

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION No. 356/2024

IN THE MATTER OF:

Radhey Shyam Sehara

...Applicant

Versus

M/s Rungta Industries Pvt Ltd

...Respondent

**ADDITIONAL REPLY IN COMPLIANCE OF THE ORDER DATED
05.04.2024 PASSED BY THIS HON'BLE TRIBUNAL**



Filed on: 21.05.2024

Place: New Delhi

Samridhi S. Jain & Chaitanya Dixit

ADVOCATE FOR RESPONDENT

A-10, LGF, Lajpat Nagar-III,

New Delhi-110024

Mbl- 9890210579

samridhi12318@gmail.com

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION No. 356/2024

IN THE MATTER OF:

Radhey Shyam Sehara

...Applicant

Versus

M/s Rungta Industries Pvt Ltd

...Respondent

INDEX

Sr No.	Particulars	Page No.
1.	Additional Reply in Compliance of The Order Dated 05.04.2024 passed by this Hon'ble Tribunal along with Supporting Affidavit.	181-200
2.	Annexure A-1: The Copy of the Letters dated 30.12.2022 and 08.04.2024 issued by the Answering Respondent to the Uttar Pradesh Pollution Control Board seeking amendment in the Consolidated Consent to Operate dated 28.12.2022.	201-208
3.	Annexure A-2: That the copy of the Test Report issued by Asia Enviro Lab for the Month of March, 2023, June, 2023, September 2023, December 2023, March 2024.	209-259
4.	Annexure A-3: The Copy of the Compliance Report Dated 24.01.2023 for the Year 2022-2023 submitted to the Regional Officer, UPPCB, Gorakhpur Division.	260-271
5.	Annexure A-4: The Copy of the Photograph of ETP installed in the Unit of the Answering Respondent.	272-279
6.	Annexure A-5: The Copy of the Photographs of the Chimney/Stack installed at the Unit of the Answering Respondent	280-284
7.	Annexure A-6: The Copy of the Environmental Statement as per Rule 14 of The Environmental (Protection) Rules, 1986 in Form-V dated 30.09.2023.	285-291

8.	Annexure A-7: The Copy of the Photographs of the ETP installed at the Unit of the Answering Respondent.	292-299
9.	Annexure A-8: A copy of the Log Book of the ETP from November, 2023- May, 2024.	300-306
10.	Annexure A-9: The copy of the Implementation Report prepared by the Environmental Consultant.	307-309
11.	Annexure A-10: The Copy of the No Objection Certificate (NOC) issued by the Ground Water Department under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Act, 2019.	310-312
12.	Annexure A-11: The Copy of the Photographs of the D.G. Set at the unit of the Answering Respondent.	313
13.	Annexure A-12: The Copy of the Stack Emission Report dated 02.12.2022 prepared by M/s QA Testing Laboratories Pvt Ltd.	314-316
14.	Annexure A-13: The Copy of the Stack Emission Report dated 21.03.2023, 17.06.2023, 23.09.2023, 13.12.2023 and 22.03.2024 prepared by Asia Enviro Lab.	317-336
15.	Annexure A-14: The Copy of the letter dated 25.01.2023 issued by the Answering Respondent to the UPPCB.	337
16.	Annexure A-15: The Copy of the Stack Test Report of Stack Monitoring dated 28.08.2023 undertaken by Prakriti Consultant Services.	338-348
17.	Proof of Service.	349



Filed on: 21.05.2024
Place: New Delhi

Samridhi S. Jain & Chaitanya Dixit
ADVOCATE FOR RESPONDENT
A-10, LGF, Lajpat Nagar-III,
New Delhi-110024
Mbl- 9890210579
samridhi12318@gmail.com

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION No. 356/2024

IN THE MATTER OF:

Radhey Shyam Sehara

...Applicant

Versus

M/s Rungta Industries Pvt Ltd

...Respondent

**ADDITIONAL REPLY IN COMPLIANCE OF THE ORDER DATED
05.04.2024 PASSED BY THIS HON'BLE TRIBUNAL**

IT IS MOST RESPECTFULLY SHOWETH:

- i. The present Original Application has culminated from the order dated 08.02.2024 in Original Application No. 432/2023 whereby the Applicant herein, being the National President of Paryavaran Kranti Sena had on 23.03.2023 written to the Hon'ble Tribunal alleging disposal of industrial effluent in River Ami, which is a tributary to River Ganga near Gram Panchayat Adilapur, Bhadsar Amtora, Vikas Khand: Piprauli, Janpad: Gorakhpur (U.P.) by inter alia, M/s Rungta Agencies (the Answering Respondent). That the Letter Petition received by the post before this Hon'ble Tribunal was converted to Original Application No. 432/2023 and this Hon'ble Tribunal vide its Order dated 08.02.2024 has bifurcated the cases against each of the project proponents and the present Original Application only pertains to the allegations against the Answering Respondent.
- ii. In compliance of the various orders passed by this Hon'ble Tribunal, the Joint Committee comprising of Uttar Pradesh Pollution Control Board as

well as the District Magistrate, Gorakhpur filed its Report on 10.10.2023 and 02.02.2024. The Joint Committee Report dated 10.10.2023 forms a part of the record from Pages 4-94 and the Joint Committee Report dated 02.02.2024 forms a part of the Record from Pages 298-434.

Further, the Answering Respondent herein on 31.01.2024 had filed its reply, challenging the findings of the Joint Committee Report dated 10.10.2023. Also, the Answering Respondent on 03.04.2024 had filed an Additional Reply in the present Original Application before this Hon'ble Tribunal. The replies dated 31.01.2024 and 03.04.2024 filed by the Respondent form a part of the Record in the present Original Application and the Answering Respondent seeks leave of the Hon'ble Tribunal to rely upon the same as and when required.

- iii. That the present Original Application was last listed before this Hon'ble Tribunal on 05.04.2024 wherein the Hon'ble Tribunal further directed the Answering Respondent to file Additional Reply and Documents. Thus, in compliance of the Order dated 05.04.2024 passed by this Hon'ble Tribunal, the Answering Respondent is filing the present Additional Reply before this Hon'ble Tribunal.
- iv. Vide the present Additional Reply, primarily the Answering Respondent shall demonstrate the compliance of the General and the Specific conditions imposed upon the Answering Respondent vide the Consolidated Consent and Authorization to Operate dated 28.12.2022.
- v. It is submitted that the Answering Respondent on 28.12.2022 has been granted Consolidated Consent and Authorization to Operate under Section 25 of the Water (Prevention and Control of Pollution) Act, 1974 and under Section 21 of the Air (Prevention and Control of Pollution) Act, 1981 for manufacturing Mustard Oil- 50MT/Day. In reality, the Answering Respondent is manufacturing Rice Bran Oil and D-Oiled Cake using Rice Bran and Hexane (Solvent) as a Raw Material. In the Consent to Operate

dated 28.12.2022 it has been erroneously mentioned that Mustard Oil is being manufactured by the Answering Respondent. In this regard the Answering Respondent on 30.12.2022 and 08.04.2024 vide its Letters issued to the Uttar Pradesh Pollution Control Board, sought an amendment in the Consolidated Consent and Authorization to Operate dated 28.12.2022. The Copy of the Letters dated 30.12.2022 and 08.04.2024 issued by the Answering Respondent to the Uttar Pradesh Pollution Control Board seeking amendment in the Consolidated Consent to Operate dated 28.12.2022 is enclosed herewith as **Annexure A-1**. However, till date the Uttar Pradesh Pollution Control Board has not issued the amended Consolidated Consent and Authorization to Operate to the Answering Respondent.

- vi. The Answering Respondent has been granted the Consent to Operate dated 28.12.2022, which is valid up to 31.12.2024. The copy of the Consolidated Consent and Authorization to Operate dated 28.12.2022 forms a part of the Record in the present Original Application from Page 58-61.
- vii. Under the Consent to Operate, the Answering Respondent has been directed to Operate an Effluent Treatment Plant consisting of Primary, Secondary and Tertiary Treatment as is required with reference to effluent quantity and quality. In compliance of the of the said direction the Answering Respondent has installed an Effluent Treatment Plant.
- viii. It is submitted that the answering Respondent has a fully functional ETP working in terms of the consent to operate granted by UPPCB on 28.12.2022. The ETP of the Answering Respondent is a waste water treatment process that is used to treat waste water. The Effluent Treatment plant plays a significant role in the treatment of industrial waste water. Organic matter, inorganic matter, heavy metals, oil & grease, suspended particles, and other contaminants are treated in the wastewater treatment process of the ETP and after its Chemical and biological treatment, Treated

Waste Water for re-use is released. It is further submitted that the Unit of the Answering Respondent is engaged in the production of Crude Rice Bran Oil and De-Oiled Cake using Rice Bran as a Raw Material and Food Grade Hexane as a Solvent. During the Production of Crude Rice Bran Oil, De-Oiled Cake is obtained as a by- product and no residue is generated from the production process. Cooling Water comes out as an Industrial Effluent, which is treated in the Effluent Treatment Plant.

ix. Thus, the entire Industrial Effluent discharged from the Unit of the Answering Respondent is treated in the Effluent Treatment Plant of the Answering Respondent, thus, maintaining a Zero liquid Discharge Unit. The status of the functioning of the ETP of the Answering Respondent can also be corroborated from the findings of the Joint Committee in its Report dated 02.02.2024, wherein the Answering Respondent is found to maintain a Zero Liquid Discharge Unit.

x. Compliance of the General Conditions of the Consolidated Consent and Authorization to Operate dated 28.12.2022:-

1. *The Applicant shall get analysed the sample of Effluent/Emission/Hazardous Waste atleast once in a Three months from the Laboratory recognized by the MoEF and shall report to the UPPCB:*

It is submitted that the Answering Respondent in compliance with this condition had appointed Asia Enviro Lab, an Approved Laboratory from the MoEF-CC, UPPCB which is also accredited by NABL, for undertaking the analysis of the sample of Effluent/Emission/Hazardous waste generated during the production of Rice-bran Oil and De-Oiled Cake. Asia Enviro Lab collected samples for the purpose Ambient Air Sampling Test, Test for the Noise Level generated at the time of operations in the factory, Test for the

emission generated from the Boiler Stack, Test for the emission generated from the D.G. Stack, Test for the pollution caused from the Untreated Effluent, Test for the Pollution caused from the Treated Effluent. It is submitted that the Answering Respondent has complied with the condition No.1 by getting the samples analyzed at regular intervals of 3 months collected from the Pollution Control Equipment's installed in the factory. That the Laboratory appointed by the Answering Respondent has collected the samples from the factory for the analysis and after due scrutinization of the samples has provided a detailed report on various parameters showing compliance to the prescribed standards as per CPCB guidelines. That Answering Respondent has a detailed report for every 3 months starting from March, 2023 to March 2024 for all the above tests conducted in the year 2023-2024. It is submitted that Asia Enviro Lab has prepared the Test/compliance report for the following Test conducted in the Factory:

- 1.1. Ambient Air Sample (Collected Near Main Gate)- That the sample collected for this test was taken from Area near the Main Gate. As per the reports of Asia Enviro Lab it is submitted that all the parameters involved in analyzing the sample collected for Ambient Air were found to be within permissible Limit as per the prescribed standard laid down by the CPCB Guidelines. That parameters involved in the Ambient Air test were found compliant in the Test Reports of March, 2023, June, 2023, September 2023, December 2023, March 2024.
- 1.2. Ambient Air Sample (Near Crude Oil Storage Tank Area)- That the sample collected for this test was taken from the Crude Oil Storage Tank Area. As per the reports of Asia Enviro Lab it is submitted that all the parameters involved in analyzing the

sample collected for Ambient Air were found to be within permissible Limit as per the prescribed standard laid down by the CPCB Guidelines. That parameters involved in the Ambient Air test were found compliant in the Test Reports of March, 2023, June, 2023, September, 2023, December, 2023, March, 2024.

- 1.3. Noise Level Testing (Near Main Gate)- It is submitted that the sample collected for this test was taken from Area near the Main Gate. Further the Standard Limit set for Industrial Area as per E(P)A, 1986 and the Noise Pollution Regulation and Control Rule, 2006 for Day and Night is 75 dB and 70 dB respectively. That as per the Test Reports furnished by Asia Enviro Lab for the Month of March, 2023, June, 2023, September, 2023, December, 2023, March, 2024, the Noise generated during the operation of the Factory during the day time and night time is within the permissible Limit.
- 1.4. Noise Level Testing (Near Crude Oil Storage Tank Area)- It is submitted that the sample collected for this test was taken from Area near the Crude Oil Storage Tank. Further the Standard Limit set for Industrial Area as per E(P)A, 1986 and the Noise Pollution Regulation and Control Rule, 2006 for Day and Night is 75 dB and 70 dB respectively. That as per the Test Reports furnished by Asia Enviro Lab for the Month of March, 2023, June, 2023, September, 2023, December, 2023, March, 2024, the Noise generated during the operation of the Factory during the day time and night time is within the permissible Limit.
- 1.5. Boiler Stack Emission- It is submitted that the sample collected for this test was taken from the Hot Water Generator Boiler Section. As per the reports of Asia Enviro Lab it is submitted

that all the parameters involved in analyzing the sample collected for Boiler Stack emission were found to be within permissible Limit as per the prescribed standard laid down by the CPCB Guidelines. That parameters involved in the emission generated from the Boiler Stack were found compliant in the Test Reports of March, 2023, June, 2023, September 2023, December 2023, March 2024.

- 1.6. D.G. Stack Emission (D.G Set of 35 KVA)- That the stack generated during operation of the D.G Set of 35 KVA has a height of 8.5 meters. As per the reports of Asia Enviro Lab it is submitted that all the parameters involved in analyzing the sample collected from D.G Set of 35 KVA were found to be within permissible Limit as per the prescribed standard laid down by the CPCB Guidelines. That parameters involved in the emission generated from the D.G Set of 35 KVA were found compliant in the Test Reports of March, 2023, June, 2023, September 2023, December 2023, March 2024.
- 1.7. D.G. Stack Emission (D.G Set of 200 KVA)- That the stack generated during operation of the D.G Set of 200 KVA has a height of 12.3 meters. As per the reports of Asia Enviro Lab it is submitted that all the parameters involved in analyzing the sample collected from D.G Set of 200 KVA were found to be within permissible Limit as per the prescribed standard laid down by the CPCB Guidelines. That parameters involved in the emission generated from the D.G Set of 200 KVA were found compliant in the Test Reports of March, 2023, June, 2023, September 2023, December 2023, March 2024.
- 1.8. D.G. Stack Emission (D.G Set of 625 KVA)- That the stack generated during operation of the D.G Set of 625 KVA has a

height of 12.3 meters. As per the reports of Asia Enviro Lab it is submitted that all the parameters involved in analyzing the sample collected from D.G Set of 625 KVA were found to be within permissible Limit as per the prescribed standard laid down by the CPCB Guidelines. That parameters involved in the emission generated from the D.G Set of 625 KVA were found compliant in the Test Reports of March, 2023, June, 2023, September 2023, December 2023, March 2024.

- 1.9. Untreated Effluent Water Sample- That the sample for this test was collected from the ETP Inlet. That the Untreated Effluent Water Sample was analyzed for Pollution based on various Parameters. It is submitted that all the parameters involved in ascertaining hazardous nature of the Untreated Effluent Water Sample were found compliant in the Test Reports of March, 2023, June, 2023, September 2023, December 2023, March 2024.
- 1.10. Treated Effluent Water Sample- That the sample for this test was collected from the ETP Outlet. That the Treated Effluent Water Sample was analyzed for Pollution based on various Parameters. It is submitted that all the parameters involved in ascertaining hazardous nature of the Treated Effluent Water Sample were found compliant in the Test Reports of March, 2023, June, 2023, September 2023, December 2023, March 2024.

That the copy of the Test Report issued by Asia Enviro Lab for the Month of March-2023 dated 21.03.2023, June-2023 dated 17.06.2023, September-2023 dated 23.09.2023, December-2023

dated 13.12.2023, March-2024 dated 22.03.2024 is enclosed herewith as **Annexure A-2**.

2. *The Applicant shall however, not without the prior consent of the Board bring into use any new or altered outlet for the discharge of Effluent or gases emission or sewage-based waste and sewage waste from the Unit:*

The Answering Respondent has not brought into use any new or altered outlet for the discharge of Effluent or gases emission or sewage-based waste and sewage waste from the Unit.

3. *Treated Industrial Waste Water and Domestic Waste Water shall be disposed jointly at one disposal point. The Applicant shall provide discharge measurement equipment at Final disposal Point:*

As per the finding of the Joint Committee Report dated 02.02.2024, the Unit of the Answering Respondent has been found to have maintained Zero-Discharge.

4. *The Applicant shall strictly comply with the conditions of this CCA and submit compliance Report of Stipulated conditions within 30 days of Receipt of this CCA. If at any point of time it is found that the industry is not complying with the stipulated conditions or any further direction instruction issued by the Board, legal action shall be initiated against the Applicant:*

The Answering Unit is in compliance of the conditions of the present CCA and the Answering Respondent has not been issued any direction by the Uttar Pradesh Pollution Control Board for the violation of the Consent Conditions, except, on 30.01.2024 the Uttar Pradesh Pollution Control Board had issued an Order bearing No. 4062/C-

6/CONSENT WATER-101/ DEPOSIT/GORAKHPUR/2024 imposing an Environmental compensation of Rs. 60,000/- upon the Answering Respondent. The said Order forms the subject matter of challenge in Appeal No. 13 of 2024 before this Hon'ble Tribunal.

It is submitted that the Answering Respondent in compliance of this condition had prepared a Compliance Report Dated 24.01.2023 for the Year 2022-2023. Vide the said Compliance Report, the Answering Respondent had complied with all the General and Specific Conditions mentioned in the CCA. As per the contents of the said Compliance report it is submitted that the Answering Respondent had annexed various documents and Photographs to show the compliance made the Answering Respondent to the General and Specific Conditions enumerated in the Consolidated Consent to Operate and Authorization dated 28.12.2022.

The Copy of the Compliance Report Dated 24.01.2023 for the Year 2022-2023 submitted to the Regional Officer, UPPCB, Gorakhpur Division is enclosed herewith as **Annexure A-3**.

5. *The applicant shall maintain good house-keeping. All valves/pipes/sewer/drains etc. must be leak-proof.*

The Answering Respondent has complied the present condition by maintaining good house-keeping. All valves/pipes/sewer/drains etc. are leak-proof. That from the Photographs of the Inlet Pipe and Outlet Pipe of ETP it can be seen that the pipes are leak-proof. The Copy of the Photograph of ETP installed in the Unit of the Answering Respondent is enclosed herewith as **Annexure A-4**.

6. *The industry shall provide uninterrupted entry to the STP/ETP inlet and outlet points, Air Pollution Control equipment and stack for*

smooth sampling/monitoring of efficiency of pollution control systems.

The Answering Respondent has kept an Open Door Policy for the Officials for the Entry to the ETP Inlet and Outlet Points in order to ensure smooth functioning of the Pollution Control Systems.

7. *The industry shall provide Inspection Book at the time of inspection to the Board's officials.*

The Answering Respondent maintains an inspection book at all times which is provided at the time of inspection to the Uttar Pradesh Pollution Control Board. Further, the Answering Respondent undertakes to furnish the Inspection Book as and when directed by this Hon'ble Tribunal.

8. *Whenever due to any accident or other unforeseen act or event, such emission occurs or is apprehended to occur in excess of standards laid down, such information shall be reported to the Board's offices and all other concerned offices. In case of failure of pollution control equipment, the production process connected to it shall be stopped with immediate effect.*

The Answering Respondent is mindful of its Responsibility of timely reporting of any accident or unforeseen act or event to the Pollution control board. Fortunately, till date no such action has occurred as the Answering Respondent has ensured regular upkeep of its Pollution Control Systems.

9. *The industry shall operate in a manner so that all emissions be emitted through designated chimney/stack only.*

The Answering Respondent while undertaking its operations has ensured that all the emissions from the designated chimney/stack only. In order to show Compliance of the present condition, the Answering Respondent is annexing the Photos of the Chimney/Stack. The Copy of the Photographs of the Chimney/Stack installed at the Unit of the Answering Respondent is enclosed herewith as **Annexure A-5**.

10. *In case of any damage to the agriculture productivity, human habitation etc. by the operation of industry, it shall be imperative to stop production in the industry with immediate effect and such information shall be reported to Board's offices. The industry shall be liable to pay compensation also in such cases as decided by the Competent Authority.*

The Answering Respondent is mindful that any damage to agricultural productivity, Human Habitation by the Operation of the Industry shall lead to immediate halt to the operations of the Answering Respondent and shall result in monetary Liability on the Answering Respondent. The Answering Respondent undertakes to timely report to the UPPCB in case any such event occurs.

11. *The applicant shall apply before the 60 days of expiry of CCA or any change in production types/production capacity/manufacturing process/capacity enhancement etc. or any change in effluent discharge point or emission point.*

The Answering Respondent undertakes to apply before the 60 days of expiry of CCA or any change in production types/production capacity/manufacturing process/capacity enhancement etc. or any change in effluent discharge point or emission point.

12. *The Board reserves the right to revoke add/modify any stipulated condition issued along with CCA, as may be necessary.*

The Answering Respondent is Mindful of the Rights of the Board to revoke add/modify any stipulated condition issued along with CCA, as may be necessary.

xi. Compliance of the Specific Conditions of the Consolidated Consent and Authorization to Operate dated 28.12.2022:-

1. *This consent is being issued only for Production of Solvent Extracted Oil- 50 MT/day.*

The Answering Respondent is undertaking its Operations only for the production of Solvent extracted Oil quantified to 50 MT/day.

2. *Environmental Statement Must be submitted before 30 September in the Board every year.*

That the Unit of the answering Respondent in compliance of this condition had prepared an Environmental Statement as per Rule 14 of The Environmental (Protection) Rules, 1986 in Form-V. That the Answering Respondent have provided information regarding the Water and Raw Material Consumption, the amount of Pollution Discharged to Environment, the Hazardous Waste generated by the Unit of the Answering Respondent and Solid Waste generated by the Unit of the Answering Respondent. Further, the Answering Respondent vide the Environmental Statement had provided information regarding the installation of Air Pollution Control Devices for reducing Pollution and for conservation of Natural Resources in Part-G of the Form-V. The Answering Respondent had also emphasized on the Additional

measures taken by it to Environmental Protection including abatement of Pollution.

The Copy of the Environmental Statement as per Rule 14 of The Environmental (Protection) Rules, 1986 in Form-V dated 30.09.2023 is enclosed herewith as **Annexure A-6**.

3. *The Effluent Treatment Plant should be running in proper way.*

Under the Consent to Operate, the Answering Respondent has been directed to Operate an Effluent Treatment Plant consisting of Primary, Secondary and Tertiary Treatment as is required with reference to effluent quantity and quality. In compliance of the of the said direction the Answering Respondent has installed an Effluent Treatment Plant.

It is submitted that the answering Respondent has a fully functional ETP working in terms of the consent to operate granted by UPPCB on 28.12.2022. The ETP of the Answering Respondent is a waste water treatment process that is used to treat waste water. The Effluent Treatment plant plays a significant role in the treatment of industrial waste water. Organic matter, inorganic matter, heavy metals, oil & grease, suspended particles, and other contaminants are treated in the wastewater treatment process of the ETP and after its Chemical and biological treatment, Treated Waste Water for re-use is released. It is further submitted that the Unit of the Answering Respondent is engaged in the production of Crude Rice Bran Oil and De-Oiled Cake using Rice Bran as a Raw Material and Food Grade Hexane as a Solvent. During the Production of Crude Rice Bran Oil, De-Oiled Cake is obtained as a by- product and no residue is generated from the production process. Cooling Water comes out as an Industrial Effluent, which is treated in the Effluent Treatment Plant.

Thus, the entire Industrial Effluent discharged from the Unit of the Answering Respondent is treated in the Effluent Treatment Plant of the Answering Respondent, thus, maintaining a Zero liquid Discharge Unit. The status of the functioning of the ETP of the Answering Respondent can also be corroborated from the findings of the Joint Committee in its Report dated 02.02.2024, wherein the Answering Respondent is found to maintain a Zero Liquid Discharge Unit. The Copy of the Photographs of the ETP installed at the Unit of the Answering Respondent is enclosed herewith as **Annexure A-7**.

4. *Separate Energy Meter must be installed on ETP.*

It is submitted that a Separate Energy Meter has been installed at the ETP, which can be corroborated with the Photograph and the Logbook. A copy of the LogBook of the ETP from November, 2023- May, 2024 are being annexed herewith as **Annexure A-8**.

5. *Log Book should Maintain for ETP Energy Meter.*

It is submitted that a Separate Energy Meter has been installed at the ETP and a logbook for the same is being maintained by the Answering Respondent. The same can be corroborated with the Photograph and the Logbook of the ETP Energy Meter, which have been annexed herein-above as Annexure A-8.

6. *Green belt area be developed as per required open land.*

It is submitted herein that the answering Respondent has planted various types of trees within and outside the premises. The total Area in which the Answering Respondent has maintained its Green Belt is Approx. 4,100 Sq.Mtrs, which is around 1/3rd of the Total Plot Area of the Industry i.e. 12180 Sq Mtrs. The Answering Respondent has planted

different types of trees and flowering plants to comply with the general and specific conditions of the Consolidated Consent and Authorization to Operate viz Mango Tree, Guava Tree, Pomegranate Tree, Gooseberry Tree, Neem Tree, Aloe Vera Plant, Money Plant, Papaya Tree. It is further submitted that the Photographs of the Green Belt are already annexed as Annexure R-7 from pages 127 to 151 of the Additional Reply dated 03.04.2024 filed in the present Original Application and the Answering Respondent seeks leave of this Hon'ble Tribunal to rely on the same as and when the need be.

7. *Implementation Report of consent compliance must submit within two months.*

The Answering Respondent had appointed one Environment Consultant for preparation of the Implementation Report. The Environment Consultant had prepared an Implementation Report, thereby demonstrating the compliance by the Unit of the Answering Respondent to all the General and Specific Condition. The copy of the Implementation Report prepared by the Environmental Consultant is enclosed herewith as **Annexure A-9**.

8. *Conditions of C.G.W.A. must be complied as per permitted limit.*

It is submitted that the Answering Respondent was issued one No Objection Certificate (NOC) under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Act, 2019 by the Ground Water Department. The NOC contains the General Conditions as well as the Special Conditions and the Answering Respondent being mindful of the aforesaid conditions have complied with it while conducting its operations. The Copy of the No Objection Certificate (NOC) issued by the Ground Water Department under Section 14 of the Uttar Pradesh

Ground Water Management and Regulation Act, 2019 is enclosed herewith as **Annexure A-10**.

9. *Treated Effluent should recycle maximum quantity.*

10. *Continue operations of all unit of ETP and Maintain the Norms of Board.*

With Regard to Condition No. 9 and 10 it is submitted that the same has been answered previously in reply to the condition No. 3 of the Specific Condition and therefore the contents therein maybe read as part and parcel in reply to the condition No. 9 and 10.

11. *The consent will be self-suspended in case of closure issued by CPCB.*

That the Answering Respondent is mindful that the consent will be self-suspended in case of closure issued by CPCB.

12. *Industry must be complying time to time for Direction of CPCB.*

The Answering Respondent is mindful that directions of the CPCB are to be complied by the Answering Respondent.

13. *Cooling water shall recycle.*

As already stated hereinabove, the cooling water is being recycled by the Answering Respondent.

14. *No Effluent discharge at any cost.*

As already stated hereinabove the Answering Respondent is a Zero Liquid Discharge Unit.

15. *The consent is granted as per direction issued by N.G.T time to time in the case O.A. No 437/2015 Vishwa Vijay Singh V/s UPPCB and others.*

That the Answering Respondent is mindful that the consent is granted as per direction issued by N.G.T time to time in the case O.A. No 437/2015 Vishwa Vijay Singh V/s UPPCB and others.

16. *After the final decision regarding environmental compensation, industry shall be liable to submit the environmental compensation as said by Head office.*

That the Answering Respondent is mindful that in case of violation Environmental Compensation can be imposed against the Answering Respondent, however the Answering Respondent is committed towards its responsibilities towards the environment and undertakes to conduct its operations in accordance with law.

17. *The D.G. Set of 35 KVA, 200 KVA & 625 KVA shall be equipped with acoustic enclosure as well as Stack as per Board Norms.*

It is submitted that the Answering Respondent is equipped with D.G. Set of 35 KVA, 200 KVA & 625 KVA and acoustic enclosure as well as Stack which can be corroborated from the Photographs of the D.G. Set. The Copy of the Photographs of the D.G. Set at the unit of the Answering Respondent are annexed herewith as **Annexure A-11**.

18. *Industry shall submit the stack monitoring report of D.G. Set & Boiler duly monitored by N.A.B.L. Accredited Lab within two months.*

It is submitted that the Answering Respondent has time and again undertaken the analysis of the D.G. Set & Boiler by N.A.B.L. Accredited Lab and submitted the same to the Uttar Pradesh Pollution Control Board. The Stack Monitoring Reports depict adequate functioning of the Air Pollution Control Equipments by the Answering Respondent. Vide letter dated 25.01.2023 issued by the Answering

Respondent to the UPPCB, the Answering Respondent has submitted the Stack Emission Report dated 02.12.2022 prepared by /s QA Testing Laboratories Pvt Ltd to the UPPCB. The Copy of the Stack Emission Report dated 02.12.2022 prepared by /s QA Testing Laboratories Pvt Ltd is enclosed herewith as **Annexure A-12**. The Copy of the Stack Emission Report dated 21.03.2023, 17.06.2023, 23.09.2023, 13.12.2023 and 22.03.2024 prepared by Asia Enviro Lab is enclosed herewith as **Annexure A-13**. The Copy of the letter dated 25.01.2023 issued by the Answering Respondent to the UPPCB is enclosed herewith as **Annexure A-14**. The Copy of the Stack Test Report of Stack Monitoring dated 28.08.2023 undertaken by Prakriti Consultant Services is enclosed herewith as **Annexure A-15**.

- xii. It is therefore submitted that the answering Respondent has been undertaking its operations in accordance with Law and all the Pollution Control measures have been duly adopted by the Answering Respondent in compliance of the Consolidated Consent and Authorization to Operate dated 28.12.2022. Thus, the present Original Application is devoid of any merits and ought to be dismissed with exemplary cost.



Filed on: 21.05.2024
Place: New Delhi

Samridhi S. Jain & Chaitanya Dixit
ADVOCATE FOR RESPONDENT
A-10, LGF, Lajpat Nagar-III,
New Delhi-110024
Mbl- 9890210579
samridhi12318@gmail.com

Original Application No. 356/2024

IN THE MATTER OF:

Radhey Shyam Sehara ... Applicant

Versus

M/s Rungta Industries Pvt Ltd. ... Respondent

AFFIDAVIT

I, Mr. Brijesh Tiwari, Age: Adult, Occupation: Service, Authorized Representative of M/s Rungta Industries Private Limited, Office at: Sector-15 GIDA, Sahjanwa, District- Gorakhpur, Uttar Pradesh, do hereby solemnly affirm and state as under:



1. That I am the Authorized Representative of the Respondent in Original Application No. 356 of 2024. I am conversant with the facts and circumstances of the case and as such competent to swear the present Affidavit.
2. That the contents of the Accompanying reply are facts true to my knowledge and also contain submissions and prayers to this Hon'ble Tribunal based on legal advice and the same is believed to be true and correct.
3. That the Annexures filed along with the Accompanying Reply are the true copies of their respective originals.

For Rungta Ind. Pvt. Ltd
[Signature]
DEPONENT

VERIFICATION

Verified at Wazirpur on this 5th day of 11-5, 2024 that the contents of the present affidavit are true and correct and nothing material has been concealed therefrom.

Ar. No. 689 Date 11-5-24
 Attested the Signature Thumb Impression
 Sri/Smt./K.M. Brijesh Tiwari
 who appeared put his/her thumb on this 11-5-24
 and who has admitted to the contents of the affidavit
 Sri R.B. Singh
 He/She identified R.B. Singh
 Jitendra Nath
 NOTARY, District Court, Gkp.
 11-5-24

For Rungta Ind. Pvt. Ltd
[Signature]
Authorized Signatory
DEPONENT

[Signature]
11-5-24

RUNGTA INDUSTRIES PRIVATE LIMITED

BL-1, Sector-15, GIDA, P.O. Sahjanwa, Distt. Gorakhpur-273
209

Date 30.12.2022

To,

Regional Officer

U.P. Pollution Control Board

Regional Office Gorakhpur (U.P.)

Subject: Regarding the amendment of Product Name in the application as per Form-1, Product Name: Rice Bran Oil to be amended to Mustard Oil as Per Consent Product Name.

Sir,

Respectfully, it is requested that the applicant unit had applied for Consolidated Consent (Air & Water Renewal) under Section 25 of the Water Act, 1974, and Section 21 of the Air Act, 1981, on 09.12.2022. In the application Form 1, in Points 11-18, the Product Name: Rice Bran Oil was mentioned. However, the consent received from the department (17812/A/PPCB/Gorakhpur(UPPCBRO)/CTO/BOTH/GORAK

HPUR/2022 dated 28.12.2022) states the Product Name as Mustard Oil.

Therefore, I kindly request to amend the Product Name to "Rice Bran Oil."

Thank you.

Applicant

For Ruganta Industries Pvt. Ltd.

Director

RUNGTA INDUSTRIES PRIVATE LIMITED

BL-1, Sector-15, GIDA, P.O. Sahjanwa, Distt. Gorakhpur-273
209

Date 08.04.2024

To,

Regional Officer

U.P. Pollution Control Board

Regional Office Gorakhpur (U.P.)

Subject- Regarding correction in (i) Product Name- (ii) Kind of
Effluent in Consent Order No.
171812/UPPCB/Gorakhpur(UPPCBRO)CTO/both/GORAKHP
UR /2022 dated 20.12.2022:-

Sir

It is humbly requested that the applicant unit has applied for consent order of water and air for 2 years on 09.12.2022 and the applicant has received the consent order for 2 years till 31.12.2024 on 28.12.2022 by Application Id-1890516.

In the above consent order, Product Name 1- Mustard Oil -50 MT/Day has been written or typed in place of Rice Bran

Oil -50 Mt/Day and (ii) in Kind of Effluent, 2 Two Time Domestic - 8 KLD Domestic 14 KLD has been written or typed.

This should be corrected to Industrial 14 KLD.

Therefore, you are respectfully requested to correct the above typing mistake and please issue the revised consent order water and air validity by 31.12.2024.

Thank you

Enclosure -

1. Photocopy of Form Dated-09-12-2022.
2. Photocopy of Product Name Correction Letter.
3. Photocopy of Kind of Effluent Correction Letter.
4. Photocopy of Consent Order Water and Air.

Applicant

For Ruganta Industries Pvt. Ltd.

Director



Uttar Pradesh Pollution Control Board

Building, No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

Phone:0522-2720828,2720831, Fax:0522-2720764, Email: info@uppcb.in, Website: www.uppcb.com

171812/UPPCB/Gorakhpur(UPPCBRO)/CTO/both/GORAKHPUR/2022

Date: 28/12/2022

To,

M/s

RUNGTA INDUSTRIES PVT LTD

BL-1, Sector- 15, GIDA, Gorakhpur,GORAKHPUR,273209

Application Id-
18905126

Consolidated Consent to Operate and Authorisation hereinafter referred to as the CCA (Consolidated Consent & authorization) (Fresh) under Section-25 of the Water (Prevention & Control of Pollution) Act, 1974 and under Section-21 of the Air (Prevention & Control of Pollution) Act, 1981

CCA is hereby granted to RUNGTA INDUSTRIES PVT LTD located at BL-1, Sector- 15, GIDA, Gorakhpur,GORAKHPUR,273209. subject to the provisions of the Water Act, Air Act and the orders that may be made further and subject to following terms and conditions :-

1. This CCA RUNGTA INDUSTRIES PVT LTD granted for the period from 28/12/2022 to 31/12/2024 and valid for manufacturing of following products.

S No	Product	Quantity	Unit
1	Mustard Oil- 50 MT/Day.	50	Metric Tonnes/Day

2. Conditions under Water(Prevention and Control of Pollution) Act -1974 as amended :-

(i) The daily quantity of effluent discharge (KLD) :-

Kind of Effluent	Quantity(KLD)	Treatment facility	Discharge point
Domestic	8.0 KLD	Septic Tank	
Domestic	14.0 KLD	ETP	

(ii) Trade Effluent Treatment and Disposal :-The applicant shall operate Effluent Treatment Plant consisting of primary/secondary and tertiary treatment as is required with reference to influent quantity and quality.

In case of stoppage of functioning of ETP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

(iii) The treated effluent shall be recycled to the maximum extent and should be reused within the premises for gardening etc. Quality of the treated effluent shall meet to the following general and specific standards as prescribed under Environment (Protection) Rules, 1986 and applicable to the unit from time-to-time :-

Industrial Effluent Quality Standard

S.No.	Parameter	Standard
-------	-----------	----------

(iv) Sewage Treatment and Disposal :- The applicant shall provide comprehensive STP as is required with reference to influent quantity and quality. In case of stoppage of functioning of STP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be

dispatched immediately.

(v) The treated sewage shall be reused in gardening as far as possible. The STP shall be maintained continuously so as to achieve the quality of the treated sewage to the following standards.

S No.	Parameters	Standards
-------	------------	-----------

3. Conditions under Air (Prevention and Control of Pollution) Act -1981 as amended :-

i) The applicant shall use following fuel and install a comprehensive control system consisting of control equipment as required with reference to generation of emissions and operate and maintain the same continuously so as to achieve the level of pollutants to the following standards.

Air Pollution Source Details

S No.	Air Pollution Source	Type of fuel	Stack no	Control Device	Height of Stack
1	D.G. Set of 35 KVA	H.S.D.	01	Sulphur Dioxide	As per Board Norms
2	D.G. Set of 625 KVA	H.S.D.	03	Sulphur Dioxide	As per Board Norms
3	D.G. Set of 200 KVA	H.S.D.	02	Sulphur Dioxide	As per Board Norms
4	Boiler of 8.0 TPD	Rice Husk	04	Particulate Matter	27 Mtr.

Emission Quality Standards

S No.	Stack no	Parameters	Standards
1	03	Sulphur Dioxide	As per Board Norms
2	01	Particulate Matter	27 Mtr.

In case of stoppage of functioning of air pollution control equipment, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately

(ii) The unit will not use any type of restricted fuel.

iii) Noise from the D.G. Set and other source(s) should be controlled by providing an acoustic enclosure as is required for meeting the ambient noise standards for night and day time as prescribed for respective areas/zones (Industrial, Commercial, Residential, Silence) which are as follows :-

Day time : from 6.00 a.m. to 10.00 p.m., Night time: from 10.00 p.m. to 6.00 a.m.

Standards for Noise level in db(A) Leq	Industrial Area		Commercial Area		Residential Area		Silence Zone	
	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time
	75	70	65	55	55	45	50	40

4. Essential documents to be submitted by the Industry/Unit as Applicable :-

(i) Environment Statement in Form-V of Environment (Protection) Rules, 1986.

(ii) Quarterly compliance report of the CCA, photograph of ETP/APCs/Waste Storage Area.

5. Competent Authority reserves the right to change/modify/add any time any condition of this CCA.

6. Unit has to comply with the following specific & general conditions. Non compliance of any provision of this CCA and provisions of the Water Act, Air Act and Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 will result in legal action under the aforesaid Acts and Rules.

7. In compliance to the G.O 1011/81-7-2021-09 (Writ)/2016 dated.13.10.2021 issued by Department of Environment, Forest and Climate Change, Uttar Pradesh. You are directed to develop Miyawaki Forest as per the SOP available at URL:-<http://www.upecp.in/TrainingSession.aspx> for ensuring timely compliance of this direction, you are hereby directed to submit a bank guarantee with minimum validity of one year of the amount equivalent to the sum of initial consent fees (Air and Water) or Rs. 50,000/- (Rs. Fifty Thousand Only) whichever is more, within 30 days from the date of issuance of this certificate. In case of non-compliance of this direction, your consent will be revoked by the Board.

8. If the unit uses the ground water and requires the permission from SGWA/CGWA for water abstraction then the industry will have to obtain No objection certificate for abstraction of ground water. It will be the responsibility of the industry to comply with the various conditions of the NOC obtained from the competent authority and submit to the Board, within 3 months time failing which CTO will be revoked.

General Conditions:-

1. The applicant shall get analysed the samples of effluent/emission/hazardous wastes at least once in a three month from the laboratory recognized by the MoEF and shall report to the UPPCB.
2. The applicant shall however, not without the prior consent of the Board bring into use any new or altered outlet for the discharge of effluent or gases emission or sewage waste from the unit.
3. Treated Industrial waste water and domestic waste water shall be disposed jointly at one disposal point. The applicant shall provide discharge measurement equipment at final disposal point.
4. The applicant shall strictly comply with conditions of this CCA and submit compliance report of stipulated conditions within 30 days of receipt of this CCA. If at any point of time, it is found that the industry is not complying with stipulated conditions or any further direction/instruction issued by the Board, legal action shall be initiated against the applicant.
5. The applicant shall maintain good house keeping. All valves/pipes/sewer/drains etc. must be leak-proof
6. The industry shall provide uninterrupted entry to the STP/ETP inlet and outlet points, Air Pollution Control equipment and stack for smooth sampling/monitoring of efficiency of pollution control systems.
7. The industry shall provide Inspection Book at the time of inspection to the Board's officials.
8. Whenever due to any accident or other unforeseen act or event, such emission occurs or is apprehended to occur in excess of standards laid down, such information shall be reported to the Board's offices and all other concerned offices. In case of failure of pollution control equipment, the production process connected to it shall be stopped with immediate effect.
9. The industry shall operate in a manner so that all emissions be emitted through designated chimney/stack only.
10. In case of any damage to the agriculture productivity, human habitation etc. by the operation of industry, it shall be imperative to stop production in the industry with immediate effect and such information shall be reported to Board's offices. The industry shall be liable to pay compensation also in such cases as decided by the Competent Authority.
11. The applicant shall apply before the 60 days of expiry of CCA or any change in production types/production capacity/manufacturing process/capacity enhancement etc. or any change in effluent discharge point or emission point
12. The Board reserves the right to revoke/add/modify any stipulated condition issued along with CCA, as may be necessary.

Specific Conditions:-

1. This consent is being issued only for Production of Solvent Extracted Oil- 50 MT/day.
2. Environmental Statement Must be submitted before 30 September in the Board every year.
3. The Effluent Treatment Plant should be running in proper way.
4. Separate Energy Meter must be installed on ETP.
5. Log Book should Maintain for ETP Energy Meter.
6. Green belt area be developed as per required open land.
7. Implementation Report of consent compliance must submit within two months.
8. Conditions of C.G.W.A. must be complied as per permitted limit.
9. Treated Effluent should recycle maximum quantity.
10. Continue operations of all unit of ETP and Maintain the Norms of Board.
11. The consent will be self suspended in case of closure issued by CPCB.
12. Industry must be complying time to time for Direction of CPCB.
13. Cooling water shall recycle.
14. No Effluent discharge at any cost.
15. The consent is granted as per direction issued by N.G.T time to time in the case O.A. No. 437/2015 Vishwa Vijay Singh V/s UPPCB and others.
16. After the final decision regarding environmental compensation, industry shall be liable to submit the environmental compensation as said by Head office.
17. The D.G. Set of 35 KVA, 200 KVA & 625 KVA shall be equipped with acoustic enclosure as well as Stack as per Board Norms.
18. Industry shall submit the stack monitoring report of D.G. Set & Boiler duly monitored by N.A.B.L. Accredited Lab within two months.

Pankaj Digitally signed
by Pankaj Yadav
Yadav Date: 2022.12.28
15:12:06 +05'30'
Regional Officer

Copy to:

CEO 6 : UPPCB, Lucknow.

Pankaj Digitally signed
by Pankaj Yadav
Yadav Date: 2022.12.28
15:12:32 +05'30'
Regional Officer

Q'air

TRUE COPY



(An ISO 9001:2015, 14001:2015, 45001:2018 NABL & MOEF Approved Lab)

Job Description : Environmental Testing, ETP/STP Manufacturing, ETP/STP Plant Operation Pollution NOC Etc.

Lab - H1-837, Near Pollution Control Board, RIICO Industrial Area, Bhiwadi, Distt. Alwar (Rajasthan)-301019

Ph. No. : 01493-294022, 09694666022, Email : asiaenvirolab@gmail.com, Website : www.asiaenvirolab.com

Test Report

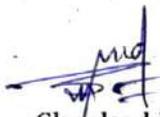
Report No.: AEL/RIPL/16032023/AA/01	Reporting Date: 21/03/2023
Issued to: M/s Rungta Industries Private Limited BL-1, Sector- 15, GIDA, Sahjanwa, Gorakhpur, Uttar Pradesh - 273209	Sample I'd : AEL/RIPL/160323/AA/01 Date : 16.03.2023 Period of testing : 16.03.2023 to 21.03.2023

SAMPLE PARTICULARS:	
Type of the Sample	Ambient Air Sample
Date of Sampling	13.03.2023 to 14.03.2023
Point of Sample Collection	Near Main Gate
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring

SAMPLE OBSERVATIONS	
Sampling flow rate (m ³ /min.)	1.18
Period of sampling (minutes)	1445.8
Total volume of air sampled (m ³)	1706.0

Sr. No.	Parameters	Unit	Results	Standards Limit as Per NAAQS	Test Protocol
1	Particulate Matter(PM ₁₀)	µg/m ³	99.6	100	IS: 5182,(P-23)
2	Particulate Matter(PM _{2.5})	µg/m ³	58.4	60	IS: 5182,(P-24)
3	Sulphur Dioxide (SO ₂)	µg/m ³	15.2	80	IS: 5182,(P-2)
4	Nitrogen Dioxide (NO ₂)	µg/m ³	36.7	80	IS: 5182,(P-6)

Remarks-NAAQS- National Ambient Air Quality Standards


 Checked By


 Authorized Signatory

- Note: 1. The result listed refer only to the tested samples and applicable parameters.
 2. Sample will be destroyed one month from the date of issue of test certificate.
 3. Any complaints about this report should be communicated within 7 days of issue of this report.
 4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



Test Report

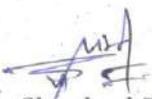
Report No.: AEL/RIPL/16032023/AA/02	Reporting Date: 21/03/2023
Issued to: M/s Rungta Industries Private Limited BL-1, Sector- 15, GIDA, Sahjanwa, Gorakhpur, Uttar Pradesh - 273209	Sample I'd : AEL/RIPL/160323/AA/02 Date : 16.03.2023 Period of testing : 16.03.2023 to 21.03.2023

SAMPLE PARTICULARS:	
Type of the Sample	Ambient Air Sample
Date of Sampling	13.03.2023 to 14.03.2023
Point of Sample Collection	Near Crude Oil Storage Tank Area
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring

SAMPLE OBSERVATIONS	
Sampling flow rate (m ³ /min.)	1.16
Period of sampling (minutes)	1447.3
Total volume of air sampled (m ³)	1678.8

Sr. No.	Parameters	Unit	Results	Standards Limit as Per NAAQS	Test Protocol
1	Particulate Matter (PM ₁₀)	µg/m ³	92.4	100	IS: 5182,(P-23)
2	Particulate Matter (PM _{2.5})	µg/m ³	54.9	60	IS: 5182,(P-24)
3	Sulphur Dioxide (SO ₂)	µg/m ³	12.3	80	IS: 5182,(P-2)
4	Nitrogen Dioxide (NO ₂)	µg/m ³	33.4	80	IS: 5182,(P-6)

Remarks-NAAQS- National Ambient Air Quality Standards


Checked By


Authorized Signatory

- Note: 1. The result listed refer only to the tested samples and applicable parameters.
2. Sample will be destroyed one month from the date of issue of test certificate.
3. Any complaints about this report should be communicated within 7 days of issue of this report
4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



Test Report

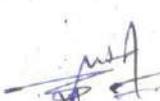
Report No.: AEL/RIPL/16032023/ST/04	Reporting Date: 21/03/2023
Issued to: M/s Rungta Industries Private Limited BL-1, Sector- 15, GIDA, Sahjanwa, Gorakhpur, Uttar Pradesh - 273209	Sample I'd : AEL/RIPL/160323/ST/04 Date : 16.03.2023 Period of testing : 16.03.2023 to 21.03.2023

SAMPLE PARTICULARS:	
Type of the Sample	Boiler Stack Emission
Date of Sampling	13.03.2023
Name of Plant/Section	Hot Water Generator Boiler Section
Capacity of Boiler	8 TPH
Type of Fuel Used	Rice Husk
Height of Stack from ground Level	28.7 Meter
Diameter of Stack	0.9 Meter
Pollution Control Measures Attached (If Any)	Cyclone
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring

SAMPLE OBSERVATIONS	
Ambient Temperature, °C	29
Stack Temperature, °C	168
Flue gas velocity, m/sec	9.6
Sampling flow rate, liter per minute	27

Sr. No.	Parameters	Unit	Results	Standards Limit (as per CPCB)	Test Protocol
1	PM (Particulate Matter)	mg/Nm ³	189.4	800	IS 11255(P-1)
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	16.7	N.S.	IS 11255(P-2)
3	Oxides of Nitrogen (NO ₂)	mg/Nm ³	93.4	N.S.	IS 11255(P-7)
4	Carbon Monoxide (CO)	%	1.2	N.S.	USEPA Method No.-10
5	Carbon Dioxide (CO ₂)	%	11.6	N.S.	IS 13270

Remark:- N.S. Not Specified *Results corrected to 12% CO₂, CPCB-Central Pollution Control Board.
Note:- $H=14Q^3$ whereas Q is the emission rate of SO₂ in kg/hr. & H is the height of stack in meter,


Checked By


Authorized Signatory

- Note: 1. The result listed refer only to the tested samples and applicable parameters.
- 2. Sample will be destroyed one month from the date of issue of test certificate.
- 3. Any complaints about this report should be communicated within 7 days of issue of this report
- 4. The report is Not to be reproduced wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



Test Report

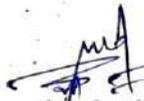
Report No.: AEL/RIPL/16032023/ST/01	Reporting Date: 21/03/2023
Issued to: M/s Rungta Industries Private Limited BL-1, Sector- 15, GIDA, Sahjanwa, Gorakhpur, Uttar Pradesh - 273209	Sample I'd : AEL/RIPL/160323/ST/01 Date : 16.03.2023 Period of testing : 16.03.2023 to 21.03.2023

SAMPLE PARTICULARS:	
Type of the Sample	D.G. Stack Emission
Date of Sampling	13.03.2023
Serial No.	N10F10905
Name of Plant/Section	D.G. Section
Capacity of D.G	200 KVA
Stack Height	12.3 Meter
Stack Diameter	0.15 Meter
Type of Fuel Used	Diesel
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring

SAMPLE OBSERVATIONS	
Ambient Temperature, °C	29
Stack Temperature, °C	142
Flue gas velocity, m/sec	9.9
Sampling flow rate, liter per minute	14
Volumetric Flow Rate, Nm ³ /hr	434.5

Sr. No.	Parameters	Unit	Results	Standards Limit as per CPCB	Test Protocol
1	PM(Particulate Matter)	gm/kwh	0.135	0.2	IS 11255(P-1)
2	Sulphur Dioxide (SO ₂)	gm/kwh	0.028	--	IS 11255(P-2)
3	Oxides of Nitrogen(NO _x)	gm/kwh	0.597	4.0 (NO _x + HC)	IS 11255(P-7)
5	Carbon Monoxide(CO)	gm/kwh	0.229	3.5	USEPA Method No.-10

Remark:-CPCB-Central Pollution Control Board.


Checked By


Authorized Signatory

- Note: 1. The result listed refer only to the tested samples and applicable parameters.
2. Sample will be destroyed one month from the date of issue of test certificate.
3. Any complaints about this report should be communicated within 7 days of issue of this report
4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



Test Report

Report No.: AEL/RIPL/16032023/ST/02	Reporting Date:21/03/2023
Issued to: M/s Rungta Industries Private Limited BL-1, Sector- 15, GIDA, Sahjanwa, Gorakhpur, Uttar Pradesh - 273209	Sample I'd : AEL/RIPL/160323/ST/02 Date : 16.03.2023 Period of testing : 16.03.2023 to 21.03.2023

SAMPLE PARTICULARS:	
Type of the Sample	D.G. Stack Emission
Date of Sampling	13.03.2023
Serial No.	N14A030417
Name of Plant/Section	D.G. Section
Capacity of D.G	625 KVA
Stack Height	12.3 Meter
Stack Dia	0.15 Meter
Type of Fuel Used	Diesel
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring

SAMPLE OBSERVATIONS	
Ambient Temperature, °C	30
Stack Temperature, °C	189
Flue gas velocity, m/sec	10.7
Sampling flow rate, liter per minute	14
Volumetric Flow Rate, Nm ³ /hr	421.9

Sr. No.	Parameters	Unit	Results	Standards Limit as per CPCB	Test Protocol
1	PM(Particulate Matter)	gm/kwh	0.097	0.2	IS 11255(P-1)
2	Sulphur Dioxide (SO ₂)	gm/kwh	0.018	--	IS 11255(P-2)
3	Oxides of Nitrogen(NO _x)	gm/kwh	0.210	4.0 (NO _x + HC)	IS 11255(P-7)
5	Carbon Monoxide(CO)	gm/kwh	0.062	3.5	USEPA Method No.-10

Remark:-CPCB-Central Pollution Control Board.


Checked By


Authorized Signatory

- Note: 1. The result listed refer only to the tested samples and applicable parameters.
2. Sample will be destroyed one month from the date of issue of test certificate.
3. Any complaints about this report should be communicated within 7 days of issue of this report
4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



Test Report

Report No.: AEL/RIPL/16032023/ST/03	Reporting Date: 21/03/2023
Issued to: M/s Rungta Industries Private Limited BL-1, Sector- 15, GIDA, Sahjanwa, Gorakhpur, Uttar Pradesh - 273209	Sample I'd : AEL/RIPL/160323/ST/03 Date : 16.03.2023 Period of testing : 16.03.2023 to 21.03.2023

SAMPLE PARTICULARS:	
Type of the Sample	D.G. Stack Emission
Date of Sampling	13.03.2023
Serial No.	G09D07730
Name of Plant/Section	D.G. Section
Capacity of D.G	35 KVA
Stack Height	8.5 Meter
Stack Dia	0.064 Meter
Type of Fuel Used	Diesel
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring

SAMPLE OBSERVATIONS	
Ambient Temperature, °C	30
Stack Temperature, °C	69
Flue gas velocity, m/sec	9.5
Sampling flow rate, liter per minute	16
Volumetric Flow Rate, Nm ³ /hr	92.1

Sr. No.	Parameters	Unit	Results	Standards Limit as per CPCB	Test Protocol
1	PM(Particulate Matter)	gm/kwh	0.167	0.3	IS 11255(P-1)
2	Sulphur Dioxide (SO ₂)	gm/kwh	0.041	--	IS 11255(P-2)
3	Oxides of Nitrogen(NO _x)	gm/kwh	0.732	4.7 (NO _x + HC)	IS 11255(P-7)
5	Carbon Monoxide(CO)	gm/kwh	0.256	3.5	USEPA Method No.-10

Remark:-CPCB-Central Pollution Control Board.

Checked By

Authorized Signatory

- Note:**
1. The result listed refer only to the tested samples and applicable parameters.
 2. Sample will be destroyed one month from the date of issue of test certificate.
 3. Any complaints about this report should be communicated within 7 days of issue of this report
 4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



Test Report

Report No.: AEL/RIPL/16032023/AN/01 Reporting Date:21/03/2023

Issued to: M/s Rungta Industries Private Limited BL-1, Sector- 15, GIDA, Sahjanwa, Gorakhpur, Uttar Pradesh - 273209	Sample I'd : AEL/RIPL/160323/AN/01 Date : 16.03.2023
--	---

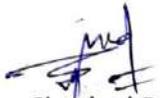
SAMPLE PARTICULARS:	
Type of the Sample	Noise Level Testing (Ambient Air)
Date of Sampling	13.03.2023 to 14.03.2023
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring
Test Protocol	IS: 9989

Sr. No.	Sampling Location	Units	Results		Protocol Used
			Day	Night	
1.	Near Main Gate Area	dB(A)	73.2	62.3	IS 9989 (By Calculation):2014

Area Code	Category of Area/Zone	Limit as per E(P)A 1986 (The Noise Pollution Regulation & Control Rule, 2006) in dB (A) Leq.	
		Day Time	Night Time
A	Industrial Area	75	70
B	Commercial Area	65	55
C	Residential Area	55	45
D	Silence Zone	50	40

Note: -* Day time mean 6:00 am to 10:00 pm

** Night Time mean 10:00 pm to 6:00 am


Checked By


Authorized Signatory

- Note: 1. The result listed refer only to the tested samples and applicable parameters.
2. Sample will be destroyed one month from the date of issue of test certificate.
3. Any complaints about this report should be communicated within 7 days of issue of this report
4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



Test Report

Report No.: AEL/RIPL/16032023/AN/02	Reporting Date: 21/03/2023
Issued to: M/s Rungta Industries Private Limited BL-1, Sector- 15, GIDA, Sahjanwa, Gorakhpur, Uttar Pradesh - 273209	Sample I'd : AEL/RIPL/160323/AN/02 Date : 16.03.2023

SAMPLE PARTICULARS:	
Type of the Sample	Noise Level Testing (Ambient Air)
Date of Sampling	13.03.2023 to 14.03.2023
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring
Test Protocol	IS: 9989

Sr. No.	Sampling Location	Units	Results		Protocol Used
			Day	Night	
1.	Near Crude Oil Storage Tank Area	dB(A)	68.9	57.8	IS 9989 (By Calculation):2014

Area Code	Category of Area/Zone	Limit as per E(P)A 1986 (The Noise Pollution Regulation & Control Rule, 2006) in dB (A) Leq.	
		Day Time	Night Time
A	Industrial Area	75	70
B	Commercial Area	65	55
C	Residential Area	55	45
D	Silence Zone	50	40

Note: -* Day time mean 6:00 am to 10:00 pm

** Night Time mean 10:00 pm to 6:00 am


Checked By


Authorized Signatory

- Note: 1. The result listed refer only to the tested samples and applicable parameters.
2. Sample will be destroyed one month from the date of issue of test certificate.
3. Any complaints about this report should be communicated within 7 days of issue of this report
4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



Test Report

Report No.: AEL/RIPL/16032023/WW/01	Reporting Date: 21/03/2023
Issued to: M/s Rungta Industries Private Limited BL-1, Sector- 15, GIDA, Sahjanwa, Gorakhpur, Uttar Pradesh - 273209	Sample I'd : AEL/RIPL/160323/WW/01 Date : 16.03.2023 Period of testing : 16.03.2023 to 21.03.2023

SAMPLE PARTICULARS:	
Type of the Sample	Untreated Effluent Water Sample
Date of Sampling	13.03.2023
Point of Sample Collection	From ETP Inlet
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring

TEST RESULTS				
Sr. No.	Parameters	Unit	Results	Test Protocol
1	pH	--	6.52	APHA 23 rd Ed. 4500 H B
2	Chemical Oxygen Demand (COD)	mg/l	473.4	APHA 23 rd Ed. P-5220 B
3	Bio-Chemical Oxygen Demand (BOD) at 27 ^o C for 3 days	mg/l	161.4	IS-3025 (P-44)
4	Total Suspended Solids	mg/l	182.0	APHA 23 rd Ed. 2540 D
5	Oil & Grease	mg/l	15.6	IS-3025 (P-39)
6	Total Dissolved Solids	mg/l	1821	APHA 23 rd Ed. 2540 C


Checked By


Authorized Signatory

Note: 1. The result listed refer only to the tested samples and applicable parameters.
2. Sample will be destroyed one month from the date of issue of test certificate.
3. Any complaints about this report should be communicated within 7 days of issue of this report
4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



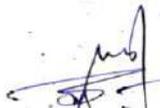
Test Report

Report No.: AEL/RIPL/16032023/WW/02	Reporting Date: 21/03/2023
Issued to: M/s Rungta Industries Private Limited BL-1, Sector- 15, GIDA, Sahjanwa, Gorakhpur, Uttar Pradesh - 273209	Sample I'd : AEL/RIPL/160323/WW/02 Date : 16.03.2023 Period of testing : 16.03.2023 to 21.03.2023

SAMPLE PARTICULARS:	
Type of the Sample	Treated Effluent Water Sample
Date of Sampling	13.03.2023
Point of Sample Collection	From ETP Outlet
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring

TEST RESULTS:					
Sr. No.	Parameters	Unit	Results	Standard Limit as per CPCB	Test Protocol
1	pH	--	7.31	5.5-9.0	APHA 23 rd Ed. 4500 H B
2	Colour	--	Colourless	N.S.	APHA 23 rd Ed., 2120 B
3	Chemical Oxygen Demand(COD)	mg/l	92.9	250	APHA 23 rd Ed. P-5220 B
4	Bio-Chemical Oxygen Demand (BOD) at 27 ^o C for 3 days	mg/l	20.4	30	IS-3025 (P-44)
5	Total Suspended Solids	mg/l	26.0	100	APHA 23 rd Ed. 2540 D
6	Oil & Grease	mg/l	<4.0	10	IS-3025 (P-39)
7	Total Dissolved Solids	mg/l	584.0	N.S.	APHA 23 rd Ed. 2540 C

Remark:- N.S. Not Specified, CPCB-Central Pollution Control Board


Checked By


Authorized Signatory

- Note: 1. The result listed refer only to the tested samples and applicable parameters.
2. Sample will be destroyed one month from the date of issue of test certificate.
3. Any complaints about this report should be communicated within 7 days of issue of this report
4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



Test Report

Report No.: AEL/RIPL/12062023/AA/01 Reporting Date:17/06/2023

Issued to: M/s Rungta Industries Private Limited BL-1, Sector- 15, GIDA, Sahjanwa, Gorakhpur, Uttar Pradesh - 273209	Sample I'd : AEL/RIPL/120623/AA/01 Date : 12.06.2023 Period of testing : 12.06.2023 to 17.06.2023
--	--

SAMPLE PARTICULARS:	
Type of the Sample	Ambient Air Sample
Date of Sampling	09.06.2023 to 10.06.2023
Point of Sample Collection	Near Main Gate
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring

SAMPLE OBSERVATIONS	
Sampling flow rate (m ³ /min.)	1.15
Period of sampling (minutes)	1443.2
Total volume of air sampled (m ³)	1659.6

Sr. No.	Parameters	Unit	Results	Standards Limit as Per NAAQS	Test Protocol
1	Particulate Matter(PM ₁₀)	µg/m ³	110.6	100	IS: 5182,(P-23)
2	Particulate Matter(PM _{2.5})	µg/m ³	65.7	60	IS: 5182,(P-24)
3	Sulphur Dioxide (SO ₂)	µg/m ³	14.6	80	IS: 5182,(P-2)
4	Nitrogen Dioxide (NO ₂)	µg/m ³	36.2	80	IS: 5182,(P-6)

Remarks-NAAQS- National Ambient Air Quality Standards


Checked By


Authorized Signatory

- Note: 1. The result listed refer only to the tested samples and applicable parameters.
2. Sample will be destroyed one month from the date of issue of test certificate.
3. Any complaints about this report should be communicated within 7 days of issue of this report
4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



Test Report

Report No.: AEL/RIPL/12062023/AA/02 Reporting Date:17/06/2023

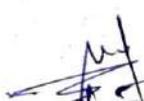
Issued to: M/s Rungta Industries Private Limited BL-1, Sector- 15, GIDA, Sahjanwa, Gorakhpur, Uttar Pradesh - 273209	Sample I'd : AEL/RIPL/120623/AA/02 Date : 12.06.2023 Period of testing : 12.06.2023 to 17.06.2023
--	--

SAMPLE PARTICULARS:	
Type of the Sample	Ambient Air Sample
Date of Sampling	09.06.2023 to 10.06.2023
Point of Sample Collection	Near Crude Oil Storage Tank Area
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring

SAMPLE OBSERVATIONS	
Sampling flow rate (m ³ /min.)	1.17
Period of sampling (minutes)	1445.3
Total volume of air sampled (m ³)	1691.0

Sr. No.	Parameters	Unit	Results	Standards Limit as Per NAAQS	Test Protocol
1	Particulate Matter(PM ₁₀)	µg/m ³	98.8	100	IS: 5182,(P-23)
2	Particulate Matter(PM _{2.5})	µg/m ³	57.2	60	IS: 5182,(P-24)
3	Sulphur Dioxide (SO ₂)	µg/m ³	13.5	80	IS: 5182,(P-2)
4	Nitrogen Dioxide (NO ₂)	µg/m ³	31.4	80	IS: 5182,(P-6)

Remarks-NAAQS- National Ambient Air Quality Standards


Checked By


Authorized Signatory

Note: 1. The result listed refer only to the tested samples and applicable parameters.
2. Sample will be destroyed one month from the date of issue of test certificate.
3. Any complaints about this report should be communicated within 7 days of issue of this report.
4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



Test Report

Report No.: AEL/RIPL/12062023/ST/02	Reporting Date: 17/06/2023
Issued to: M/s Rungta Industries Private Limited BL-1, Sector- 15, GIDA, Sahjanwa, Gorakhpur, Uttar Pradesh - 273209	Sample I'd : AEL/RIPL/120623/ST/02 Date : 12.06.2023 Period of testing : 12.06.2023 to 17.06.2023

SAMPLE PARTICULARS:

Type of the Sample	D.G. Stack Emission
Date of Sampling	09.06.2023
Serial No.	N10F10905
Name of Plant/Section	D.G. Section
Capacity of D.G	200KVA
Stack Height	12.3 Meter
Stack Diameter	0.15 Meter
Type of Fuel Used	Diesel
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring

SAMPLE OBSERVATIONS

Ambient Temperature, °C	38
Stack Temperature, °C	152
Flue gas velocity, m/sec	10.0
Sampling flow rate, liter per minute	14
Volumetric Flow Rate, Nm ³ /hr	428.6

Sr. No.	Parameters	Unit	Results	Standards Limit as per CPCB	Test Protocol
1	PM(Particulate Matter)	gm/kwh	0.142	0.2	IS 11255(P-1)
2	Sulphur Dioxide (SO ₂)	gm/kwh	0.036	--	IS 11255(P-2)
3	Oxides of Nitrogen(NO _x)	gm/kwh	0.634	4.0 (NO _x + HC)	IS 11255(P-7)
5	Carbon Monoxide(CO)	gm/kwh	0.234	3.5	USEPA Method No.-10

Remark:-CPCB-Central Pollution Control Board.

Checked By



- Note:** 1. The result listed refer only to the tested samples and applicable parameters.
2. Sample will be destroyed one month from the date of issue of test certificate.
3. Any complaints about this report should be communicated within 7 days of issue of this report
4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



Test Report

Report No.: AEL/RIPL/12062023/ST/03	Reporting Date:17/06/2023
Issued to: M/s Rungta Industries Private Limited BL-1, Sector- 15, GIDA, Sahjanwa, Gorakhpur, Uttar Pradesh - 273209	Sample I'd : AEL/RIPL/120623/ST/03 Date : 12.06.2023 Period of testing : 12.06.2023 to 17.06.2023

SAMPLE PARTICULARS:	
Type of the Sample	D.G. Stack Emission
Date of Sampling	09.06.2023
Serial No.	N14A030417
Name of Plant/Section	D.G. Section
Capacity of D.G	625 KVA
Stack Height	12.3 Meter
Stack Dia	0.15 Meter
Type of Fuel Used	Diesel
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring

SAMPLE OBSERVATIONS	
Ambient Temperature, °C	39
Stack Temperature, °C	198
Flue gas velocity, m/sec	10.8
Sampling flow rate, liter per minute	14
Volumetric Flow Rate, Nm ³ /hr	417.7

Sr. No.	Parameters	Unit	Results	Standards Limit as per CPCB	Test Protocol
1	PM(Particulate Matter)	gm/kwh	0.115	0.2	IS 11255(P-1)
2	Sulphur Dioxide (SO ₂)	gm/kwh	0.022	--	IS 11255(P-2)
3	Oxides of Nitrogen(NO _x)	gm/kwh	0.227	4.0 (NO _x + HC)	IS 11255(P-7)
5	Carbon Monoxide(CO)	gm/kwh	0.076	3.5	USEPA Method No.-10

Remark:-CPCB-Central Pollution Control Board.


Checked By


Authorized Signatory

- Note: 1. The result listed refer only to the tested samples and applicable parameters.
2. Sample will be destroyed one month from the date of issue of test certificate.
3. Any complaints about this report should be communicated within 7 days of issue of this report
4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



Test Report

Report No.: AEL/RIPL/12062023/ST/04	Reporting Date: 17/06/2023
Issued to: M/s Rungta Industries Private Limited BL-1, Sector- 15, GIDA, Sahjanwa, Gorakhpur, Uttar Pradesh - 273209	Sample I'd : AEL/RIPL/120623/ST/04 Date : 12.06.2023 Period of testing : 12.06.2023 to 17.06.2023

SAMPLE PARTICULARS:

Type of the Sample	D.G. Stack Emission
Date of Sampling	09.06.2023
Serial No.	G09D07730
Name of Plant/Section	D.G. Section
Capacity of D.G	35 KVA
Stack Height	8.5 Meter
Stack Dia	0.064 Meter
Type of Fuel Used	Diesel
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring

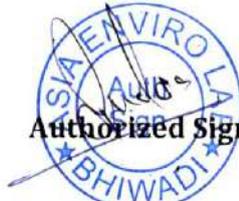
SAMPLE OBSERVATIONS

Ambient Temperature, °C	39
Stack Temperature, °C	76
Flue gas velocity, m/sec	9.6
Sampling flow rate, liter per minute	17
Volumetric Flow Rate, Nm ³ /hr	91.2

Sr. No.	Parameters	Unit	Results	Standards Limit as per CPCB	Test Protocol
1	PM(Particulate Matter)	gm/kwh	0.178	0.3	IS 11255(P-1)
2	Sulphur Dioxide (SO ₂)	gm/kwh	0.047	--	IS 11255(P-2)
3	Oxides of Nitrogen(NO _x)	gm/kwh	0.786	4.7 (NO _x + HC)	IS 11255(P-7)
5	Carbon Monoxide(CO)	gm/kwh	0.262	3.5	USEPA Method No.-10

Remark:-CPCB-Central Pollution Control Board.


Checked By


Authorized Signatory

- Note: 1. The result listed refer only to the tested samples and applicable parameters.
2. Sample will be destroyed one month from the date of issue of test certificate.
3. Any complaints about this report should be communicated within 7 days of issue of this report.
4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



Test Report

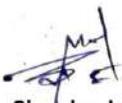
Report No.: AEL/RIPL/12062023/ST/04	Reporting Date:17/06/2023
Issued to: M/s Rungta Industries Private Limited BL-1, Sector- 15, GIDA, Sahjanwa, Gorakhpur, Uttar Pradesh - 273209	Sample I'd : AEL/RIPL/120623/ST/04 Date : 12.06.2023 Period of testing : 12.06.2023 to 17.06.2023

SAMPLE PARTICULARS:	
Type of the Sample	Boiler Stack Emission
Date of Sampling	09.06.2023
Name of Plant/Section	Hot Water Generator Boiler Section
Capacity of Boiler	8 TPH
Type of Fuel Used	Rice Husk
Height of Stack from ground Level	28.7 Meter
Diameter of Stack	0.9 Meter
Pollution Control Measures Attached (If Any)	Cyclone
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring

SAMPLE OBSERVATIONS	
Ambient Temperature, °C	38
Stack Temperature, °C	176
Flue gas velocity, m/sec	9.8
Sampling flow rate, liter per minute	28

Sr. No.	Parameters	Unit	Results	Standards Limit (as per CPCB)	Test Protocol
1	PM(Particulate Matter)	mg/Nm ³	137.6	800	IS 11255(P-1)
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	14.2	N.S.	IS 11255(P-2)
3	Oxides of Nitrogen(NO ₂)	mg/Nm ³	56.4	N.S.	IS 11255(P-7)
4	Carbon Monoxide(CO)	%	1.2	N.S.	USEPA Method No.-10
5	Carbon Dioxide(CO ₂)	%	8.8	N.S.	IS 13270

Remark:- N.S. Not Specified *Results corrected to 12%CO₂, CPCB-Central Pollution Control Board.
Note:-H=14Q³ whereas Q is the emission rate of SO₂ in kg/hr. & H is the height of stack in meter,


Checked By


Authorized Signatory

Note: 1. The result listed refer only to the tested samples and applicable parameters.
2. Sample will be destroyed one month from the date of issue of test certificate.
3. Any complaints about this report should be communicated within 7 days of issue of this report
4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



Test Report

Report No.: AEL/RIPL/12062023/WW/01	Reporting Date: 17/06/2023
Issued to: M/s Rungta Industries Private Limited BL-1, Sector- 15, GIDA, Sahjanwa, Gorakhpur, Uttar Pradesh - 273209	Sample I'd : AEL/RIPL/120623/WW/01 Date : 12.06.2023 Period of testing : 12.06.2023 to 17.06.2023

SAMPLE PARTICULARS:	
Type of the Sample	Untreated Effluent Water Sample
Date of Sampling	09.06.2023
Point of Sample Collection	From ETP Inlet
Sample Collected By	Lb. Rep.
Purpose of Analysis	Monitoring

TEST RESULTS				
Sr. No.	Parameters	Unit	Results	Test Protocol
1	pH	--	6.84	APHA 23 rd Ed. 4500 H B
2	Chemical Oxygen Demand (COD)	mg/l	536.8	APHA 23 rd Ed. P-5220 B
3	Bio-Chemical Oxygen Demand (BOD) at 27 ^o C for 3 days	mg/l	182.5	IS-3025 (P-44)
4	Total Suspended Solids	mg/l	194.0	APHA 23 rd Ed. 2540 D
5	Oil & Grease	mg/l	16.7	IS-3025 (P-39)
6	Total Dissolved Solids	mg/l	2123	APHA 23 rd Ed. 2540 C


Checked By


Authorized Signatory

- Note:** 1. The result listed refer only to the tested samples and applicable parameters.
2. Sample will be destroyed one month from the date of issue of test certificate.
3. Any complaints about this report should be communicated within 7 days of issue of this report
4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



Test Report

Report No.: AEL/RIPL/12062023/WW/02	Reporting Date: 17/06/2023
Issued to: M/s Rungta Industries Private Limited BL-1, Sector- 15, GIDA, Sahjanwa, Gorakhpur, Uttar Pradesh - 273209	Sample I'd : AEL/RIPL/120623/WW/02 Date : 12.06.2023 Period of testing : 12.06.2023 to 17.06.2023

SAMPLE PARTICULARS:	
Type of the Sample	Treated Effluent Water Sample
Date of Sample Receiving	09.06.2023
Point of Sample Collection	From ETP Outlet
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring

TEST RESULTS:					
Sr. No.	Parameters	Unit	Results	Standard Limit as per CPCB	Test Protocol
1	pH	--	7.43	5.5-9.0	APHA 23 rd Ed. 4500 H B
2	Colour	--	Colourless	N.S.	APHA 23 rd Ed., 2120 B
3	Chemical Oxygen Demand(COD)	mg/l	103.9	250	APHA 23 rd Ed. P-5220 B
4	Bio-Chemical Oxygen Demand (BOD) at 27°C for 3 days	mg/l	21.4	30	IS-3025 (P-44)
5	Total Suspended Solids	mg/l	30.0	100	APHA 23 rd Ed. 2540 D
6	Oil & Grease	mg/l	4.5	10	IS-3025 (P-39)
7	Total Dissolved Solids	mg/l	691.0	N.S.	APHA 23 rd Ed. 2540 C

Remark:- N.S. Not Specified CPCB- Central Pollution Control Board


Checked By


Authorized Signatory

- Note: 1. The result listed refer only to the tested samples and applicable parameters.
2. Sample will be destroyed one month from the date of issue of test certificate.
3. Any complaints about this report should be communicated within 7 days of issue of this report
4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



Test Report

Report No.: AEL/RIPL/12062023/AN/01 Reporting Date:17/06/2023

Issued to: M/s Rungta Industries Private Limited BL-1, Sector- 15, GIDA, Sahjanwa, Gorakhpur, Uttar Pradesh - 273209	Sample I'd : AEL/RIPL/120623/AN/01 Date : 12.06.2023
--	---

SAMPLE PARTICULARS:	
Type of the Sample	Noise Level Testing (Ambient Air)
Date of Sampling	09.06.2023 to 10.06.2023
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring
Test Protocol	IS: 9989

Sr. No.	Sampling Location	Units	Results		Protocol Used
			Day	Night	
1.	Near Main Gate Area	dB(A)	71.2	60.7	IS 9989 (By Calculation):2014

Area Code	Category of Area/Zone	Limit as per E(P)A 1986 (The Noise Pollution Regulation & Control Rule, 2006) in dB (A) Leq.	
		Day Time	Night Time
A	Industrial Area	75	70
B	Commercial Area	65	55
C	Residential Area	55	45
D	Silence Zone	50	40

Note: -* Day time mean 6:00 am to 10:00 pm

** Night Time mean 10:00 pm to 6:00 am


Checked By


Authorized Signatory

- Note: 1. The result listed refer only to the tested samples and applicable parameters.
2. Sample will be destroyed one month from the date of issue of test certificate.
3. Any complaints about this report should be communicated within 7 days of issue of this report.
4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



Test Report

Report No.: AEL/RIPL/12062023/AN/02 Reporting Date:17/06/2023

Issued to: M/s Rungta Industries Private Limited BL-1, Sector- 15, GIDA, Sahjanwa, Gorakhpur, Uttar Pradesh - 273209	Sample I'd : AEL/RIPL/120623/AN/02 Date : 12.06.2023
--	---

SAMPLE PARTICULARS:	
Type of the Sample	Noise Level Testing (Ambient Air)
Date of Sampling	09.06.2023 to 10.06.2023
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring
Test Protocol	IS: 9989

Sr. No.	Sampling Location	Units	Results		Protocol Used
			Day	Night	
1.	Near Crude Oil Storage Tank Area	dB(A)	66.4	53.9	IS 9989 (By Calculation):2014

Area Code	Category of Area/Zone	Limit as per E(P)A 1986 (The Noise Pollution Regulation & Control Rule, 2006) in dB (A) Leq.	
		Day Time	Night Time
A	Industrial Area	75	70
B	Commercial Area	65	55
C	Residential Area	55	45
D	Silence Zone	50	40

Note: -* Day time mean 6:00 am to 10:00 pm

** Night Time mean 10:00 pm to 6:00 am


Checked By


Authorized Signatory

- Note: 1. The result listed refer only to the tested samples and applicable parameters.
2. Sample will be destroyed one month from the date of issue of test certificate.
3. Any complaints about this report should be communicated within 7 days of issue of this report
4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



Test Report

Report No.: AEL/RIPL/18092023/WW/01	Reporting Date: 23/09/2023
Issued to: M/s Rungta Industries Private Limited BL-1, Sector- 15, GIDA, Sahjanwa, Gorakhpur, Uttar Pradesh - 273209	Sample I'd : AEL/RIPL/180923/WW/01 Date : 18.09.2023 Period of testing : 18.09.2023 to 23.09.2023

SAMPLE PARTICULARS:	
Type of the Sample	Untreated Effluent Water Sample
Date of Sampling	15.09.2023
Point of Sample Collection	From ETP Inlet
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring

TEST RESULTS				
Sr. No.	Parameters	Unit	Results	Test Protocol
1	pH	--	6.76	APHA 23 rd Ed. 4500 H B
2	Chemical Oxygen Demand (COD)	mg/l	594.2	APHA 23 rd Ed. P-5220 B
3	Bio-Chemical Oxygen Demand (BOD) at 27 ^o C for 3 days	mg/l	202.0	IS-3025 (P-44)
4	Total Suspended Solids	mg/l	210.0	APHA 23 rd Ed. 2540 D
5	Oil & Grease	mg/l	15.7	IS-3025 (P-39)
6	Total Dissolved Solids	mg/l	2431	APHA 23 rd Ed. 2540 C


Checked By


Authorized Signatory

Note: 1. The result listed refer only to the tested samples and applicable parameters.
2. Sample will be destroyed one month from the date of issue of test certificate.
3. Any complaints about this report should be communicated within 7 days of issue of this report
4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



Test Report

Report No.: AEL/RIPL/18092023/WW/02	Reporting Date: 23/09/2023
Issued to: M/s Rungta Industries Private Limited BL-1, Sector- 15, GIDA, Sahjanwa, Gorakhpur, Uttar Pradesh - 273209	Sample I'd : AEL/RIPL/180923/WW/02 Date : 18.09.2023 Period of testing : 18.09.2023 to 23.09.2023

SAMPLE PARTICULARS:	
Type of the Sample	Treated Effluent Water Sample
Date of Sampling	15.09.2023
Point of Sample Collection	From ETP Outlet
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring

TEST RESULTS:

Sr. No.	Parameters	Unit	Results	Standard Limit as per CPCB	Test Protocol
1	pH	--	7.84	5.5-9.0	APHA 23 rd Ed. 4500 H B
2	Colour	--	Colourless	N.S.	APHA 23 rd Ed., 2120 B
3	Chemical Oxygen Demand(COD)	mg/l	143.8	250	APHA 23 rd Ed. P-5220 B
4	Bio-Chemical Oxygen Demand (BOD) at 27 ^o C for 3 days	mg/l	24.9	30	IS-3025 (P-44)
5	Total Suspended Solids	mg/l	32.0	100	APHA 23 rd Ed. 2540 D
6	Oil & Grease	mg/l	5.5	10	IS-3025 (P-39)
7	Total Dissolved Solids	mg/l	536.0	N.S.	APHA 23 rd Ed. 2540 C

Remark:- N.S. Not Specified CPCB- Central Pollution Control Board


Checked By


Authorized Signatory

- Note: 1. The result listed refer only to the tested samples and applicable parameters.
2. Sample will be destroyed one month from the date of issue of test certificate.
3. Any complaints about this report should be communicated within 7 days of issue of this report
4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



Test Report

Report No.: AEL/RIPL/18092023/AA/01 Reporting Date: 23/09/2023

Issued to:
M/s Rungta Industries Private Limited
BL-1, Sector- 15, GIDA, Sahjanwa, Gorakhpur,
Uttar Pradesh - 273209

Sample I'd : AEL/RIPL/180923/AA/01
Date : 18.09.2023
Period of testing : 18.09.2023 to 23.09.2023

SAMPLE PARTICULARS:	
Type of the Sample	Ambient Air Sample
Date of Sampling	15.09.2023 to 16.09.2023
Point of Sample Collection	Near Main Gate
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring

SAMPLE OBSERVATIONS	
Sampling flow rate (m ³ /min.)	1.17
Period of sampling (minutes)	1445.3
Total volume of air sampled (m ³)	1691.0

Sr. No.	Parameters	Unit	Results	Standards Limit as Per NAAQS	Test Protocol
1	Particulate Matter (PM ₁₀)	µg/m ³	97.1	100	IS: 5182,(P-23)
2	Particulate Matter (PM _{2.5})	µg/m ³	54.6	60	IS: 5182,(P-24)
3	Sulphur Dioxide (SO ₂)	µg/m ³	15.2	80	IS: 5182,(P-2)
4	Nitrogen Dioxide (NO ₂)	µg/m ³	35.5	80	IS: 5182,(P-6)

Remarks-NAAQS- National Ambient Air Quality Standards


Checked By


Authorized Signatory

- Note: 1. The result listed refer only to the tested samples and applicable parameters.
2. Sample will be destroyed one month from the date of issue of test certificate.
3. Any complaints about this report should be communicated within 7 days of issue of this report
4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



Test Report

Report No.: AEL/RIPL/18092023/AA/02 Reporting Date: 23/09/2023

Issued to: M/s Rungta Industries Private Limited BL-1, Sector- 15, GIDA, Sahjanwa, Gorakhpur, Uttar Pradesh - 273209	Sample I'd : AEL/RIPL/180923/AA/02 Date : 18.09.2023 Period of testing : 18.09.2023 to 23.09.2023
---	---

SAMPLE PARTICULARS:	
Type of the Sample	Ambient Air Sample
Date of Sampling	15.09.2023 to 16.09.2023
Point of Sample Collection	Near Crude Oil Storage Tank Area
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring

SAMPLE OBSERVATIONS	
Sampling flow rate (m ³ /min.)	1.15
Period of sampling (minutes)	1448.3
Total volume of air sampled (m ³)	1665.5

Sr. No.	Parameters	Unit	Results	Standards Limit as Per NAAQS	Test Protocol
1	Particulate Matter (PM ₁₀)	µg/m ³	88.3	100	IS: 5182,(P-23)
2	Particulate Matter (PM _{2.5})	µg/m ³	52.9	60	IS: 5182,(P-24)
3	Sulphur Dioxide (SO ₂)	µg/m ³	12.5	80	IS: 5182,(P-2)
4	Nitrogen Dioxide (NO ₂)	µg/m ³	32.4	80	IS: 5182,(P-6)

Remarks-NAAQS- National Ambient Air Quality Standards


Checked By


Authorized Signatory

- Note: 1. The result listed refer only to the tested samples and applicable parameters.
2. Sample will be destroyed one month from the date of issue of test certificate.
3. Any complaints about this report should be communicated within 7 days of issue of this report
4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



ASIA ENVIRO LAB

(An ISO 9001:2015, 14001:2015, 45001:2018 NABL & MOEF Approved Lab)

Job Description : Environmental Testing, ETP/STP Manufacturing, ETP/STP Plant Operation Pollution NOC Etc.

Lab - H1-837, Near Pollution Control Board, RIICO Industrial Area, Bhiwadi, Distt. Alwar (Rajasthan)-301019

Ph. No. : 01493-294022, 09694666022, Email : asiaenvirolab@gmail.com, Website : www.asiaenvirolab.com

233

Test Report

Report No.: AEL/RIPL/18092023/ST/01	Reporting Date: 23/09/2023
Issued to: M/s Rungta Industries Private Limited BL-1, Sector- 15, GIDA, Sahjanwa, Gorakhpur, Uttar Pradesh - 273209	Sample I'd : AEL/RIPL/180923/ST/01 Date : 18.09.2023 Period of testing : 18.09.2023 to 23.09.2023

SAMPLE PARTICULARS:	
Type of the Sample	D.G. Stack Emission
Date of Sampling	15.09.2023
Serial No.	N10F10905
Name of Plant/Section	D.G. Section
Capacity of D.G	200 KVA
Stack Height	12.3 Meter
Stack Diameter	0.15 Meter
Type of Fuel Used	Diesel
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring

SAMPLE OBSERVATIONS	
Ambient Temperature, °C	34
Stack Temperature, °C	163
Flue gas velocity, m/sec	9.7
Sampling flow rate, liter per minute	13
Volumetric Flow Rate, Nm ³ /hr	405.3

Sr. No.	Parameters	Unit	Results	Standards Limit as per CPCB	Test Protocol
1	PM(Particulate Matter)	gm/kwh	0.126	0.2	IS 11255(P-1)
2	Sulphur Dioxide (SO ₂)	gm/kwh	0.045	--	IS 11255(P-2)
3	Oxides of Nitrogen(NO _x)	gm/kwh	0.506	4.0 (NO _x + HC)	IS 11255(P-7)
5	Carbon Monoxide(CO)	gm/kwh	0.197	3.5	USEPA Method No.-10

Remark:-CPCB-Central Pollution Control Board.


Checked By


Authorized Signatory

- Note: 1. The result listed refer only to the tested samples and applicable parameters.
2. Sample will be destroyed one month from the date of issue of test certificate.
3. Any complaints about this report should be communicated within 7 days of issue of this report
4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



Test Report

Report No.: AEL/RIPL/18092023/ST/02	Reporting Date: 23/09/2023
Issued to: M/s Rungta Industries Private Limited BL-1, Sector- 15, GIDA, Sahjanwa, Gorakhpur, Uttar Pradesh - 273209	Sample I'd : AEL/RIPL/180923/ST/02 Date : 18.09.2023 Period of testing : 18.09.2023 to 23.09.2023

SAMPLE PARTICULARS:	
Type of the Sample	D.G. Stack Emission
Date of Sampling	15.09.2023
Serial No.	N14A030417
Name of Plant/Section	D.G. Section
Capacity of D.G	625 KVA
Stack Height	12.3 Meter
Stack Dia	0.15 Meter
Type of Fuel Used	Diesel
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring

SAMPLE OBSERVATIONS	
Ambient Temperature, °C	34
Stack Temperature, °C	187
Flue gas velocity, m/sec	10.6
Sampling flow rate, liter per minute	14
Volumetric Flow Rate, Nm ³ /hr	420.0

Sr. No.	Parameters	Unit	Results	Standards Limit as per CPCB	Test Protocol
1	PM(Particulate Matter)	gm/kwh	0.132	0.2	IS 11255(P-1)
2	Sulphur Dioxide (SO ₂)	gm/kwh	0.029	--	IS 11255(P-2)
3	Oxides of Nitrogen(NO _x)	gm/kwh	0.246	4.0 (NO _x + HC)	IS 11255(P-7)
5	Carbon Monoxide(CO)	gm/kwh	0.094	3.5	USEPA Method No.-10

Remark:-CPCB-Central Pollution Control Board.

Checked By



Authorized Signatory

- Note: 1. The result listed refer only to the tested samples and applicable parameters.
2. Sample will be destroyed one month from the date of issue of test certificate.
3. Any complaints about this report should be communicated within 7 days of issue of this report
4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



ASIA ENVIRO LAB

(An ISO 9001:2015, 14001:2015, 45001:2018 NABL & MOEF Approved Lab)

Job Description : Environmental Testing, ETP/STP Manufacturing, ETP/STP Plant Operation Pollution NOC Etc.

Lab - H1-837, Near Pollution Control Board, RIICO Industrial Area, Bhiwadi, Distt. Alwar (Rajasthan)-301019

Ph. No. : 01493-294022, 09694666022, Email : asiaenvirolab@gmail.com, Website : www.asiaenvirolab.com

235

Test Report

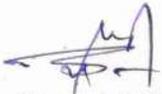
Report No.: AEL/RIPL/18092023/ST/03	Reporting Date: 23/09/2023
Issued to: M/s Rungta Industries Private Limited BL-1, Sector- 15, GIDA, Sahjanwa, Gorakhpur, Uttar Pradesh - 273209	Sample I'd : AEL/RIPL/180923/ST/03 Date : 18.09.2023 Period of testing : 18.09.2023 to 23.09.2023

SAMPLE PARTICULARS:	
Type of the Sample	D.G. Stack Emission
Date of Sampling	15.09.2023
Serial No.	G09D07730
Name of Plant/Section	D.G. Section
Capacity of D.G	35 KVA
Stack Height	8.5 Meter
Stack Dia	0.064 Meter
Type of Fuel Used	Diesel
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring

SAMPLE OBSERVATIONS	
Ambient Temperature, °C	34
Stack Temperature, °C	74
Flue gas velocity, m/sec	9.4
Sampling flow rate, liter per minute	16
Volumetric Flow Rate, Nm ³ /hr	89.8

Sr. No.	Parameters	Unit	Results	Standards Limit as per CPCB	Test Protocol
1	PM(Particulate Matter)	gm/kwh	0.181	0.3	IS 11255(P-1)
2	Sulphur Dioxide (SO ₂)	gm/kwh	0.053	--	IS 11255(P-2)
3	Oxides of Nitrogen(NO _x)	gm/kwh	0.742	4.7 (NO _x + HC)	IS 11255(P-7)
5	Carbon Monoxide(CO)	gm/kwh	0.242	3.5	USEPA Method No.-10

Remark:-CPCB-Central Pollution Control Board.


Checked By


Authorized Signatory

- Note: 1. The result listed refer only to the tested samples and applicable parameters.
2. Sample will be destroyed one month from the date of issue of test certificate.
3. Any complaints about this report should be communicated within 7 days of issue of this report
4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



Test Report

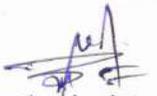
Report No.: AEL/RIPL/18092023/ST/04	Reporting Date: 23/09/2023
Issued to: M/s Rungta Industries Private Limited BL-1, Sector- 15, GIDA, Sahjanwa, Gorakhpur, Uttar Pradesh - 273209	Sample I'd : AEL/RIPL/180923/ST/04 Date : 18.09.2023 Period of testing : 18.09.2023 to 23.09.2023

SAMPLE PARTICULARS:	
Type of the Sample	Boiler Stack Emission
Date of Sampling	15.09.2023
Name of Plant/Section	Hot Water Generator Boiler Section
Capacity of Boiler	8 TPH
Type of Fuel Used	Rice Husk
Height of Stack from ground Level	28.7 Meter
Diameter of Stack	0.9 Meter
Pollution Control Measures Attached (If Any)	Cyclone
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring

SAMPLE OBSERVATIONS	
Ambient Temperature, °C	33
Stack Temperature, °C	168
Flue gas velocity, m/sec	9.2
Sampling flow rate, liter per minute	26

Sr. No.	Parameters	Unit	Results	Standards Limit (as per CPCB)	Test Protocol
1	PM(Particulate Matter)	mg/Nm ³	178.3	800	IS 11255(P-1)
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	18.4	N.S.	IS 11255(P-2)
3	Oxides of Nitrogen(NO ₂)	mg/Nm ³	81.3	N.S.	IS 11255(P-7)
4	Carbon Monoxide(CO)	%	0.7	N.S.	USEPA Method No.-10
5	Carbon Dioxide(CO ₂)	%	13.5	N.S.	IS 13270

Remark:- N.S. Not Specified *Results corrected to 12%CO₂, CPCB-Central Pollution Control Board.
Note:-H=14Q³ whereas Q is the emission rate of SO₂ in kg/hr. & H is the height of stack in meter,


Checked By


Authorized Signatory

- Note: 1. The result listed refer only to the tested samples and applicable parameters.
2. Sample will be destroyed one month from the date of issue of test certificate.
3. Any complaints about this report should be communicated within 7 days of issue of this report
4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



ASIA ENVIRO LAB

(An ISO 9001:2015, 14001:2015, 45001:2018 NABL & MOEF Approved Lab)

Job Description : Environmental Testing, ETP/STP Manufacturing, ETP/STP Plant Operation Pollution NOC Etc.

Lab - H1-837, Near Pollution Control Board, RIICO Industrial Area, Bhiwadi, Distt. Alwar (Rajasthan)-301019

Ph. No. : 01493-294022, 09694666022, Email : asiaenvirolab@gmail.com, Website : www.asiaenvirolab.com

237

Test Report

Report No.: AEL/RIPL/18092023/AN/01 Reporting Date:23/09/2023

Issued to:
M/s Rungta Industries Private Limited
BL-1, Sector- 15, GIDA, Sahjanwa, Gorakhpur,
Uttar Pradesh - 273209

Sample I'd : AEL/RIPL/180923/AN/01
Date : 18.09.2023

SAMPLE PARTICULARS:	
Type of the Sample	Noise Level Testing (Ambient Air)
Date of Sampling	15.09.2023 to 16.09.2023
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring
Test Protocol	IS: 9989

Sr. No.	Sampling Location	Units	Results		Protocol Used
			Day	Night	
1.	Near Main Gate Area	dB(A)	70.1	57.2	IS 9989 (By Calculation):2014

Area Code	Category of Area/Zone	Limit as per E(P)A 1986 (The Noise Pollution Regulation & Control Rule, 2006) in dB (A) Leq.	
		Day Time	Night Time
A	Industrial Area	75	70
B	Commercial Area	65	55
C	Residential Area	55	45
D	Silence Zone	50	40

Note: -* Day time mean 6:00 am to 10:00 pm

** Night Time mean 10:00 pm to 6:00 am


Checked By


Authorized Signatory

- Note: 1. The result listed refer only to the tested samples and applicable parameters.
2. Sample will be destroyed one month from the date of issue of test certificate.
3. Any complaints about this report should be communicated within 7 days of issue of this report
4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



Test Report

Report No.: AEL/RIPL/18092023/AN/01 Reporting Date:23/09/2023

Issued to:
M/s Rungta Industries Private Limited
BL-1, Sector- 15, GIDA, Sahjanwa, Gorakhpur,
Uttar Pradesh - 273209

Sample I'd : AEL/RIPL/180923/AN/01
Date : 18.09.2023

SAMPLE PARTICULARS:	
Type of the Sample	Noise Level Testing (Ambient Air)
Date of Sampling	15.09.2023 to 16.09.2023
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring
Test Protocol	IS: 9989

Sr. No.	Sampling Location	Units	Results		Protocol Used
			Day	Night	
1.	Near Main Gate Area	dB(A)	70.1	57.2	IS 9989 (By Calculation):2014

Area Code	Category of Area/Zone	Limit as per E(P)A 1986 (The Noise Pollution Regulation & Control Rule, 2006) in dB (A) Leq.	
		Day Time	Night Time
A	Industrial Area	75	70
B	Commercial Area	65	55
C	Residential Area	55	45
D	Silence Zone	50	40

Note: -* Day time mean 6:00 am to 10:00 pm

** Night Time mean 10:00 pm to 6:00 am


Checked By


Authorized Signatory

- Note: 1. The result listed refer only to the tested samples and applicable parameters.
- 2. Sample will be destroyed one month from the date of issue of test certificate.
- 3. Any complaints about this report should be communicated within 7 days of issue of this report
- 4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



Test Report

Report No.: AEL/RIPL/18092023/AN/02	Reporting Date: 23/09/2023
Issued to: M/s Rungta Industries Private Limited BL-1, Sector- 15, GIDA, Sahjanwa, Gorakhpur, Uttar Pradesh - 273209	Sample I'd : AEL/RIPL/180923/AN/02 Date : 18.09.2023

SAMPLE PARTICULARS:	
Type of the Sample	Noise Level Testing (Ambient Air)
Date of Sampling	15.09.2023 to 16.09.2023
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring
Test Protocol	IS: 9989

Sr. No.	Sampling Location	Units	Results		Protocol Used
			Day	Night	
1.	Near Crude Oil Storage Tank Area	dB(A)	67.5	55.8	IS 9989 (By Calculation):2014

Area Code	Category of Area/Zone	Limit as per E(P)A 1986 (The Noise Pollution Regulation & Control Rule, 2006) in dB (A) Leq.	
		Day Time	Night Time
A	Industrial Area	75	70
B	Commercial Area	65	55
C	Residential Area	55	45
D	Silence Zone	50	40

Note: -* Day time mean 6:00 am to 10:00 pm

** Night Time mean 10:00 pm to 6:00 am


Checked By


Authorized Signatory

- Note: 1. The result listed refer only to the tested samples and applicable parameters.
- 2. Sample will be destroyed one month from the date of issue of test certificate.
- 3. Any complaints about this report should be communicated within 7 days of issue of this report
- 4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



ASIA ENVIRO LAB

(An ISO 9001:2015, 14001:2015, 45001:2018 NABL & MOEF Approved Lab)

Job Description : Environmental Testing, ETP/STP Manufacturing, ETP/STP Plant Operation Pollution NOC Etc.

Lab - H1-837, Near Pollution Control Board, RIICO Industrial Area, Bhiwadi, Distt. Alwar (Rajasthan)-301019

Ph. No. : 01493-294022, 09694666022, Email : asiaenvirolab@gmail.com, Website : www.asiaenvirolab.com

240

Test Report

Report No.: AEL/RIPL/08122023/AA/01	Reporting Date: 13/12/2023
-------------------------------------	----------------------------

Issued to:
M/s Rungta Industries Private Limited
BL-1, Sector- 15, GIDA, Sahjanwa, Gorakhpur,
Uttar Pradesh - 273209

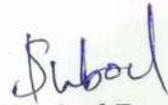
Sample I'd : AEL/RIPL/081223/AA/01
Date : 08.12.2023
Period of testing : 08.12.2023 to 13.12.2023

SAMPLE PARTICULARS:	
Type of the Sample	Ambient Air Sample
Date of Sampling	05.12.2023 to 06.12.2023
Point of Sample Collection	Near Main Gate
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring

SAMPLE OBSERVATIONS	
Sampling flow rate (m ³ /min.)	1.19
Period of sampling (minutes)	1446.7
Total volume of air sampled (m ³)	1721.5

Sr. No.	Parameters	Unit	Results	Standards Limit as Per NAAQS	Test Protocol
1	Particulate Matter(PM ₁₀)	µg/m ³	98.3	100	IS: 5182,(P-23)
2	Particulate Matter(PM _{2.5})	µg/m ³	59.8	60	IS: 5182,(P-24)
3	Sulphur Dioxide (SO ₂)	µg/m ³	12.6	80	IS: 5182,(P-2)
4	Nitrogen Dioxide (NO ₂)	µg/m ³	33.4	80	IS: 5182,(P-6)

Remarks-NAAQS- National Ambient Air Quality Standards


Checked By



- Note: 1. The result listed refer only to the tested samples and applicable parameters.
2. Sample will be destroyed one month from the date of issue of test certificate.
3. Any complaints about this report should be communicated within 7 days of issue of this report
4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



ASIA ENVIRO LAB

(An ISO 9001:2015, 14001:2015, 45001:2018 NABL & MOEF Approved Lab)

Job Description : Environmental Testing, ETP/STP Manufacturing, ETP/STP Plant Operation Pollution NOC Etc.

Lab - H1-837, Near Pollution Control Board, RIICO Industrial Area, Bhiwadi, Distt. Alwar (Rajasthan)-301019

Ph. No. : 01493-294022, 09694666022, Email : asiaenvirolab@gmail.com, Website : www.asiaenvirolab.com

241

Test Report

Report No.: AEL/RIPL/08122023/AA/02	Reporting Date: 13/12/2023
-------------------------------------	----------------------------

Issued to: M/s Rungta Industries Private Limited BL-1, Sector- 15, GIDA, Sahjanwa, Gorakhpur, Uttar Pradesh - 273209	Sample I'd : AEL/RIPL/081223/AA/02 Date : 08.12.2023 Period of testing : 08.12.2023 to 13.12.2023
--	--

SAMPLE PARTICULARS:	
Type of the Sample	Ambient Air Sample
Date of Sampling	05.12.2023 to 06.12.2023
Point of Sample Collection	Near Crude Oil Storage Tank Area
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring

SAMPLE OBSERVATIONS	
Sampling flow rate (m ³ /min.)	1.16
Period of sampling (minutes)	1448.7
Total volume of air sampled (m ³)	1680.5

Sr. No.	Parameters	Unit	Results	Standards Limit as Per NAAQS	Test Protocol
1	Particulate Matter(PM ₁₀)	µg/m ³	93.7	100	IS: 5182,(P-23)
2	Particulate Matter(PM _{2.5})	µg/m ³	55.1	60	IS: 5182,(P-24)
3	Sulphur Dioxide (SO ₂)	µg/m ³	11.9	80	IS: 5182,(P-2)
4	Nitrogen Dioxide (NO ₂)	µg/m ³	29.3	80	IS: 5182,(P-6)

Remarks-NAAQS- National Ambient Air Quality Standards

Subodh
Checked By

Authorized Signatory
Subodh
Sign.
ASIA ENVIRO LAB
BHIWADI

- Note: 1. The result listed refer only to the tested samples and applicable parameters.
2. Sample will be destroyed one month from the date of issue of test certificate.
3. Any complaints about this report should be communicated within 7 days of issue of this report
4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



Test Report

Report No.: AEL/RIPL/08122023/ST/01	Reporting Date: 13/12/2023
Issued to: M/s Rungta Industries Private Limited BL-1, Sector- 15, GIDA, Sahjanwa, Gorakhpur, Uttar Pradesh - 273209	Sample I'd : AEL/RIPL/081223/ST/01 Date : 08.12.2023 Period of testing : 08.12.2023 to 13.12.2023

SAMPLE PARTICULARS:	
Type of the Sample	D.G. Stack Emission
Date of Sampling	05.12.2023
Serial No.	N10F10905
Name of Plant/Section	D.G. Section
Capacity of D.G	200KVA
Stack Height	12.3 Meter
Stack Diameter	0.15 Meter
Type of Fuel Used	Diesel
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring

SAMPLE OBSERVATIONS	
Ambient Temperature, °C	27
Stack Temperature, °C	142
Flue gas velocity, m/sec	9.8
Sampling flow rate, liter per minute	14
Volumetric Flow Rate, Nm ³ /hr	430.1

Sr. No.	Parameters	Unit	Results	Standards Limit as per CPCB	Test Protocol
1	PM(Particulate Matter)	gm/kwh	0.134	0.2	IS 11255(P-1)
2	Sulphur Dioxide (SO ₂)	gm/kwh	0.048	--	IS 11255(P-2)
3	Oxides of Nitrogen(NO _x)	gm/kwh	0.591	4.0 (NO _x + HC)	IS 11255(P-7)
5	Carbon Monoxide(CO)	gm/kwh	0.212	3.5	USEPA Method No.-10

Remark:-CPCB-Central Pollution Control Board.

Subodh
Checked By

Authorized Signatory
[Signature]
Sign.
ASIA ENVIRO LAB
BHIWADI

- Note: 1. The result listed refer only to the tested samples and applicable parameters.
2. Sample will be destroyed one month from the date of issue of test certificate.
3. Any complaints about this report should be communicated within 7 days of issue of this report
4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



ASIA ENVIRO LAB

(An ISO 9001:2015, 14001:2015, 45001:2018 NABL & MOEF Approved Lab)

Job Description : Environmental Testing, ETP/STP Manufacturing, ETP/STP Plant Operation Pollution NOC Etc.

Lab - H1-837, Near Pollution Control Board, RIICO Industrial Area, Bhiwadi, Distt. Alwar (Rajasthan)-301019

Ph. No. : 01493-294022, 09694666022, Email : asiaenvirolab@gmail.com, Website : www.asiaenvirolab.com

243

Test Report

Report No.: AEL/RIPL/08122023/ST/02	Reporting Date:13/12/2023
-------------------------------------	---------------------------

Issued to: M/s Rungta Industries Private Limited BL-1, Sector- 15, GIDA, Sahjanwa, Gorakhpur, Uttar Pradesh - 273209	Sample I'd : AEL/RIPL/081223/ST/02 Date : 08.12.2023 Period of testing : 08.12.2023 to 13.12.2023
--	--

SAMPLE PARTICULARS:	
Type of the Sample	D.G. Stack Emission
Date of Sampling	05.12.2023
Serial No.	N14A030417
Name of Plant/Section	D.G. Section
Capacity of D.G	625 KVA
Stack Height	12.3 Meter
Stack Dia	0.15 Meter
Type of Fuel Used	Diesel
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring

SAMPLE OBSERVATIONS	
Ambient Temperature, °C	28
Stack Temperature, °C	184
Flue gas velocity, m/sec	10.5
Sampling flow rate, liter per minute	14
Volumetric Flow Rate, Nm ³ /hr	418.5

Sr. No.	Parameters	Unit	Results	Standards Limit as per CPCB	Test Protocol
1	PM(Particulate Matter)	gm/kwh	0.106	0.2	IS 11255(P-1)
2	Sulphur Dioxide (SO ₂)	gm/kwh	0.019	--	IS 11255(P-2)
3	Oxides of Nitrogen(NO _x)	gm/kwh	0.216	4.0 (NO _x + HC)	IS 11255(P-7)
5	Carbon Monoxide(CO)	gm/kwh	0.067	3.5	USEPA Method No.-10

Remark:-CPCB-Central Pollution Control Board.

Subodh
Checked By

Authorized Signatory

- Note: 1. The result listed refer only to the tested samples and applicable parameters.
2. Sample will be destroyed one month from the date of issue of test certificate.
3. Any complaints about this report should be communicated within 7 days of issue of this report
4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



ASIA ENVIRO LAB

(An ISO 9001:2015, 14001:2015, 45001:2018 NABL & MOEF Approved Lab)

Job Description : Environmental Testing, ETP/STP Manufacturing, ETP/STP Plant Operation Pollution NOC Etc.

Lab - H1-837, Near Pollution Control Board, RIICO Industrial Area, Bhiwadi, Distt. Alwar (Rajasthan)-301019

Ph. No. : 01493-294022, 09694666022, Email : asiaenvirolab@gmail.com, Website : www.asiaenvirolab.com

244

Test Report

Report No.: AEL/RIPL/08122023/ST/03	Reporting Date:13/12/2023
-------------------------------------	---------------------------

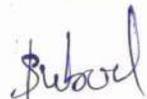
Issued to: M/s Rungta Industries Private Limited BL-1, Sector- 15, GIDA, Sahjanwa, Gorakhpur, Uttar Pradesh - 273209	Sample I'd : AEL/RIPL/081223/ST/03 Date : 08.12.2023 Period of testing : 08.12.2023 to 13.12.2023
---	---

SAMPLE PARTICULARS:	
Type of the Sample	D.G. Stack Emission
Date of Sampling	05.12.2023
Serial No.	G09D07730
Name of Plant/Section	D.G. Section
Capacity of D.G	35 KVA
Stack Height	8.5 Meter
Stack Dia	0.064 Meter
Type of Fuel Used	Diesel
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring

SAMPLE OBSERVATIONS	
Ambient Temperature, °C	28
Stack Temperature, °C	67
Flue gas velocity, m/sec	9.5
Sampling flow rate, liter per minute	17
Volumetric Flow Rate, Nm ³ /hr	92.6

Sr. No.	Parameters	Unit	Results	Standards Limit as per CPCB	Test Protocol
1	PM(Particulate Matter)	gm/kwh	0.169	0.3	IS 11255(P-1)
2	Sulphur Dioxide (SO ₂)	gm/kwh	0.042	--	IS 11255(P-2)
3	Oxides of Nitrogen(NO _x)	gm/kwh	0.756	4.7 (NO _x + HC)	IS 11255(P-7)
5	Carbon Monoxide(CO)	gm/kwh	0.251	3.5	USEPA Method No.-10

Remark:-CPCB-Central Pollution Control Board.


Checked By

Authorized Signatory


Note: 1. The result listed refer only to the tested samples and applicable parameters.
2. Sample will be destroyed one month from the date of issue of test certificate.
3. Any complaints about this report should be communicated within 7 days of issue of this report
4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



ASIA ENVIRO LAB

(An ISO 9001:2015, 14001:2015, 45001:2018 NABL & MOEF Approved Lab)

Job Description : Environmental Testing, ETP/STP Manufacturing, ETP/STP Plant Operation Pollution NOC Etc.

Lab - H1-837, Near Pollution Control Board, RIICO Industrial Area, Bhiwadi, Distt. Alwar (Rajasthan)-301019

Ph. No. : 01493-294022, 09694666022, Email : asiaenvirolab@gmail.com, Website : www.asiaenvirolab.com

245

Test Report

Report No.: AEL/RIPL/08122023/ST/04	Reporting Date: 13/12/2023
Issued to: M/s Rungta Industries Private Limited BL-1, Sector- 15, GIDA, Sahjanwa, Gorakhpur, Uttar Pradesh - 273209	Sample I'd : AEL/RIPL/081223/ST/04 Date : 08.12.2023 Period of testing : 08.12.2023 to 13.12.2023

SAMPLE PARTICULARS:	
Type of the Sample	Boiler Stack Emission
Date of Sampling	05.12.2023
Name of Plant/Section	Hot Water Generator Boiler Section
Capacity of Boiler	8 TPH
Type of Fuel Used	Rice Husk
Height of Stack from ground Level	28.7 Meter
Diameter of Stack	0.9 Meter
Pollution Control Measures Attached (If Any)	Cyclone
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring

SAMPLE OBSERVATIONS	
Ambient Temperature, °C	27
Stack Temperature, °C	158
Flue gas velocity, m/sec	9.5
Sampling flow rate, liter per minute	27

Sr. No.	Parameters	Unit	Results	Standards Limit (as per CPCB)	Test Protocol
1	PM(Particulate Matter)	mg/Nm ³	180.7	800	IS 11255(P-1)
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	16.4	N.S.	IS 11255(P-2)
3	Oxides of Nitrogen(NO ₂)	mg/Nm ³	72.9	N.S.	IS 11255(P-7)
4	Carbon Monoxide(CO)	%	0.6	N.S.	USEPA Method No.-10
5	Carbon Dioxide(CO ₂)	%	10.4	N.S.	IS 13270

Remark:- N.S. Not Specified *Results corrected to 12%CO₂, CPCB-Central Pollution Control Board.

Note:-H=14Q³ whereas Q is the emission rate of SO₂ in kg/hr. & H is the height of stack in meter,

Subodh
Checked By

Authorized Signatory

- Note: 1. The result listed refer only to the tested samples and applicable parameters.
2. Sample will be destroyed one month from the date of issue of test certificate.
3. Any complaints about this report should be communicated within 7 days of issue of this report
4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



ASIA ENVIRO LAB

(An ISO 9001:2015, 14001:2015, 45001:2018 NABL & MOEF Approved Lab)

Job Description : Environmental Testing, ETP/STP Manufacturing, ETP/STP Plant Operation Pollution NOC Etc.

Lab - H1-837, Near Pollution Control Board, RIICO Industrial Area, Bhiwadi, Distt. Alwar (Rajasthan)-301019

Ph. No. : 01493-294022, 09694666022, Email : asiaenvirolab@gmail.com, Website : www.asiaenvirolab.com

246

Test Report

Report No.: AEL/RIPL/08122023/AN/01 Reporting Date: 13/12/2023

Issued to:
M/s Rungta Industries Private Limited
BL-1, Sector- 15, GIDA, Sahjanwa, Gorakhpur,
Uttar Pradesh - 273209

Sample I'd : AEL/RIPL/081223/AN/01
Date : 08.12.2023

SAMPLE PARTICULARS:	
Type of the Sample	Noise Level Testing (Ambient Air)
Date of Sampling	05.12.2023 to 06.12.2023
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring
Test Protocol	IS: 9989

Sr. No.	Sampling Location	Units	Results		Protocol Used
			Day	Night	
1.	Near Main Gate Area	dB(A)	71.9	59.4	IS 9989 (By Calculation):2014

Area Code	Category of Area/Zone	Limit as per E(P)A 1986 (The Noise Pollution Regulation & Control Rule, 2006) in dB (A) Leq.	
		Day Time	Night Time
A	Industrial Area	75	70
B	Commercial Area	65	55
C	Residential Area	55	45
D	Silence Zone	50	40

Note: -* Day time mean 6:00 am to 10:00 pm

** Night Time mean 10:00 pm to 6:00 am

Checked By
Subodh

Authorized Signatory
Subodh
ASIA ENVIRO LAB
BHIWADI

- Note: 1. The result listed refer only to the tested samples and applicable parameters.
2. Sample will be destroyed one month from the date of issue of test certificate.
3. Any complaints about this report should be communicated within 7 days of issue of this report
4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



ASIA ENVIRO LAB

(An ISO 9001:2015, 14001:2015, 45001:2018 NABL & MOEF Approved Lab)

Job Description : Environmental Testing, ETP/STP Manufacturing, ETP/STP Plant Operation Pollution NOC Etc.

Lab - H1-837, Near Pollution Control Board, RIICO Industrial Area, Bhiwadi, Distt. Alwar (Rajasthan)-301019

Ph. No. : 01493-294022, 09694666022, Email : asiaenvirolab@gmail.com, Website : www.asiaenvirolab.com

247

Test Report

Report No.: AEL/RIPL/08122023/AN/02 Reporting Date:13/12/2023

Issued to:
M/s Rungta Industries Private Limited
BL-1, Sector- 15, GIDA, Sahjanwa, Gorakhpur,
Uttar Pradesh - 273209

Sample I'd : AEL/RIPL/081223/AN/02
Date : 08.12.2023
Period of testing : 08.12.2023 to 13.12.2023

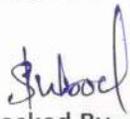
SAMPLE PARTICULARS:	
Type of the Sample	Noise Level Testing (Ambient Air)
Date of Sampling	05.12.2023 to 06.12.2023
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring
Test Protocol	IS: 9989

Sr. No.	Sampling Location	Units	Results		Protocol Used
			Day	Night	
1.	Near Crude Oil Storage Tank Area	dB(A)	68.4	57.5	IS 9989 (By Calculation):2014

Area Code	Category of Area/Zone	Limit as per E(P)A 1986 (The Noise Pollution Regulation & Control Rule, 2006) in dB (A) Leq.	
		Day Time	Night Time
A	Industrial Area	75	70
B	Commercial Area	65	55
C	Residential Area	55	45
D	Silence Zone	50	40

Note: -* Day time mean 6:00 am to 10:00 pm

** Night Time mean 10:00 pm to 6:00 am


Checked By

Authorized Signatory


- Note: 1. The result listed refer only to the tested samples and applicable parameters.
2. Sample will be destroyed one month from the date of issue of test certificate.
3. Any complaints about this report should be communicated within 7 days of issue of this report
4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



ASIA ENVIRO LAB

(An ISO 9001:2015, 14001:2015, 45001:2018 NABL & MOEF Approved Lab)

Job Description : Environmental Testing, ETP/STP Manufacturing, ETP/STP Plant Operation Pollution NOC Etc.

Lab - H1-837, Near Pollution Control Board, RIICO Industrial Area, Bhiwadi, Distt. Alwar (Rajasthan)-301019

Ph. No. : 01493-294022, 09694666022, Email : asiaenvirolab@gmail.com, Website : www.asiaenvirolab.com

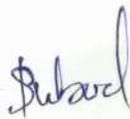
248

Test Report

Report No.: AEL/RIPL/0812023/WW/01	Reporting Date: 13/12/2023
Issued to: M/s Rungta Industries Private Limited BL-1, Sector- 15, GIDA, Sahjanwa, Gorakhpur, Uttar Pradesh - 273209	Sample I'd : AEL/RIPL/081223/WW/01 Date : 08.12.2023 Period of testing : 08.12.2023 to 13.12.2023

SAMPLE PARTICULARS:	
Type of the Sample	Untreated Effluent Water Sample
Date of Sample Receiving	05.12.2023
Point of Sample Collection	From ETP Inlet
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring

TEST RESULTS				
Sr. No.	Parameters	Unit	Results	Test Protocol
1	pH	--	7.26	APHA 23 rd Ed. 4500 H B
2	Chemical Oxygen Demand (COD)	mg/l	494.2	APHA 23 rd Ed. P-5220 B
3	Bio-Chemical Oxygen Demand (BOD) at 27°C for 3 days	mg/l	168.4	IS-3025 (P-44)
4	Total Suspended Solids	mg/l	172.0	APHA 23 rd Ed. 2540 D
5	Oil & Grease	mg/l	14.5	IS-3025 (P-39)
6	Total Dissolved Solids	mg/l	1898	APHA 23 rd Ed. 2540 C


Checked By


Authorized Signatory

Note: 1. The result listed refer only to the tested samples and applicable parameters.
2. Sample will be destroyed one month from the date of issue of test certificate.
3. Any complaints about this report should be communicated within 7 days of issue of this report
4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



Test Report

Report No.: AEL/RIPL/08122023/WW/02	Reporting Date:13/12/2023
Issued to: M/s Rungta Industries Private Limited BL-1, Sector- 15, GIDA, Sahjanwa, Gorakhpur, Uttar Pradesh - 273209	Sample I'd : AEL/RIPL/081223/WW/02 Date : 08.12.2023 Period of testing : 08.12.2023 to 13.12.2023

SAMPLE PARTICULARS:	
Type of the Sample	Treated Effluent Water Sample
Date of Sample Receiving	05.12.2023
Point of Sample Collection	From ETP Outlet
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring

TEST RESULTS:					
Sr. No.	Parameters	Unit	Results	Standard Limit as per CPCB	Test Protocol
1	pH	--	7.23	5.5-9.0	APHA 23 rd Ed. 4500 H B
2	Colour	--	Colourless	N.S.	APHA 23 rd Ed.,2120 B
3	Chemical Oxygen Demand(COD)	mg/l	146.2	250	APHA 23 rd Ed. P-5220 B
4	Bio-Chemical Oxygen Demand (BOD) at 27 ^o C for 3 days	mg/l	24.8	30	IS-3025 (P-44)
5	Total Suspended Solids	mg/l	32.0	100	APHA 23 rd Ed. 2540 D
6	Oil & Grease	mg/l	5.8	10	IS-3025 (P-39)
7	Total Dissolved Solids	mg/l	589.0	N.S.	APHA 23 rd Ed. 2540 C

Remark:- N.S. Not Specified CPCB- Central Pollution Control Board


Checked By

Authorised Signatory


- Note: 1. The result listed refer only to the tested samples and applicable parameters.
2. Sample will be destroyed one month from the date of issue of test certificate.
3. Any complaints about this report should be communicated within 7 days of issue of this report
4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



ASIA ENVIRO LAB

(An ISO 9001:2015, 14001:2015, 45001:2018 & CPCB Govt. Recognised Lab)

Job Description : Environmental Testing, ETP/STP Manufacturing, ETP/STP Plant Operation Pollution NOC Etc.

Lab - H1-837, Near Pollution Control Board, RIICO Industrial Area, Bhiwadi, Distt. Alwar (Rajasthan)-301019

Ph. No. : 01493-294022, 09694666022, Email : asiaenvirolab@gmail.com, Website : www.asiaenvirolab.com

Test Report

Report No.: AEL/RIPL/18032024/AA/01 Reporting Date:22/03/2024

Issued to:
M/s Rungta Industries Private Limited
BL-1, Sector- 15, GIDA, Sahjanwa, Gorakhpur,
Uttar Pradesh - 273209

Sample I'd : AEL/RIPL/180324/AA/01
Date : 18.03.2024
Period of testing : 18.03.2024 to 22.03.2024

SAMPLE PARTICULARS:

Type of the Sample	Ambient Air Sample
Date of Sampling	15.03.2024 to 16.03.2024
Point of Sample Collection	Near Main Gate
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring

SAMPLE OBSERVATIONS

Sampling flow rate (m ³ /min.)	1.14
Period of sampling (minutes)	1449.0
Total volume of air sampled (m ³)	1651.9

Sr. No.	Parameters	Unit	Results	Standards Limit as Per NAAQS	Test Protocol
1	Particulate Matter(PM ₁₀)	µg/m ³	97.5	100	IS: 5182,(P-23)
2	Particulate Matter(PM _{2.5})	µg/m ³	59.1	60	IS: 5182,(P-24)
3	Sulphur Dioxide (SO ₂)	µg/m ³	16.4	80	IS: 5182,(P-2)
4	Nitrogen Dioxide (NO ₂)	µg/m ³	38.9	80	IS: 5182,(P-6)

Remarks-NAAQS- National Ambient Air Quality Standards

Checked By

Authorized Signatory

- Note: 1. The result listed refer only to the tested samples and applicable parameters.
2. Sample will be destroyed one month from the date of issue of test certificate.
3. Any complaints about this report should be communicated within 7 days of issue of this report
4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



ASIA ENVIRO LAB

(An ISO 9001:2015, 14001:2015, 45001:2018 & CPCB Govt. Recognised Lab)

Job Description : Environmental Testing, ETP/STP Manufacturing, ETP/STP Plant Operation Pollution NOC Etc.

Lab - H1-837, Near Pollution Control Board, RIICO Industrial Area, Bhiwadi, Distt. Alwar (Rajasthan)-301019

Ph. No. : 01493-294022, 09694666022, Email : asiaenvirolab@gmail.com, Website : www.asiaenvirolab.com

Test Report

Report No.: AEL/RIPL/18032024/AA/02 Reporting Date: 22/03/2024

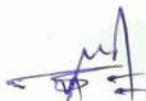
Issued to: M/s Rungta Industries Private Limited BL-1, Sector- 15, GIDA, Sahjanwa, Gorakhpur, Uttar Pradesh - 273209	Sample I'd : AEL/RIPL/180324/AA/02 Date : 18.03.2024 Period of testing : 18.03.2024 to 22.03.2024
--	---

SAMPLE PARTICULARS:	
Type of the Sample	Ambient Air Sample
Date of Sampling	15.03.2024 to 16.03.2024
Point of Sample Collection	Near Crude Oil Storage Tank Area
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring

SAMPLE OBSERVATIONS	
Sampling flow rate (m ³ /min.)	1.19
Period of sampling (minutes)	1442.8
Total volume of air sampled (m ³)	1716.9

Sr. No.	Parameters	Unit	Results	Standards Limit as Per NAAQS	Test Protocol
1	Particulate Matter (PM ₁₀)	µg/m ³	90.9	100	IS: 5182,(P-23)
2	Particulate Matter (PM _{2.5})	µg/m ³	52.3	60	IS: 5182,(P-24)
3	Sulphur Dioxide (SO ₂)	µg/m ³	13.6	80	IS: 5182,(P-2)
4	Nitrogen Dioxide (NO ₂)	µg/m ³	34.8	80	IS: 5182,(P-6)

Remarks-NAAQS- National Ambient Air Quality Standards


Checked By


Authorized Signatory

- Note: 1. The result listed refer only to the tested samples and applicable parameters.
2. Sample will be destroyed one month from the date of issue of test certificate.
3. Any complaints about this report should be communicated within 7 days of issue of this report
4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



ASIA ENVIRO LAB

(An ISO 9001:2015, 14001:2015, 45001:2018 & CPCB Govt. Recognised Lab)

Job Description : Environmental Testing, ETP/STP Manufacturing, ETP/STP Plant Operation Pollution NOC Etc.

Lab - H1-837, Near Pollution Control Board, RIICO Industrial Area, Bhiwadi, Distt. Alwar (Rajasthan)-301019

Ph. No. : 01493-294022, 09694666022, Email : asiaenvirolab@gmail.com, Website : www.asiaenvirolab.com

252

Test Report

Report No.: AEL/RIPL/18032024/AN/01 Reporting Date: 22/03/2024

Issued to:
M/s Rungta Industries Private Limited
BL-1, Sector- 15, GIDA, Sahjanwa, Gorakhpur,
Uttar Pradesh - 273209

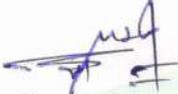
Sample I'd : AEL/RIPL/180324/AN/01
Date : 18.03.2024

SAMPLE PARTICULARS:	
Type of the Sample	Noise Level Testing (Ambient Air)
Date of Sampling	15.03.2024 to 16.03.2024
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring
Test Protocol	IS: 9989

Sr. No.	Sampling Location	Units	Results		Protocol Used
			Day	Night	
1.	Near Main Gate Area	dB(A)	72.1	61.4	IS 9989 (By Calculation):2014

Area Code	Category of Area/Zone	Limit as per E(P)A 1986 (The Noise Pollution Regulation & Control Rule, 2006) in dB (A) Leq.	
		Day Time	Night Time
A	Industrial Area	75	70
B	Commercial Area	65	55
C	Residential Area	55	45
D	Silence Zone	50	40

Note: -* Day time mean 6:00 am to 10:00 pm
** Night Time mean 10:00 pm to 6:00 am


Checked By


Authorized Signatory

Note: 1. The result listed refer only to the tested samples and applicable parameters.
2. Sample will be destroyed one month from the date of issue of test certificate.
3. Any complaints about this report should be communicated within 7 days of issue of this report
4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



ASIA ENVIRO LAB

(An ISO 9001:2015, 14001:2015, 45001:2018 & CPCB Govt. Recognised Lab)

Job Description : Environmental Testing, ETP/STP Manufacturing, ETP/STP Plant Operation Pollution NOC Etc.

Lab - H1-837, Near Pollution Control Board, RIICO Industrial Area, Bhiwadi, Distt. Alwar (Rajasthan)-301019

Ph. No. : 01493-294022, 09694666022, Email : asiaenvirolab@gmail.com, Website : www.asiaenvirolab.com

253

Test Report

Report No.: AEL/RIPL/18032024/AN/02 Reporting Date:22/03/2024

Issued to:
M/s Rungta Industries Private Limited
BL-1, Sector- 15, GIDA, Sahjanwa, Gorakhpur,
Uttar Pradesh - 273209

Sample I'd : AEL/RIPL/180324/AN/02
Date : 18.03.2024

SAMPLE PARTICULARS:	
Type of the Sample	Noise Level Testing (Ambient Air)
Date of Sampling	15.03.2024 to 16.03.2024
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring
Test Protocol	IS: 9989

Sr. No.	Sampling Location	Units	Results		Protocol Used
			Day	Night	
1.	Near Crude Oil Storage Tank Area	dB(A)	69.5	55.6	IS 9989 (By Calculation):2014

Area Code	Category of Area/Zone	Limit as per E(P)A 1986 (The Noise Pollution Regulation & Control Rule, 2006) in dB (A) Leq.	
		Day Time	Night Time
A	Industrial Area	75	70
B	Commercial Area	65	55
C	Residential Area	55	45
D	Silence Zone	50	40

Note: -* Day time mean 6:00 am to 10:00 pm

** Night Time mean 10:00 pm to 6:00 am


Checked By


Authorized Signatory

- Note: 1. The result listed refer only to the tested samples and applicable parameters.
2. Sample will be destroyed one month from the date of issue of test certificate.
3. Any complaints about this report should be communicated within 7 days of issue of this report
4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



ASIA ENVIRO LAB

(An ISO 9001:2015, 14001:2015, 45001:2018 & CPCB Govt. Recognised Lab)

Job Description : Environmental Testing, ETP/STP Manufacturing, ETP/STP Plant Operation Pollution NOC Etc.

Lab - H1-837, Near Pollution Control Board, RIICO Industrial Area, Bhiwadi, Distt. Alwar (Rajasthan)-301019

Ph. No. : 01493-294022, 09694666022, Email : asiaenvirolab@gmail.com, Website : www.asiaenvirolab.com

254

Test Report

Report No.: AEL/RIPL/18032024/ST/01	Reporting Date: 22/03/2024
Issued to: M/s Rungta Industries Private Limited BL-1, Sector- 15, GIDA, Sahjanwa, Gorakhpur, Uttar Pradesh - 273209	Sample I'd : AEL/RIPL/180324/ST/01 Date : 18.03.2024 Period of testing : 18.03.2024 to 22.03.2024

SAMPLE PARTICULARS:	
Type of the Sample	Boiler Stack Emission
Date of Sampling	15.03.2024
Name of Plant/Section	Hot Water Generator Boiler Section
Capacity of Boiler	8 TPH
Type of Fuel Used	Rice Husk
Height of Stack from ground Level	28.7 Meter
Diameter of Stack	0.9 Meter
Pollution Control Measures Attached (If Any)	Cyclone
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring

SAMPLE OBSERVATIONS	
Ambient Temperature, °C	32
Stack Temperature, °C	146
Flue gas velocity, m/sec	7.5
Sampling flow rate, liter per minute	22

Sr. No.	Parameters	Unit	Results	Standards Limit (as per CPCB)	Test Protocol
1	PM (Particulate Matter)	mg/Nm ³	140.6	800	IS 11255(P-1)
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	12.8	N.S.	IS 11255(P-2)
3	Oxides of Nitrogen (NO ₂)	mg/Nm ³	63.5	N.S.	IS 11255(P-7)
4	Carbon Monoxide (CO)	%	0.6	N.S.	USEPA Method No.-10
5	Carbon Dioxide (CO ₂)	%	8.4	N.S.	IS 13270

Remark:- N.S. Not Specified *Results corrected to 12% CO₂, CPCB-Central Pollution Control Board.
Note:- $H=14Q^3$ whereas Q is the emission rate of SO₂ in kg/hr. & H is the height of stack in meter,


Checked By


Authorized Signatory

- Note: 1. The result listed refer only to the tested samples and applicable parameters.
2. Sample will be destroyed one month from the date of issue of test certificate.
3. Any complaints about this report should be communicated within 7 days of issue of this report
4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



ASIA ENVIRO LAB

(An ISO 9001:2015, 14001:2015, 45001:2018 & CPCB Govt. Recognised Lab)

Job Description : Environmental Testing, ETP/STP Manufacturing, ETP/STP Plant Operation Pollution NOC Etc.

Lab - H1-837, Near Pollution Control Board, RIICO Industrial Area, Bhiwadi, Distt. Alwar (Rajasthan)-301019

Ph. No. : 01493-294022, 09694666022, Email : asiaenvirolab@gmail.com, Website : www.asiaenvirolab.com

255

Test Report

Report No.: AEL/RIPL/18032024/ST/02 Reporting Date: 22/03/2024

Issued to: M/s Rungta Industries Private Limited BL-1, Sector- 15, GIDA, Sahjanwa, Gorakhpur, Uttar Pradesh - 273209	Sample I'd : AEL/RIPL/180324/ST/02 Date : 18.03.2024 Period of testing : 18.03.2024 to 22.03.2024
--	--

SAMPLE PARTICULARS:	
Type of the Sample	D.G. Stack Emission
Date of Sampling	15.03.2024
Serial No.	N10F10905
Name of Plant/Section	D.G. Section
Capacity of D.G	200 KVA
Stack Height	12.3 Meter
Stack Diameter	0.15 Meter
Type of Fuel Used	Diesel
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring

SAMPLE OBSERVATIONS	
Ambient Temperature, °C	32
Stack Temperature, °C	159
Flue gas velocity, m/sec	10.4
Sampling flow rate, liter per minute	15
Volumetric Flow Rate, Nm ³ /hr	438.6

Sr. No.	Parameters	Unit	Results	Standards Limit as per CPCB	Test Protocol
1	PM(Particulate Matter)	gm/kwh	0.118	0.2	IS 11255(P-1)
2	Sulphur Dioxide (SO ₂)	gm/kwh	0.030	--	IS 11255(P-2)
3	Oxides of Nitrogen(NO _x)	gm/kwh	0.479	4.0 (NO _x + HC)	IS 11255(P-7)
5	Carbon Monoxide(CO)	gm/kwh	0.194	3.5	USEPA Method No.-10

Remark:-CPCB-Central Pollution Control Board.

Checked By

Authorized Signatory

- Note: 1. The result listed refer only to the tested samples and applicable parameters.
2. Sample will be destroyed one month from the date of issue of test certificate.
3. Any complaints about this report should be communicated within 7 days of issue of this report
4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



ASIA ENVIRO LAB

(An ISO 9001:2015, 14001:2015, 45001:2018 & CPCB Govt. Recognised Lab)

Job Description : Environmental Testing, ETP/STP Manufacturing, ETP/STP Plant Operation Pollution NOC Etc.

Lab - H1-837, Near Pollution Control Board, RIICO Industrial Area, Bhiwadi, Distt. Alwar (Rajasthan)-301019

Ph. No. : 01493-294022, 09694666022, Email : asiaenvirolab@gmail.com, Website : www.asiaenvirolab.com

256

Test Report

Report No.: AEL/RIPL/18032024/ST/03 Reporting Date:22/03/2024

Issued to: M/s Rungta Industries Private Limited BL-1, Sector- 15, GIDA, Sahjanwa, Gorakhpur, Uttar Pradesh - 273209	Sample I'd : AEL/RIPL/180324/ST/03 Date : 18.03.2024 Period of testing : 18.03.2024 to 22.03.2024
---	---

SAMPLE PARTICULARS:	
Type of the Sample	D.G. Stack Emission
Date of Sampling	15.03.2024
Serial No.	N14A030417
Name of Plant/Section	D.G. Section
Capacity of D.G	625 KVA
Stack Height	12.3 Meter
Stack Dia	0.15 Meter
Type of Fuel Used	Diesel
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring

SAMPLE OBSERVATIONS	
Ambient Temperature, °C	32
Stack Temperature, °C	201
Flue gas velocity, m/sec	11.4
Sampling flow rate, liter per minute	15
Volumetric Flow Rate, Nm ³ /hr	438.1

Sr. No.	Parameters	Unit	Results	Standards Limit as per CPCB	Test Protocol
1	PM(Particulate Matter)	gm/kwh	0.058	0.2	IS 11255(P-1)
2	Sulphur Dioxide (SO ₂)	gm/kwh	0.014	--	IS 11255(P-2)
3	Oxides of Nitrogen(NO _x)	gm/kwh	0.175	4.0 (NO _x + HC)	IS 11255(P-7)
5	Carbon Monoxide(CO)	gm/kwh	0.084	3.5	USEPA Method No.-10

Remark:-CPCB-Central Pollution Control Board.


Checked By


Authorized Signatory

- Note: 1. The result listed refer only to the tested samples and applicable parameters.
2. Sample will be destroyed one month from the date of issue of test certificate.
3. Any complaints about this report should be communicated within 7 days of issue of this report
4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



ASIA ENVIRO LAB

(An ISO 9001:2015, 14001:2015, 45001:2018 & CPCB Govt. Recognised Lab)

Job Description : Environmental Testing, ETP/STP Manufacturing, ETP/STP Plant Operation Pollution NOC Etc.

Lab - H1-837, Near Pollution Control Board, RIICO Industrial Area, Bhiwadi, Distt. Alwar (Rajasthan)-301019

Ph. No. : 01493-294022, 09694666022, Email : asiaenvirolab@gmail.com, Website : www.asiaenvirolab.com

257

Test Report

Report No.: AEL/RIPL/18032024/ST/04	Reporting Date: 22/03/2024
Issued to: M/s Rungta Industries Private Limited BL-1, Sector- 15, GIDA, Sahjanwa, Gorakhpur, Uttar Pradesh - 273209	Sample I'd : AEL/RIPL/180324/ST/04 Date : 18.03.2024 Period of testing : 18.03.2024 to 22.03.2024

SAMPLE PARTICULARS:	
Type of the Sample	D.G. Stack Emission
Date of Sampling	15.03.2024
Serial No.	G09D07730
Name of Plant/Section	D.G. Section
Capacity of D.G	35 KVA
Stack Height	8.5 Meter
Stack Dia	0.064 Meter
Type of Fuel Used	Diesel
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring

SAMPLE OBSERVATIONS	
Ambient Temperature, °C	31
Stack Temperature, °C	73
Flue gas velocity, m/sec	10.7
Sampling flow rate, liter per minute	19
Volumetric Flow Rate, Nm ³ /hr	102.6

Sr. No.	Parameters	Unit	Results	Standards Limit as per CPCB	Test Protocol
1	PM(Particulate Matter)	gm/kwh	0.204	0.3	IS 11255(P-1)
2	Sulphur Dioxide (SO ₂)	gm/kwh	0.046	--	IS 11255(P-2)
3	Oxides of Nitrogen(NO _x)	gm/kwh	0.895	4.7 (NO _x + HC)	IS 11255(P-7)
5	Carbon Monoxide(CO)	gm/kwh	0.312	3.5	USEPA Method No.-10

Remark:-CPCB-Central Pollution Control Board.


Checked By


Authorized Signatory

- Note: 1. The result listed refer only to the tested samples and applicable parameters.
2. Sample will be destroyed one month from the date of issue of test certificate.
3. Any complaints about this report should be communicated within 7 days of issue of this report
4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



ASIA ENVIRO LAB

(An ISO 9001:2015, 14001:2015, 45001:2018 & CPCB Govt. Recognised Lab)

Job Description: Environmental Testing, ETP/STP Manufacturing, ETP/STP Plant Operation Pollution NOC Etc.

Lab - H1-837, Near Pollution Control Board, RIICO Industrial Area, Bhiwadi, Distt. Alwar (Rajasthan)-301019

Ph. No. : 01493-294022, 09694666022, Email : asiaenvirolab@gmail.com, Website : www.asiaenvirolab.com

Test Report

Report No.: AEL/RIPL/18032024/WW/01 **Reporting Date:** 22/03/2024

Issued to: M/s Rungta Industries Private Limited BL-1, Sector- 15, GIDA, Sahjanwa, Gorakhpur, Uttar Pradesh - 273209	Sample I'd : AEL/RIPL/180324/WW/01 Date : 18.03.2024 Period of testing : 18.03.2024 to 22.03.2024
---	--

SAMPLE PARTICULARS:

Type of the Sample	Untreated Effluent Water Sample
Date of Sample Receiving	15.03.2024
Point of Sample Collection	From ETP Inlet
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring

TEST RESULTS

Sr. No.	Parameters	Unit	Results	Test Protocol
1	pH	--	6.75	APHA 23 rd Ed. 4500 H B
2	Chemical Oxygen Demand (COD)	mg/l	390.4	APHA 23 rd Ed. P-5220 B
3	Bio-Chemical Oxygen Demand (BOD) at 27° C for 3 days	mg/l	141.6	IS-3025 (P-44)
4	Total Suspended Solids	mg/l	129.0	APHA 23 rd Ed. 2540 D
5	Oil & Grease	mg/l	13.2	IS-3025 (P-39)
6	Total Dissolved Solids	mg/l	1968	APHA 23 rd Ed. 2540 C

Checked By



Authorized Signatory

- Note:**
1. The result listed refer only to the tested samples and applicable parameters.
 2. Sample will be destroyed one month from the date of issue of test certificate.
 3. Any complaints about this report should be communicated within 7 days of issue of this report
 4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



Test Report

Report No.: AEL/RIPL/18032024/WW/02 Reporting Date:22/03/2024

Issued to: M/s Rungta Industries Private Limited BL-1, Sector- 15, GIDA, Sahjanwa, Gorakhpur, Uttar Pradesh - 273209	Sample I'd : AEL/RIPL/180324/WW/02 Date : 18.03.2024 Period of testing : 18.03.2024 to 22.03.2024
--	--

SAMPLE PARTICULARS:	
Type of the Sample	Treated Effluent Water Sample
Date of Sample Receiving	15.03.2024
Point of Sample Collection	From ETP Outlet
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring

TEST RESULTS:					
Sr. No.	Parameters	Unit	Results	Standard Limit as per CPCB	Test Protocol
1	pH	--	7.86	5.5-9.0	APHA 23 rd Ed. 4500 H B
2	Colour	--	Colourless	N.S.	APHA 23 rd Ed.,2120 B
3	Chemical Oxygen Demand(COD)	mg/l	117.9	250	APHA 23 rd Ed. P-5220 B
4	Bio-Chemical Oxygen Demand (BOD) at 27 ^o C for 3 days	mg/l	24.1	30	IS-3025 (P-44)
5	Total Suspended Solids	mg/l	30.0	100	APHA 23 rd Ed. 2540 D
6	Oil & Grease	mg/l	4.6	10	IS-3025 (P-39)
7	Total Dissolved Solids	mg/l	813	N.S.	APHA 23 rd Ed. 2540 C

Remark:- N.S. Not Specified, CPCB-Central Pollution Control Board.

[Signature]
Checked By

[Signature]
Authorized Signatory

- Note:**
1. The result listed refer only to the tested samples and applicable parameters.
 2. Sample will be destroyed one month from the date of issue of test certificate.
 3. Any complaints about this report should be communicated within 7 days of issue of this report
 4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.

[Signature]

TRUE COPY

COMPLIANCE REPORT

Dec 22- Jan 23

M/S RUNGTA INDUSTRIES
PRIVATE LIMITED

To,
Regional Officer,
UPPCB,
Gorakhpur Division.

Date: 24th Jan 2023.

Ref:- NOC number 171812/UPPCB

Subject:- Compliance & Implementation Report as requested to be submitted within a month from CCA dated 28th Dec 2022.

Respected Sir,

As per the conditions stipulated in CCA, compliance report within 30 days and implementation of condition reports within 2 months, specific and general conditions of the NOC is enclosed.

Thanking you

Yours Respectfully,

For M/S Rungta Industries Pvt Ltd

Authorised Signatory

INDEX

INTRODUCTION	Page 4
GENERAL CONDITIONS	Page 5-8
SPECIFIC CONDITIONS	Page 9-12
ANNEXURE	Page 13-39

ANNEXURE:-

ANN NO	PARTICULAR	PAGE
1	Lab reports with Application	Page 13-24
2	Application of NOC	Page 25
3	Production Copy	Page 26-27
4	Energy meter Log book	Page 28
5	Green Belt	Page 29
6	Communication of closure of industry	Page 30
7	DG Set Photo	Page 31
8	Emissions report within 2 months	Page 32-39

COMPLIANCE REPORT
&
Implementation report
To
Conditions of NOC

All the conditions have been complied with and implemented by the industry. Following is a detailed report about the same. Kindly refer to all the details followed by the annexure.

COMPLIANCE REPORT

GENERAL CONDITIONS

General Conditions:-

“1. The applicant shall get analysed the samples of effluent/emission/hazardous wastes at least once in a three month from the laboratory recognized by the MoEF and shall report to the UPPCB.”

The applicant has already submitted lab reports from recognized lab during application. (Annx1) It will ensure analysis of samples of water effluent, emission from boiler and stack quarterly from laboratory recognized by the MoEF.

“2. The applicant shall however, not without the prior consent of the Board bring into use any new or altered outlet for the discharge of effluent or gases emission or sewage waste from the unit.”

The applicant has been operating with established infrastructure to the satisfaction of UPPCB. We will ensure, should there be any alterations required that will bring into use any new or altered outlet for the discharge of effluent or gases emission or sewage waste from the unit, we will not commence doing so without prior consent of the Board.

“3. Treated Industrial waste water and domestic waste water shall be disposed jointly at one disposal point. The applicant shall provide discharge measurement equipment at final disposal point. “

The applicant ensure that the industrial waste water and domestic waste water discharge is through a joint disposal point. The applicant will be installing discharge measurement equipment at the final disposal point.

“4. The applicant shall strictly comply with conditions of this CCA and submit compliance report of stipulated conditions within 30 days of receipt of this CCA. If at any point of time, it is found that the industry is not complying with stipulated conditions or any further direction/instruction issued by the Board, legal action shall be initiated against the applicant.”

The applicant is hereby submitting the abovesaid report.

“5, The applicant shall maintain good house keeping. All valves/pipes/sewer/drains etc. must be leak-proof”

The applicant has and will maintain and continuously ensure upkeep of all the valves, pipes, sewer, drains, etc. to ensure no wear & tear or leakages.

“6. The industry shall provide uninterrupted entry to the STP/ETP inlet and outlet points, Air Pollution Control equipment and stack for smooth sampling/monitoring of efficiency of pollution control systems.”

The industry has always kept an open door policy for officials and cooperated fully to ensure smooth sampling/monitoring of pollution control systems.

“7. The industry shall provide Inspection Book at the time of inspection to the Board's officials.”

The Industry will maintain an Inspection Book which shall be provided to UPPCB's officers at the time of any Inspection.

“8. Whenever due to any accident or other unforeseen act or event, such emission occurs or is apprehended to occur in excess of standards laid down, such information shall be reported to the Board's offices and all other concerned offices. In case of failure of pollution control equipment, the production process connected to it shall be stopped with immediate effect.”

Industry understands it's responsibility to timely reporting of any accident or other unforeseen act or event where such emission occurs or is apprehended to occur in excess of laid down standards. No such incident has occurred as industry ensures regular upkeep of systems. The industry will halt the production process should there be any failure of pollution control equipment.

“9. The industry shall operate in a manner so that all emissions be emitted through designated chimney/stack only.”

The industry has been operating in a manner that all emissions are emitted through the designated chimney and DG stack only. There are no other emission points in the industry.

“10. In case of any damage to the agriculture productivity, human habitation etc. by the operation of industry, it shall be imperative to stop production in the industry with immediate effect and such information shall be reported to Board's offices. The industry shall be liable to pay compensation also in such cases as decided by the Competent Authority.”

The industry understands that any damage to agriculture productivity, human habitation etc. due to its operation will lead to immediate halt of it's production and monetary liability as decided by the Authority. It commits to timely reporting of any such events to UPPCB's office.

“11. The applicant shall apply before the 60 days of expiry of CCA or any change in production types/ production capacity/manufacturing process/capacity enhancement etc. or any change in effluent discharge point or emission point.”

The industry has always ensured timely renewal of CCA (Annx 2) and also agrees to ensure it applies before 60 days of expiry of CCA or any changes in production types/production capacity/Manufacturing process/capacity enhancement etc. or any change in effluent discharge point or emission point.

“12. The Board reserves the right to revoke/add/modify any stipulated condition issued along with CCA, as may be necessary.”

The industry understands and rights of the Board to revoke/add/modify any conditions issued along with CCA as it deems necessary.

COMPLIANCE REPORT

SPECIFIC CONDITIONS

Specific Conditions:-

“1. This consent is being issued only for Production of Solvent Extracted Oil- 50 MT/day.”

The industry is operating within its production capacity which is approximately 350 Mt/day of raw material (Rice bran) producing approximately 50MT/day of final product (Crude Rice bran extracted oil). (Annx 3)

“2. Environmental Statement Must be submitted before 30 September in the Board every year.”

Environmental Statement will be submitted before 30 September in the Board every year, i.e, 2023 & 2024.

“3. The Effluent Treatment Plant should be running in proper way.”

The Effluent Treatment Plant has been running efficiently by the industry as can be seen in the satisfactory effluent reports.

“4. Separate Energy Meter must be installed on ETP.”

Separate energy meter as mentioned in the condition has already been installed and is fully operational.

“5. Log Book should Maintain for ETP Energy Meter.”

Industry maintains logbook of ETP Energy Meter readings. (Annx 4)

“6. Green belt area be developed as per required open land.”

Green belt area has been developed and is further being developed by the industry and photographic evidence has been shared of the same. (Annx 5)

“7. Implementation Report of consent compliance must submit within two months.”

The applicant is hereby submitting the abovesaid report.

“8. Conditions of C.G.W.A. must be complied as per permitted limit.”

All the conditions of CGWA has been complied with as per the NOC.

“9. Treated Effluent should recycle maximum quantity.”

Treated water effluent is reused by the industry fully.

“10. Continue operations of all unit of ETP and Maintain the Norms of Board.”

ETP units operations are continuous, any deviation is communicated to the UPPCB. All the norms of the UPPCB is maintained and followed by the Industry. Industry even ensures timely communication in case of shutdown of the unit for maintenance. (Annx 6)

“11. The consent will be self suspended in case of closure issued by CPCB.”

The unit understand the rights and power of CPCB.

“12. Industry must be complying time to time for Direction of CPCB.”

Industry will fully cooperate and will comply with directions as and when issued by CPCB.

“13. Cooling water shall recycle.”

Cooling water is already being recycled and fully used by the Industry.

“14. No Effluent discharge at any cost.”

As stated before industry is fully reutilizing the treated effluent. Therefore, no effluent is discharged.

“15. The consent is granted as per direction issued by N.G.T time to time in the case O.A. No. 437/2015 Vishwa Vijay Singh V/s UPPCB and others.”

The applicant understands the conditions of consent grant.

“16. After the final decision regarding environmental compensation, industry shall be liable to submit the environmental compensation as said by Head office.”

The industry will follow all directions of honorable court of NGT.

“17. The D.G. Set of 35 KVA, 200 KVA & 625 KVA shall be equipped with acoustic enclosure as well Stack as per Board Norms.”

All the DG set are already equipped with acoustic enclosure as well as Stack as per Board Norms (Annx 7)

“18. Industry shall submit the stack monitoring report of D.G. Set & Boiler duly monitored by N.A.B.L Accredited Lab within two months.”

Industry is submitting the stack monitoring report of D.G. Set & Boiler duly monitored by N.A.B.L Accredited Lab along with this compliance report. (Annx 8)



TRUE COPY



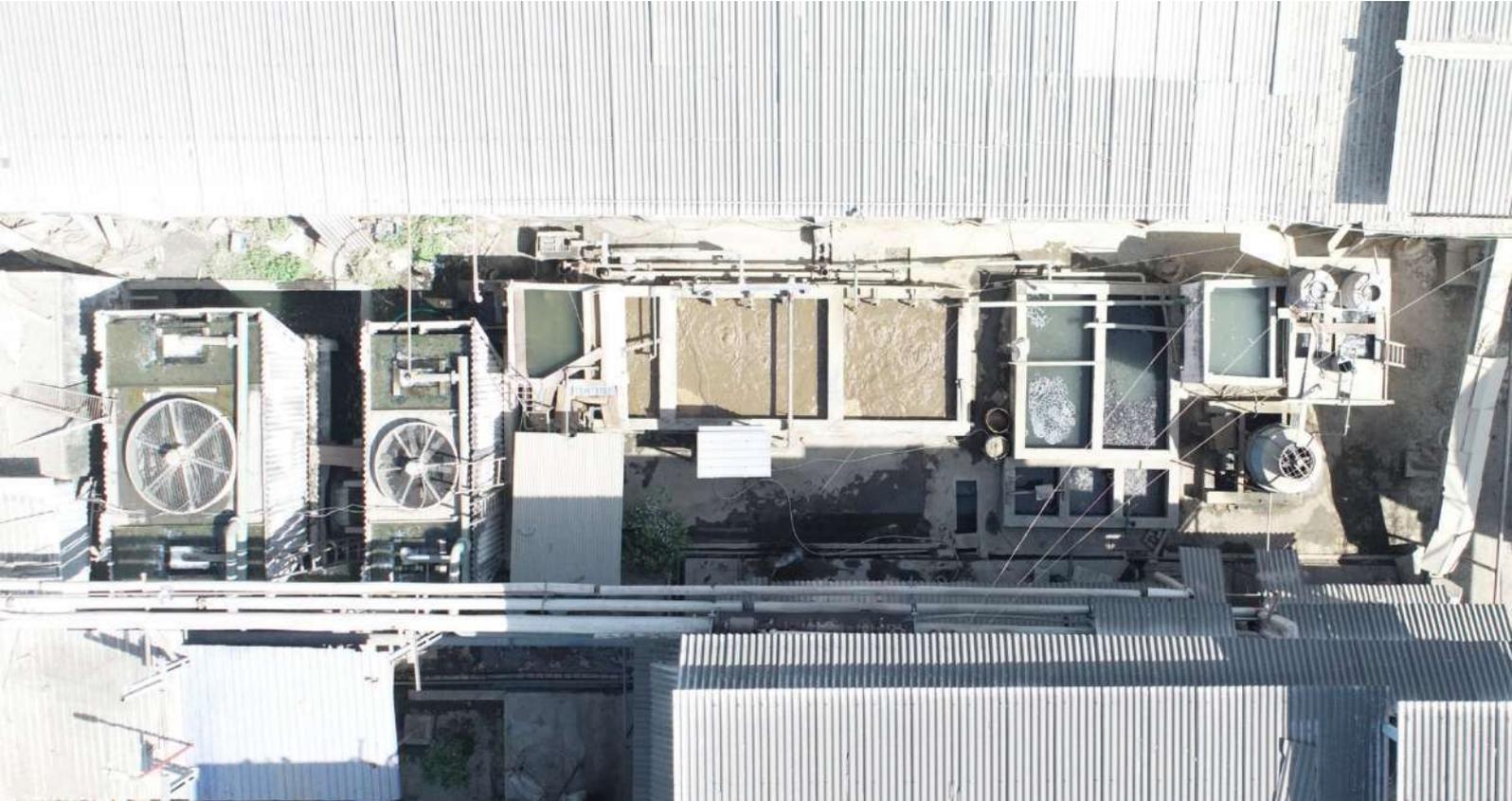


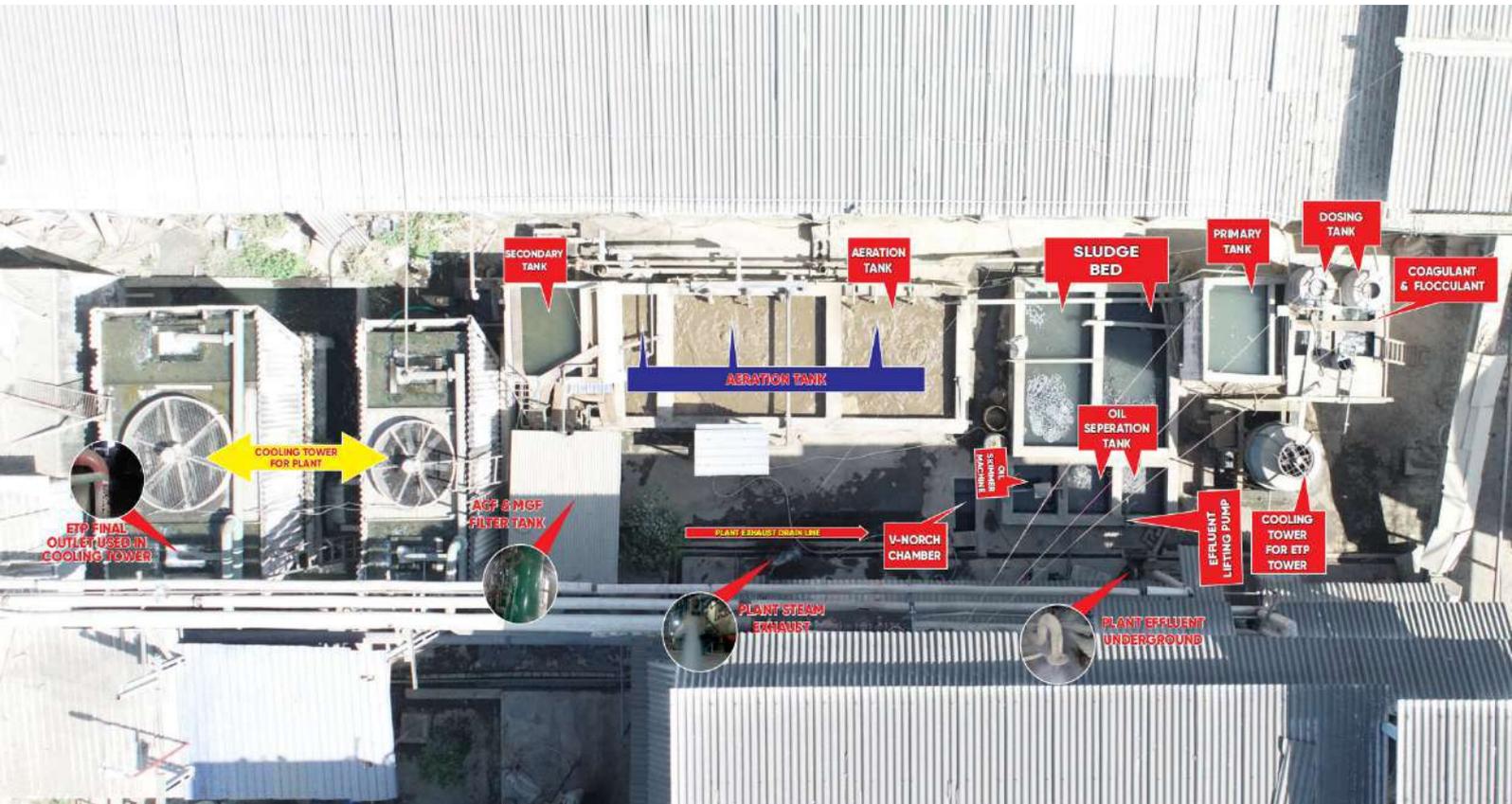












TRUE COPY











TRUE COPY

FORM – V
(See rule 14)

Environmental Statement for the Yearly ending the 30th September 2023

PART-A

1.	Name and address of the Owner/Occupier of the Industry, operation or process	:	Rajesh Kumar Rungta Rungta Industries Pvt Ltd; BL-1, Sector-15, GIDA, Sahjanwa, Distt. Gorakhpur. Pin-273209.
2.	Industry Category:	:	Medium Scale
	a) Primary (STC Code)	:	Green
	b) Secondary (STC Code)	:	
3.	Installed Plant Capacity	:	350 MT Per Day
4.	Production Capacity	:	40-45 MT Rice Bran Oil Per Day
5.	Year of Establishment		
a.	Unit -I	:	2006
6.	Date of the last environmental statement submitted*	:	N/A

PART -B

Water and Raw Material Consumption:

(I) **Water Consumption (m³/day)**

Process	: 115 m ³ /day
Cooling &	: 45 m ³ /day
Dust suppression	
Domestic	: 6.5 m ³ /day

Sr.No.	Name of Products	Process water consumption per unit of product output	
		During the previous financial year 2022-2023 (KLD)	During the current financial year 2023-2024 (KLD)
1.	Water	39200	48200

(II) **Raw Material Consumption (SOLVENT EXTRACTION PLANT):**

Sr. No.	Name of raw materials	Name of Products	Consumption of Raw Material per unit of output	
			During the previous financial year 2022-2023 (MT)	During the current financial year 2023-2024 (MT)
1.	Rice Bran	Rice Bran Oil	10506	9359

* Industry may use codes if disclosing details of raw material would violate contractual obligations, otherwise all industries have to name the raw materials used.

PART – C

Pollution discharged to environment/unit of output (Parameter as specified in the consent issued)

Sl. No.	Pollutants	Quantity of Pollutants discharge (mass/day)	Concentration of Pollutants discharged (mass/volume)	Percentage of variation from prescribed standards with reasons.
a.	Water*			
Sr. No.	SAMPLING LOCATION	PARAMETERS	UNIT	Approx AVERAGE CONCENTRATION
1	Process outlet / ETP Inlet Water	pH Value	--	8.16
		Total Suspended Solids	mg/l	40.00
		Total Dissolved Solids	mg/l	185.33
		Biological Oxygen Demand	mg/l	2.92
		Chemical Oxygen Demand	mg/l	45.00
2	ETP Outlet Water / Process Inlet	pH Value	--	8.16
		Total Suspended Solids	mg/l	40.00
		Total Dissolved Solids	mg/l	185.33
		Biological Oxygen Demand	mg/l	2.92
		Chemical Oxygen Demand	mg/l	45.00
b.	Air (Ambient Air Quality Monitoring & Stack Emission Monitoring)			
Sr. No.	SAMPLING LOCATION	PARAMETERS	UNIT	AVERAGE CONCENTRATION
1	Near Main Gate	Particulate Matter (PM ₁₀)	µg/m ³	99.9
		Particulate Matter (PM _{2.5})	µg/m ³	59.6
		Sulphur Dioxide (SO ₂)	µg/m ³	14.4
		Nitrogen Dioxide (NO ₂)	µg/m ³	35.4
2	Near DM Plant	Particulate Matter (PM ₁₀)	µg/m ³	93.3
		Particulate Matter (PM _{2.5})	µg/m ³	55
		Sulphur Dioxide (SO ₂)	µg/m ³	12.5
		Nitrogen Dioxide (NO ₂)	µg/m ³	31.6
3	Hot Water Generator Boiler Section	Ambient Temperature	K	306.3
		Stack Temperature	K	443.6
		Average gas velocity	m/sec	9.5
		Particulate Matter (PM)	mg/Nm ³	168.4
		Sulphur Dioxide (SO ₂)	mg/Nm ³	16.4
		Oxides of Nitrogen (NO _x as NO ₂)	mg/Nm ³	77.0
		Carbon Mono Oxide (CO) (v/v)	%	1.0
Carbon Di-oxide (CO) (v/v)	%	11.3		

Sr. No.	SAMPLING LOCATION	PARAMETERS	UNIT	AVERAGE CONCENTRATION
5	DG Set of Capacity 200 KVA ; Identification No.- N10F10905	Ambient Temperature	K	306.66
		Stack Temperature	K	425.3
		Average gas velocity	m/sec	9.8
		Particulate Matter (PM)	gm/kwh	0.13
		Sulphur Dioxide (SO ₂)	gm/kwh	0.036
		Oxides of Nitrogen (NO _x as NO ₂)	gm/kwh	0.579
		Carbon Mono Oxide (CO) (v/v)	gm/kwh	0.222
6	DG Set of Capacity 625 KVA ; Identification No.-N14A030417	Ambient Temperature	K	307.3
		Stack Temperature	K	464.3
		Average gas velocity	m/sec	10.7
		Particulate Matter (PM)	gm/kwh	0.114
		Sulphur Dioxide (SO ₂)	gm/kwh	0.023
		Oxides of Nitrogen (NO _x as NO ₂)	gm/kwh	0.227
		Carbon Mono Oxide (CO) (v/v)	gm/kwh	0.077
6	DG Set of Capacity 35 KVA; Identification No.-G09D07730	Ambient Temperature	K	307.3
		Stack Temperature	K	346
		Average gas velocity	m/sec	9.5
		Particulate Matter (PM)	gm/kwh	0.17
		Sulphur Dioxide (SO ₂)	gm/kwh	0.047
		Oxides of Nitrogen (NO _x as NO ₂)	gm/kwh	0.753
		Carbon Mono Oxide (CO) (v/v)	gm/kwh	0.253
		Ambient Temperature	K	306.66

* No Trade Effluent is being generated

PART – D**Hazardous Wastes:**

(As specified under Hazardous Waste (Management, Handling & Transboundary Movement) Rules, 2008 amended till date.

Sl. No.	Hazardous Waste	Total Quantity (Kg.)	
		During the previous financial year 2022-2023	During the current financial year 2023-2024
a.	From Process	N/A	N/A
(i)	Used Oil*		
(ii)	Used Grease*		
b.	From Pollution Control facilities	AVAILABLE	AVAILABLE
	From Equipment	10	10
	a) Category 5.1 Used oil		
	b) Category 5.2 from equipment maintenance (Oil containing cloth/ cotton waste)	1	2
Note:			

PART – E**Solid Wastes:**

Sl. No.	Solid Waste	Total Quantity (Kg.)	
		During the previous financial year 2022-2023 (MT)	During the current financial year 2023-2024 (MT)
a.	From Process (Fly Ash)	580	610
b.	From Pollution Control facilities ^{##}	Cyclone	Cyclone
c.	Quantity recycled or reutilized	Cyclone	Cyclone

PART – F

Please specify the characterization (in terms of composition & quantum) of hazardous as well as solid wastes and indicate disposal practice adopted for both these categories of wastes.

Sl. No.	Description of Hazardous Waste	Qty. of waste generated during the year 2023-2024 (kg)	Disposal Method
1.	Used Oil / Waste Grease	20	Used In Boiler

Please specify the characterization (in term of composition of quantum) of hazardous as well as solid waste and indicate disposal practice adopted for both these categories of waste.

We have authorization for two categories of Hazardous waste i.e. 5.1 & 5.2. We made and agreement withN/R.....– having incineration facility duly approved from MoEF/ PPCB and disposed off category 5.2 waste to the party.

Partition made for proper isolation of Hazardous waste storages into two separate sections as per instruction & guidance of Environmental Engineer, this storage is improved by providing sheeting in front side also. (Snaps enclosed)

We are also maintaining Manifest system during sale of Hazardous waste sale of Category 5.1 (Used Oil) as well as for 5.2. We disposed of Kg of 5.2 Category waste to M/sfor incineration.

PART – G**Impact of the pollution abatement measures taken on conservation of natural resources and on the cost of production.**

- The plant is equipped with Air Pollution Control devices such as **Cyclone** to design to control the emission (SPM) level below 100 mg/Nm³ from any of the stacks installed at our plant.
- In addition, we are successfully managing the ambient SPM level below the prescribed levels by way of fully mechanized system for Fly Ash handling, covered belt conveyers, water sprinklers for raw materials and mostly paved surfaces for vehicular movement inside the plant premises.

PART – H**Additional measures / investment proposal for environmental protection including abatement of pollution/prevention of pollution.**

- Development of greenbelt in & around the plant.
- Sprinklers & water tankers are used for spraying in the plant area as well as the nearby regularly for dust suppression.

PART-H

Additional measure / investment proposal for environment protection including abatement of pollution, prevention of pollution.

Following are the investments we have done for environmental protection:

S.No	Activities/ Challenges	Investment (Rs)	Actions taken/ to be taken	Status
01	Cleaning of garbage and Undesired dry grass in different area and plantation to be done.			Completed
02	Storm water drains to Rain water harvester cleaned for free flow			Completed

PART - I

Any other particulars for improving the quality of the environment.

Environment Management System Improvement:

- Periodical review of EMS including compliance of environmental laws through periodic Management Review & Quality forums.
- Quarterly EHS inspection of all the sections through the plant premises.
- Awareness promotion through various environmental training, environmental competitions, presentations etc. on World Environment Day, Energy Conservation Day etc.
- Water sprinkling on the unpaved surface for dust suppression.
- Proper provision of acoustic enclosure, silencers to vents lubrication and housekeeping to avoid excessive noise generation.



TRUE COPY



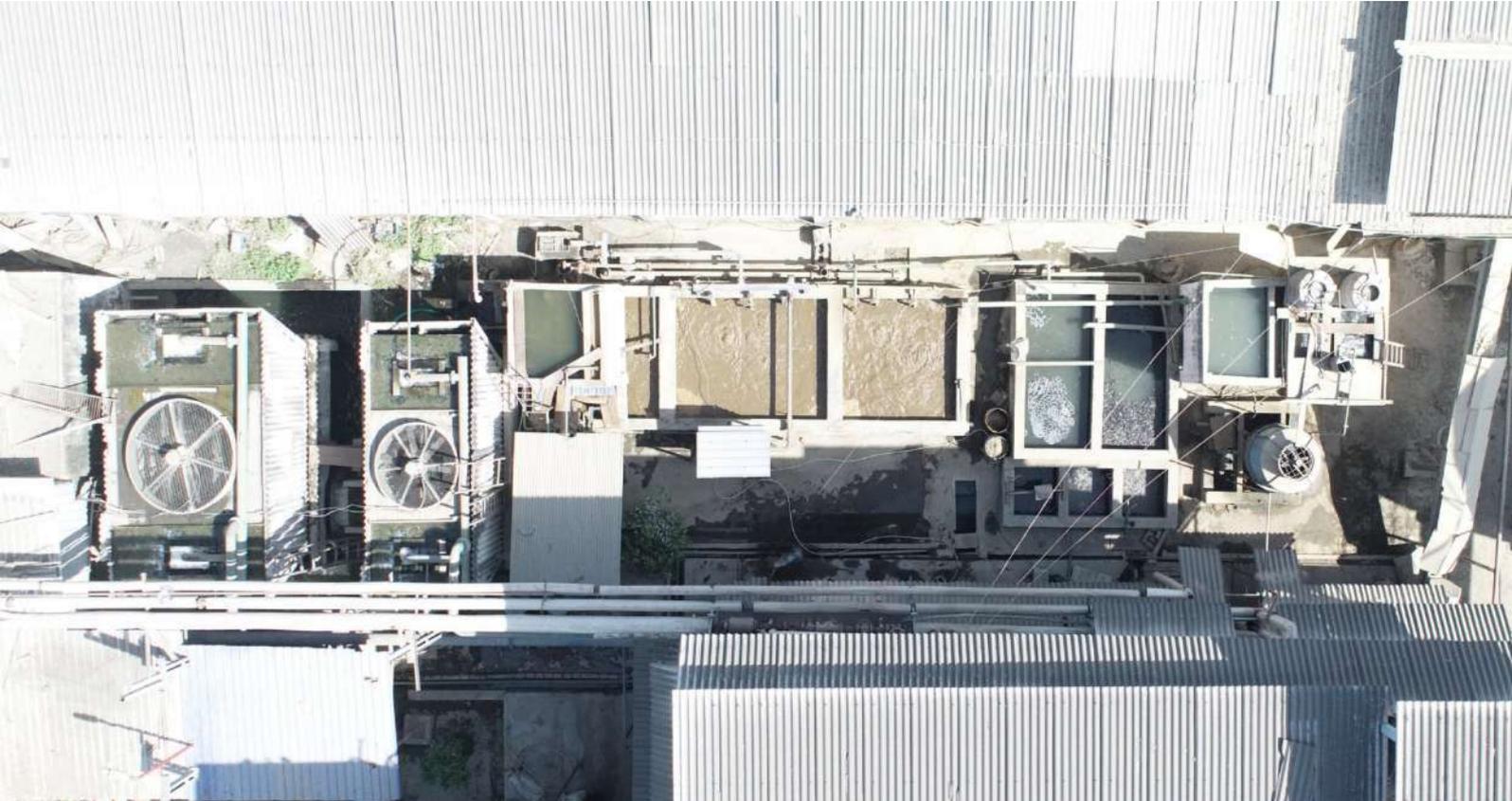


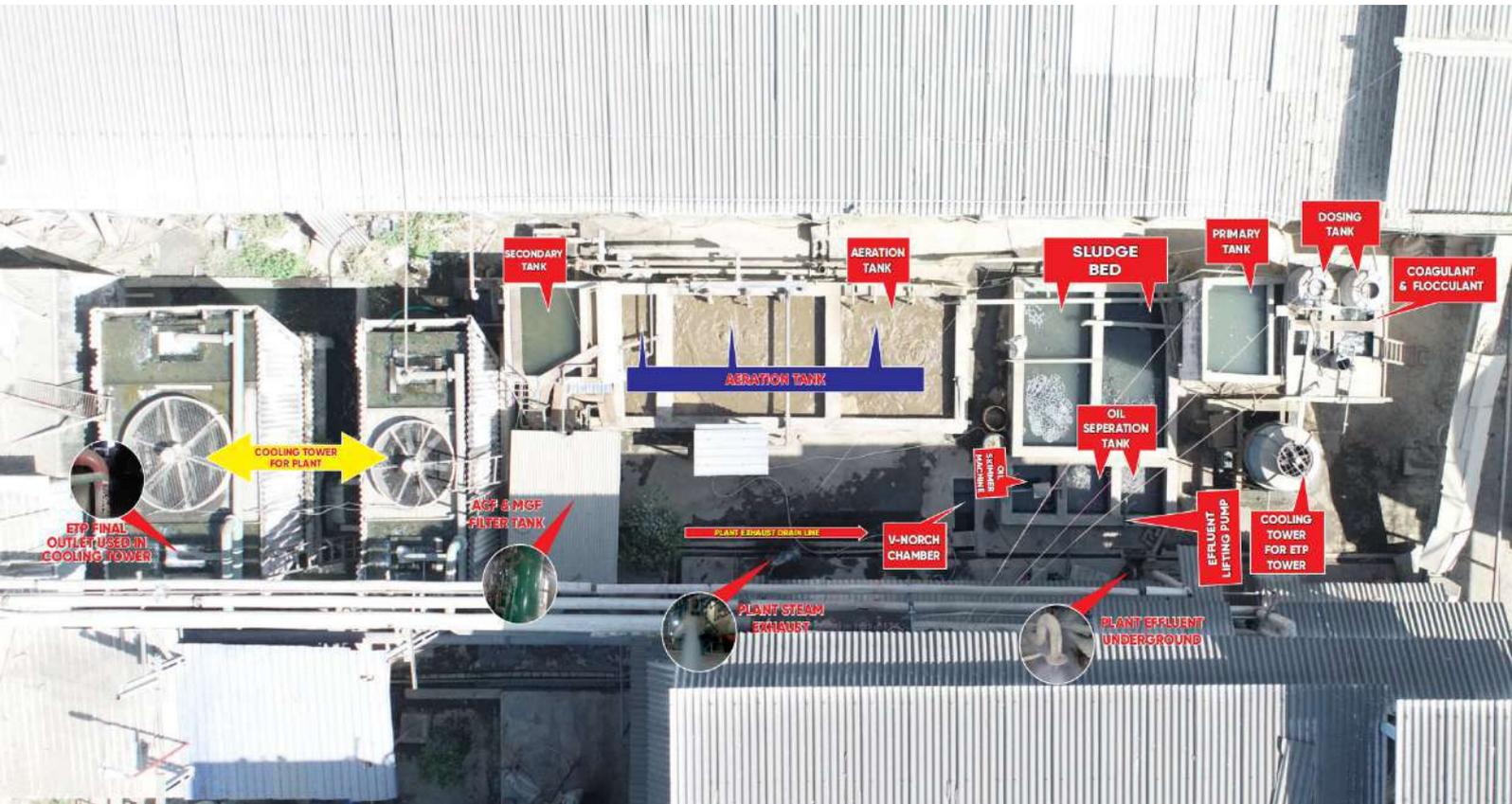












TRUE COPY

LOG BOOK ENERGY METER

Sangam

MONTH OF NOVEMBER 2023

Date	Inlet Reading	Final Reading	Consumption	Time of Reading
01.11.2023	53582	53641	59	2 PM
02.11.2023	53641	53707	66	2 PM
03.11.2023	53707	53778	71	2 PM
04.11.2023	53778	53837	59	2 PM
05.11.2023	53837	53912	75	2 PM
06.11.2023	53912	54014	102	2 PM
07.11.2023	54014	54174	160	2 PM
08.11.2023	54174	54325	151	2 PM
09.11.2023	54325	54486	161	2 PM
10.11.2023	54486	54649	163	2 PM
11.11.2023	54649	54752	103	2 PM
12.11.2023	54752	54847	95	2 PM
13.11.2023	54847	54909	62	2 PM
14.11.2023	54909	54986	77	2 PM
15.11.2023	54986	55164	178	2 PM
16.11.2023	55164	55346	182	2 PM
17.11.2023	55346	55532	186	2 PM
18.11.2023	55532	55711	179	2 PM
19.11.2023	55711	55896	187	2 PM
20.11.2023	55896	56061	165	2 PM
21.11.2023	56061	56204	143	2 PM
22.11.2023	56204	56261	57	2 PM
23.11.2023	56261	56422	161	2 PM
24.11.2023	56422	56594	172	2 PM
25.11.2023	56594	56764	170	2 PM
26.11.2023	56764	56933	169	2 PM
27.11.2023	56933	57108	175	2 PM
28.11.2023	57108	57282	174	2 PM
29.11.2023	57282	57459	177	2 PM
30.11.2023	57459	57634	175	2 PM

Date	INLET Reading	Final Reading	Consumption	Time of Read.
01.12.23	57634	57812	178	2 PM
02.12.23	57812	57983	171	2 PM
03.12.23	57983	58156	173	2 PM
04.12.23	58156	58331	175	2 PM
05.12.23	58331	58503	172	2 PM
06.12.23	58503	58674	171	2 PM
07.12.23	58674	58856	182	2 PM
08.12.23	58856	59021	165	2 PM
09.12.23	59021	59204	183	2 PM
10.12.23	59204	59385	181	2 PM
11.12.23	59385	59576	191	2 PM
12.12.23	59576	59756	180	2 PM
13.12.23	59756	59937	181	2 PM
14.12.23	59937	60106	169	2 PM
15.12.23	60106	60282	176	2 PM
16.12.23	60282	60444	162	2 PM
17.12.23	60444	60617	173	2 PM
18.12.23	60617	60796	179	2 PM
19.12.23	60796	60976	180	2 PM
20.12.23	60976	61152	176	2 PM
21.12.23	61152	61334	182	2 PM
22.12.23	61334	61512	178	2 PM
23.12.23	61512	61686	174	2 PM
24.12.23	61686	61839	153	2 PM
25.12.23	61839	62040	201	2 PM
26.12.23	62040	62221	181	2 PM
27.12.23	62221	62410	189	2 PM
28.12.23	62410	62602	192	2 PM
29.12.23	62602	62794	192	2 PM
30.12.23	62794	62978	184	2 PM
31.12.23	62978	63175	197	2 PM



Date	Previous Reading	Current Reading	MONTH OF JANUARY 2024		Remarks
			Consumption	Time of Reading	
01.01.24	63125	63361	186	2 PM	
02.01.24	63361	63539	178	2 PM	
03.01.24	63539	63737	198	2 PM	
04.01.24	63737	63927	190	2 PM	
05.01.24	63927	64111	184	2 PM	
06.01.2024	64111	64298	187	2 PM	
07.01.2024	64298	64471	173	2 PM	
08.01.2024	64471	64667	196	2 PM	
09.01.2024	64667	64868	201	2 PM	
10.01.2024	64868	65068	200	2 PM	
11.01.2024	65068	65267	199	2 PM	
12.01.2024	65267	65468	201	2 PM	
13.01.2024	65468	65662	194	2 PM	
14.01.2024	65662	65866	204	2 PM	
15.01.2024	65866	66071	205	2 PM	
16.01.2024	66071	66265	194	2 PM	
17.01.2024	66265	66456	191	2 PM	
18.01.2024	66456	66646	190	2 PM	
19.01.2024	66646	66834	188	2 PM	
20.01.2024	66834	67036	202	2 PM	
21.01.2024	67036	67222	193	2 PM	
22.01.2024	67222	67436	207	2 PM	
23.01.2024	67436	67612	176	2 PM	
24.01.2024	67612	67801	189	2 PM	
25.01.2024	67801	67966	165	2 PM	
26.01.2024	67966	68128	162	2 PM	
27.01.2024	68128	68326	198	2 PM	
28.01.2024	68326	68527	201	2 PM	
29.01.2024	68527	68727	200	2 PM	
30.01.2024	68727	68923	196	2 PM	
31.01.2024	68923	69124	201	2 PM	

Month of FEBRUARY 2024

303

DATE	INLET Reading	FINAL Reading	CONSUM	TIME Reading
1-2-2024	69124	69290	166	2 PM
2-2-2024	69290	69482	192	2 PM
3-2-2024	69482	69686	204	2 PM
4-2-2024	69686	69885	199	2 PM
5-2-2024	69885	70094	209	2 PM
6-2-2024	70094	70293	199	2 PM
7-2-2024	70293	70494	201	2 PM
8-2-2024	70494	70696	202	2 PM
9-2-2024	70696	70902	206	2 PM
10-2-2024	70902	71107	205	2 PM
11-2-2024	71107	71312	205	2 PM
12-2-2024	71312	71504	192	2 PM
13-2-2024	71504	71694	190	2 PM
14-2-2024	71694	71888	194	2 PM
15-2-2024	71888	72077	189	2 PM
16-2-2024	72077	72275	198	2 PM
17-2-2024	72275	72467	192	2 PM
18-2-2024	72467	72667	200	2 PM
19-2-2024	72667	72870	203	2 PM
20-2-2024	72870	73066	196	2 PM
21-2-2024	73066	73249	183	2 PM
22-2-2024	73249	73436	187	2 PM
23-2-2024	73436	73628	192	2 PM
24-2-2024	73628	73819	191	2 PM
25-2-2024	73819	74006	187	2 PM
26-2-2024	74006	74143	137	2 PM
27-2-2024	74143	74319	176	2 PM
28-2-2024	74319	74493	174	2 PM
29-2-2024	74493	74667	174	2 PM

month of March 2024

DATE.	Inlet Reading	Final Reading	Constant	Time	Rate
1-3-2024	74667	74844	177	2 PM	
2-3-2024	74844	75020	176	2 PM	
3-3-2024	75020	75187	167	2 PM	
4-3-2024	75187	75370	183	2 PM	
5-3-2024	75370	75545	175	2 PM	
6-3-2024	75545	75722	177	2 PM	
7-3-2024	75722	75900	178	2 PM	
8-3-2024	75900	76079	179	2 PM	
9-3-2024	76079	76258	179	2 PM	
10-3-2024	76258	76400	142	2 PM	
11-3-2024	76400	76461	61	2 PM	
12-3-2024	76461	76555	94	2 PM	
13-3-2024	76555	76730	175	2 PM	
14-3-2024	76730	76907	177	2 PM	
15-3-2024	76907	77084	177	2 PM	
16-3-2024	77084	77258	174	2 PM	
17-3-2024	77258	77436	178	2 PM	
18-3-2024	77436	77610	174	2 PM	
19-3-2024	77610	77790	180	2 PM	
20-3-2024	77790	77965	175	2 PM	
21-3-2024	77965	78116	151	2 PM	
22-3-2024	78116	78288	172	2 PM	
23-3-2024	78288	78452	164	2 PM	
24-3-2024	78452	78533	87	2 PM	
25-3-2024	78533	78624	85	2 PM	
26-3-2024	78624	78704	80	2 PM	
27-3-2024	78704	78780	76	2 PM	
28-3-2024	78780	78867	87	2 PM	
29-3-2024	78867	79017	150	2 PM	
30-3-24	79017	79199	182	2 PM	
31-3-24	79199			2 PM	

MONTH OF APRIL 2024

DATE	INLET Reading	FINL Reading	Consum.	Time-Reading	Remarks
1-4-2024	79376	79552	176	2PM	
2-4-2024	79552	79733	181	2PM	
3-4-2024	79733	79892	149	2PM	
4-4-2024	79892	79993	111	2PM	
5-4-2024	79993	80115	122	2PM	
6-4-2024	80115	80302	187	2PM	
7-4-2024	80302	80483	181	2PM	
8-4-2024	80483	80669	186	2PM	
9-4-2024	80669	80856	187	2PM	
10-4-2024	80856	81035	179	2PM	
11-4-2024	81035	81213	178	2PM	
12-4-2024	81213	81390	177	2PM	
13-4-2024	81390	81558	168	2PM	
14-4-2024	81558	8171	158	2PM	
15-4-2024	81716	81873	157	2PM	
16-4-2024	81873	82031	158	2PM	
17-4-2024	82031	82178	147	2PM	
18-4-2024	82178	82359	174	2PM	
19-4-2024	82359	82520	168	2PM	
20-4-2024	82520	82681	161	2PM	
21-4-2024	82681	82850	169	2PM	
22-4-2024	82850	83018	168	2PM	
23-4-2024	83018	83188	170	2PM	
24-4-2024	83188	83362	174	2PM	
25-4-2024	83362	83528	166	2PM	
26-4-2024	83528	83618	90	2PM	
27-4-2024	83618	83689	71	2PM	
28-4-2024	83689	83765	76	2PM	
29-4-2024	83765	83858	93	2PM	
30-4-2024	83858	84031	173	2PM	

Implementation Report for M/S Rungta Industries Pvt Ltd**Against Consent No.171812/ UPPCB/ Gorakhpur(UPPCB)/CTO/both/ GORAKHPUR/2022****Prepared by Narayana Laboratory and Consultancy after site Visit.**

Sr. No.	Conditions	Compliance
01	The applicant shall get analysed the samples of effluent/emission/hazardous wastes at least once in a three month from the laboratory recognized by the MoEF and shall report to the UPPCB.	Comply
02	The applicant shall however, not without the prior consent of the Board bring into use any new or altered outlet for the discharge of effluent or gases emission or sewage waste from the unit.	Comply
03	Treated Industrial waste water and domestic waste water shall be disposed jointly at one disposal point. The applicant shall provide discharge measurement equipment at final disposal point.	Comply But No equipment for discharge measurement at final disposal point. Dur to less flow measurement hot possible.
04	The applicant shall strictly comply with conditions of this CCA and submit compliance report of stipulated conditions within 30 days of receipt of this CCA. If at any point of time, it is found that the industry is not complying with stipulated conditions or any further direction/instruction issued by the Board, legal action shall be initiated against the applicant.	Agreed
05	The applicant shall maintain good house, keeping. All valves/pipes/sewer/drains etc. must be leak-proof.	Comply
06	The industry shall provide uninterrupted entry to the STP/ETP inlet and outlet points, Air Pollution Control equipment and stack for smooth sampling/monitoring of efficiency of pollution control systems.	Comply
07	The industry shall provide Inspection Book at the time of inspection to the Board's officials.	Agreed
08	Whenever due to any accident or other unforeseen act or event, such emission occurs or is apprehended to occur in excess of standards laid down, such information shall be reported to the Board's offices and all other concerned offices. In case of failure of pollution control equipment,	Agreed

Implementation Report for M/S Rungta Industries Pvt Ltd

Against Consent No.171812/ UPPCB/ Gorakhpur(UPPCB)/CTO/both/ GORAKHPUR/2022

Prepared by Narayana Laboratory and Consultancy after site Visit.

	the production process connected to it shall be stopped with immediate effect.	
09	The industry shall operate in a manner so that all emissions be emitted through designated chimney/stack only.	Comply
10	In case of any damage to the agriculture productivity, human habitation etc. by the operation of industry, it shall be imperative to stop production in the industry with immediate effect and such information shall be reported to Board's offices. The industry shall be liable to pay compensation also in such cases as decided by the Competent Authority.	Agreed
11	The applicant shall apply before the 60 days of expiry of CCA or any change in production types/ production capacity/manufacturing process/capacity enhancement etc. or any change in effluent discharge point or emission point	Agreed
12	The Board reserves the right to revoke/add/modify any stipulated condition issued along with CCA, as may be necessary.	Agreed
General Condition:		
01	This consent is being issued only for Production of Solvent Extracted Oil- 50 MT/day.	Comply
02	Environmental Statement Must be submitted before 30 September in the Board every year.	Agreed
03	The Effluent Treatment Plant should be running in proper way.	Comply
04	Separate Energy Meter must be installed on ETP.	Comply
05	Log Book should Maintain for ETP Energy Meter.	Comply
06	Green belt area be developed as per required open land.	Comply
07	Implementation Report of consent compliance must submit within two months.	Agreed

Implementation Report for M/S Rungta Industries Pvt Ltd

Against Consent No.171812/ UPPCB/ Gorakhpur(UPPCB)/CTO/both/ GORAKHPUR/2022

Prepared by Narayana Laboratory and Consultancy after site Visit.

08	Conditions of C.G.W.A. must be complied as per permitted limit.	Comply
09	Treated Effluent should recycle maximum quantity.	Comply
10	Continue operations of all unit of ETP and Maintain the Norms of Board.	Comply
11	The consent will be self-suspended in case of closure issued by CPCB.	Agreed
12	Industry must be complying time to time for Direction of CPCB.	Agreed
13	Cooling water shall recycle.	Comply
14	No Effluent discharge at any cost.	Comply
15	The consent is granted as per direction issued by N.G.T time to time in the case O.A. No. 437/2015 Vishwa Vijay Singh V/s UPPCB and others.	Agreed
16	After the final decision regarding environmental compensation, industry shall be liable to submit the environmental compensation as said by Head office.	Agreed
17	The D.G. Set of 35 KVA, 200 KVA & 625 KVA shall be equipped with acoustic enclosure as well as Stack as per Board Norms.	Comply
18	Industry shall submit the stack monitoring report of D.G. Set & Boiler duly monitored by N.A.B.L. Accredited Lab within two months.	Comply

Regards,




Saurabh Kumar Dubey
Environment Consultant.



TRUE COPY



GROUND WATER DEPARTMENT
(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

Form 8 (C)

**AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF NEW WELL
FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF
GROUND WATER**

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Act, 2019.]

AUTHORIZATION/ NO-OBJECTION CERTIFICATE NO: NOC012665

VALID UP TO : 31/08/2026

Name of the Applicant	RAJESH KUMAR RUNGTA		
Address of the Applicant:	BL-1, Sector- 15, GIDA, Gorakhpur		
Company Name:	Rungta Industries Private limited	Company Address	BL-1, SECTOR - 15, GIDA, P.O. SAHJANWA, Gorakhpur
Serial No. of Application Form	GRKP0621NIN0009	Date of Submission	25/06/2021

Specimen Signature of the User:

Location particulars:

District	Gorakhpur	Block	SAHJANWA
Plot No.	BL-1, Sector- 15, GIDA, Gorakhpur		
Municipality/Corporation	No	Ward No.	Sector 15
Holding No.	Sector 15		
Rate of Withdrawal (m3/hr.)	12.00	Date of Energization (In Case of Electric Pump)	31/01/2008

Particular of the Existing Well and Pumping Device

Type of the Well	Tube Well/Boring	Purpose of the Well	Industrial
Assembly Size (For Tube Well)	0.00	Approx. Strainer Length (For Tube Well)	0.00
Diameter (For Dug Well)	0.00	Type of Pump to be Used:	Submersible
H.P. of the Pump:	7.50	Operational Device	Electric Motor
Maximum Allowable Rate of Withdrawal (m3/hr.):	12.00	Maximum Allowable Running Hours Per Day:	15.00
Maximum Allowable Annual Extraction of Ground Water:	45000		

This No-Objection certificate authorizes the owner applicant (user) to sink a well in the location specified at Sl. (2) for extraction of ground water at a rate not exceeding that as shown at Sl. (3j), for Running Hours 1 day as shown at Sl. (3k), and for maximum allowable annual extraction of ground water as shown at Sl. (3k) and is valid subject to the observance of the conditions stated overleaf.

GENERAL CONDITIONS:

- In case of any change of ownership of the proposed well, fresh authorization has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the proposed well as indicated at SL (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this

Authorization

- For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meters (conforming to BIS/ IS standards) having telemetry system in the abstraction structure, which record rate and quantum of extraction, at outlet of pumping devices and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, until the contrary is proved. The rate of extraction of ground water from the well as shown in item 3(k) shall not exceed to the recorded rate from water meters
- The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands
- In case of any change of ownership of the existing well, fresh registration has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the existing well as indicated at Sl. (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration
- In case, any of the particulars / information furnished by the applicant in his application for issuance of this registration is found to be incorrect during verification at any subsequent stage, this registration is liable for cancellation.
- The Certificate of Authorization/ NOC shall be valid for a period of five years from the date of issue. The applicant shall have to apply for renewal through a fresh application, at least ninety days prior to expiry of its validity.
- Construction of piezometers and installation of digital water level recorders with telemetry shall be mandatory for user. Depth and zone tapped of piezometer should be commensurate with that of the pumping well. The data, obtained from digital water level recorders shall be made available to this office on monthly basis
- Guidelines for Installation of Piezometers and their Monitoring**

Piezometer is a borewell /tubewell used only for measuring the water level by lowering the tape/ sounder or automatic water level measuring equipment. It is also used to take water sample for water quality testing when ever needed. General guidelines for installation of piezometers are as follows:

- The piezometer is to be installed/constructed at the minimum of 50 m distance from the pumping well through which ground water is being withdrawn. The diameter of the piezometer should be about 4" to 6".
- The depth of the piezometer should be same as is case of the pumping well from which ground water is being abstracted. If, more than one piezometers are installed the second piezometer should monitor the shallow ground water regime. It will facilitate shallow as well as deeper ground water aquifer monitoring.
- No. of piezometers to be constructed & Type of water level monitoring mechanism shall be as per below table:

S.No	Quantum of Ground water withdrawal (cum/day)	No.of piezometers required	Monitoring Mechanism	
			Manual	DWLR with Telemetry
1	< 10	0	0	0
2	11 - 50	1	1	0
3	50- 500	1	0	1
4	> 500	2	0	2

- The measuring frequency should be monthly and accuracy of measurement should be up to cm. the reported measurement should be given in meter upto two decimal.
- For measurement of water level sounder or automatic water level recorder (AWLR)/ Digital Automatic water level recorder (DWLR) with telemetry system should be used for accuracy.
- The measurement of water level in piezometer should be taken, only after the pumping from the surrounding tube wells has been stopped for about four to six hours.
- All the details regarding coordinates, reduced level (with respect to mean level), depth, zone taped and assembly lowered should be provided for bringing the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh, and for its validation.
- The ground water quality has to be monitored twice in a year during pre-monsoon (May/June) and post-monsoon (October/November) periods. Quality may be got analyzed from NABL approved lab. Besides, one sample (1 lt capacity bottle) to the concerned Director, Ground Water Department, Uttar Pradesh, for chemical analysis.
- A Permanent display board should be installed at piezometer/Tube wells site for providing the location, piezometer/ tube well number, depth and zone tapped of piezometer/tube well for standard referencing and identification.
- Any other site specific requirement regarding safety and access for measurement may be taken care off.
- Any other condition(s) that may be imposed by the concerned Authority.
- In case, any of the particulars / information furnished by the applicant in his application for issuance of this permit is found to be incorrect during verification at any subsequent stage, this permit is liable for cancellation.
- Any other condition imposed by the concerned Authority.
- SPECIFIC CONDITIONS:**
- (A) For Industrial User:** No Objection Certificate for ground water extraction by industries shall be granted subject to the following specific conditions:
 - No Objection Certificate shall be granted only in such cases where local government water supply agencies are not able to supply the desired quantity of water.
 - All industries shall be required to adopt latest water efficient technologies so as to reduce dependence on ground water resources.
 - All industries abstracting ground water in excess of 100 m³/d shall be required to undertake annual water audit through Confederation of Indian Industries (CII)/ Federation Indian Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC) certified auditors and submit audit reports within three months of completion of the same to CGWA. All such industries shall be required to reduce their ground water use by at least 20% over the next three years through appropriate means.

- iv) Construction of observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism as mentioned in General Condition no.10 shall be mandatory for industries drawing/ proposing to draw more than 10 m³ /day of ground water and, Monitoring of water level shall be done by the project proponent. The piezometer (observation well) shall be constructed at a minimum distance of 15 m from the bore well/production well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well/ wells. Monthly water level data shall be submitted online to the Ground Water Department, UP.
- v) The proponent shall be required to adopt roof top rain water harvesting/ recharge in the project premises. Industries which are likely to pollute ground water (chemical, pharmaceutical, dyes, pigments, paints, textiles, lannery, pesticides/ insecticides, fertilizers, slaughter house, explosives etc.) shall store the harvested rain water in surface storage tanks for use in the industry.
- vi) Injection of treated/ untreated waste water into aquifer system is strictly prohibited.
- vii) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution.
-
- **(B) Infrastructural User:** The No Objection Certificate for ground water abstraction will be granted subject to the following specific conditions:
 - i) In case of infrastructure projects that require dewatering, proponent shall be required to carry out regular monitoring of dewatering discharge rate (using a digital water flow meter) and submit the data online to Ground Water Department, UP as applicable. Monitoring records and results should be retained by the proponent for two years, for inspection or reporting as required by District Ground Water Management Council.
 - ii) Installation of Sewage Treatment Plants (STP) shall be mandatory for new projects, where ground water requirement is more than 20 m³ /day. The water from STP shall be utilized for toilet flushing, car washing, gardening etc

This certificate is electronically generated and does not require digital signature



TRUE COPY

7- D.G. Set

625KVA



200KVA



10/

TRUE COPY



Stack Emission Analysis	
Test Report No. : QAL/EV/2211280044	Issue Date : 02/12/2022
Issue To : M/s Rungta Industries pvt. Ltd. bl_1, Sector_15 GIDA, Post Sahjanwa District Gorakhpur U.P.	

Sample Description	:	Stack Emission
Sample Drawn on	:	27/11/2022
Sample Drawn By	:	QATL (Mr. Narendra kumar)
Sample Received on	:	28/11/2022
Sampling Location	:	DG Area
Identification of Source	:	(i) Genset Model No. CJ 625 D5 P (ii) Genset Serial No.-CJK-14030666
Time of Sampling (minutes)	:	30 minutes
Sampling Plan & Procedure	:	SOP/QA/2021
Analysis Duration	:	28/11/2022 to 02/12/2022
Capacity	:	625 KVA
Operating Load	:	Normal
Remarks (if any)	:	-

RESULTS					
S. No.	Parameters	Test Methods	Results	Units	Limits as per CPCB
1	Particulate Matter (as PM)	IS : 11255 (P-1)	142.0	gm/kw-hr	150.0
2	Sulphur Dioxide (as SO ₂)	IS : 11255 (P-2)	16.1	gm/kw-hr	-
3	Oxide of Nitrogen (as Nox)	IS : 11255 (P-7)	219.2	gm/kw-hr	710.0
4	Carbon Monoxide (as CO)	USEPA (P-10)	6.9	mg/Nm ³	150.0
5	Lead (as Pb)	USEPA (P-10)	1.6	mg/Nm ³	10.0

End of Report

Authorized By (Sign & Stamp):

Approved By (Sign & Stamp):

Note. a) This report is not reproduced wholly or in partially and forbidden to be used as an evidence in the court of law and ought not be used in any advertisement media without our special permission in writing. B) The data report in this TEST REPORT are valid at the time of and under the stipulated condition of measurement and the test result are applicable to the same items product which have been tested and do not apply to the other products even though declared to be identical, by the company not more than one month. d) Report refers to the sample received by M/s QA Testing Laboratories Pvt. Ltd. e) This report is valid for the tested sample only.



Stack Emission Analysis	
Test Report No. : QAL/EV/2211280045	Issue Date : 02/12/2022
Issue To : M/s Rungta Industries pvt. Ltd. bl_1, Sector_15 GIDA, Post Sahjanwa District Gorakhpur U.P.	

Sample Description	:	Stack Emission
Sample Drawn on	:	27/11/2022
Sample Drawn By	:	QATL (Mr. Narendra kumar)
Sample Received on	:	28/11/2022
Sampling Location	:	DG Area
Identification of Source	:	(i) Genset Model No. CJ 200 D5 P (ii) Genset Serial No.-CJS-10071984
Time of Sampling (minutes)	:	30 minutes
Sampling Plan & Procedure	:	SOP/QA/2021
Analysis Duration	:	28/11/2022 to 02/12/2022
Capacity	:	200 KVA
Operating Load	:	Normal
Remarks (if any)	:	-

RESULTS					
S. No.	Parameters	Test Methods	Results	Units	Limits as per CPCB
1	Particulate Matter (as PM)	IS : 11255 (P-1)	105.0	gm/kw-hr	150.0
2	Sulphur Dioxide (as SO ₂)	IS : 11255 (P-2)	12.2	gm/kw-hr	-
3	Oxide of Nitrogen (as Nox)	IS : 11255 (P-7)	226.0	gm/kw-hr	710.0
4	Carbon Monoxide (as CO)	USEPA (P-10)	9.6	mg/Nm ³	150.0
5	Lead (as Pb)	USEPA (P-10)	1.3	mg/Nm ³	10.0

End of Report

Authorized By (Sign & Stamp):

Approved By (Sign & Stamp):

Note: a) This report is not reproduced wholly or in partially and forbidden to be used as an evidence in the court of law and ought not be used in any advertisement media without our special permission in writing. B) The data report in this TEST REPORT are valid at the time of and under the stipulated condition of measurement and the test result are applicable to the same items product which have been tested and do not apply to the other products even though declared to be identical, by the company not more than one month. d) Report refers to the sample received by M/s QA Testing Laboratories Pvt. Ltd. e) This report is valid for the tested sample only.



Stack Emission Analysis	
Test Report No. : QAL/EV/2211280046	Issue Date : 02/12/2022
Issue To : M/s Rungta Industries pvt. Ltd. bl_1, Sector_15 GIDA, Post Sahjanwa District Gorakhpur U.P.	

Sample Description	:	Stack Emission
Sample Drawn on	:	27/11/2022
Sample Drawn By	:	QATL (Mr. Narendra kumar)
Sample Received on	:	28/11/2022
Sampling Location	:	Boiler Stack
Time of Sampling (minutes)	:	30 minutes
Sampling Plan & Procedure	:	SOP/QA/2021
Analysis Duration	:	28/11/2022 to 02/12/2022
Operating Load	:	Normal
Remarks (if any)	:	-

RESULTS					
S. No.	Parameters	Test Methods	Results	Units	Limits as per CPCB
1	Particulate Matter (as PM)	IS : 11255 (P-1)	149.0	gm/kw-hr	150.0
2	Sulphur Dioxide (as SO ₂)	IS : 11255 (P-2)	9.2	gm/kw-hr	-
3	Oxide of Nitrogen (as Nox)	IS : 11255 (P-7)	246.0	gm/kw-hr	710.0
4	Carbon Monoxide (as CO)	USEPA (P-10)	5.4	mg/Nm ³	150.0
5	Lead (as Pb)	USEPA (P-10)	1	mg/Nm ³	10.0

End of Report

Authorized By (Sign & Stamp):

Approved By (Sign & Stamp):

Note: a) This report is not reproduced wholly or in partially and forbidden to be used as an evidence in the court of law and ought not to be used in any advertisement media without our special permission in writing. B) The data report in this TEST REPORT are valid at the time of and under the stipulated condition of measurement and the test result are applicable to those items product which have been tested and do not apply to the other products even though declared to be identical, by the company not more than one month. d) Report refers to the sample received by M/s QA Testing Laboratories Pvt. Ltd. e) This report is valid for the tested sample only.

TRUE COPY



Test Report

Report No.: AEL/RIPL/16032023/ST/04	Reporting Date: 21/03/2023
Issued to: M/s Rungta Industries Private Limited BL-1, Sector- 15, GIDA, Sahjanwa, Gorakhpur, Uttar Pradesh - 273209	Sample I'd : AEL/RIPL/160323/ST/04 Date : 16.03.2023 Period of testing : 16.03.2023 to 21.03.2023

SAMPLE PARTICULARS:	
Type of the Sample	Boiler Stack Emission
Date of Sampling	13.03.2023
Name of Plant/Section	Hot Water Generator Boiler Section
Capacity of Boiler	8 TPH
Type of Fuel Used	Rice Husk
Height of Stack from ground Level	28.7 Meter
Diameter of Stack	0.9 Meter
Pollution Control Measures Attached (If Any)	Cyclone
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring

SAMPLE OBSERVATIONS	
Ambient Temperature, °C	29
Stack Temperature, °C	168
Flue gas velocity, m/sec	9.6
Sampling flow rate, liter per minute	27

Sr. No.	Parameters	Unit	Results	Standards Limit (as per CPCB)	Test Protocol
1	PM (Particulate Matter)	mg/Nm ³	189.4	800	IS 11255(P-1)
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	16.7	N.S.	IS 11255(P-2)
3	Oxides of Nitrogen (NO ₂)	mg/Nm ³	93.4	N.S.	IS 11255(P-7)
4	Carbon Monoxide (CO)	%	1.2	N.S.	USEPA Method No.-10
5	Carbon Dioxide (CO ₂)	%	11.6	N.S.	IS 13270

Remark:- N.S. Not Specified *Results corrected to 12% CO₂, CPCB-Central Pollution Control Board.

Note:- $H=14Q^3$ whereas Q is the emission rate of SO₂ in kg/hr. & H is the height of stack in meter,



Checked By



Authorized Signatory

Note: 1. The result listed refer only to the tested samples and applicable parameters.

2. Sample will be destroyed one month from the date of issue of test certificate.

3. Any complaints about this report should be communicated within 7 days of issue of this report.

4. The report is Not to be reproduced wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



Test Report

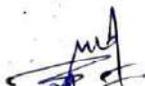
Report No.: AEL/RIPL/16032023/ST/01	Reporting Date: 21/03/2023
Issued to: M/s Rungta Industries Private Limited BL-1, Sector- 15, GIDA, Sahjanwa, Gorakhpur, Uttar Pradesh - 273209	Sample I'd : AEL/RIPL/160323/ST/01 Date : 16.03.2023 Period of testing : 16.03.2023 to 21.03.2023

SAMPLE PARTICULARS:	
Type of the Sample	D.G. Stack Emission
Date of Sampling	13.03.2023
Serial No.	N10F10905
Name of Plant/Section	D.G. Section
Capacity of D.G	200 KVA
Stack Height	12.3 Meter
Stack Diameter	0.15 Meter
Type of Fuel Used	Diesel
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring

SAMPLE OBSERVATIONS	
Ambient Temperature, °C	29
Stack Temperature, °C	142
Flue gas velocity, m/sec	9.9
Sampling flow rate, liter per minute	14
Volumetric Flow Rate, Nm ³ /hr	434.5

Sr. No.	Parameters	Unit	Results	Standards Limit as per CPCB	Test Protocol
1	PM(Particulate Matter)	gm/kwh	0.135	0.2	IS 11255(P-1)
2	Sulphur Dioxide (SO ₂)	gm/kwh	0.028	--	IS 11255(P-2)
3	Oxides of Nitrogen(NO _x)	gm/kwh	0.597	4.0 (NO _x + HC)	IS 11255(P-7)
5	Carbon Monoxide(CO)	gm/kwh	0.229	3.5	USEPA Method No.-10

Remark:-CPCB-Central Pollution Control Board.


Checked By


Authorized Signatory

Note: 1. The result listed refer only to the tested samples and applicable parameters.
2. Sample will be destroyed one month from the date of issue of test certificate.
3. Any complaints about this report should be communicated within 7 days of issue of this report
4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



Test Report

Report No.: AEL/RIPL/16032023/ST/02	Reporting Date: 21/03/2023
Issued to: M/s Rungta Industries Private Limited BL-1, Sector- 15, GIDA, Sahjanwa, Gorakhpur, Uttar Pradesh - 273209	Sample I'd : AEL/RIPL/160323/ST/02 Date : 16.03.2023 Period of testing : 16.03.2023 to 21.03.2023

SAMPLE PARTICULARS:	
Type of the Sample	D.G. Stack Emission
Date of Sampling	13.03.2023
Serial No.	N14A030417
Name of Plant/Section	D.G. Section
Capacity of D.G	625 KVA
Stack Height	12.3 Meter
Stack Dia	0.15 Meter
Type of Fuel Used	Diesel
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring

SAMPLE OBSERVATIONS	
Ambient Temperature, °C	30
Stack Temperature, °C	189
Flue gas velocity, m/sec	10.7
Sampling flow rate, liter per minute	14
Volumetric Flow Rate, Nm ³ /hr	421.9

Sr. No.	Parameters	Unit	Results	Standards Limit as per CPCB	Test Protocol
1	PM(Particulate Matter)	gm/kwh	0.097	0.2	IS 11255(P-1)
2	Sulphur Dioxide (SO ₂)	gm/kwh	0.018	--	IS 11255(P-2)
3	Oxides of Nitrogen(NO _x)	gm/kwh	0.210	4.0 (NO _x + HC)	IS 11255(P-7)
5	Carbon Monoxide(CO)	gm/kwh	0.062	3.5	USEPA Method No.-10

Remark:-CPCB-Central Pollution Control Board.


Checked By


Authorized Signatory

- Note: 1. The result listed refer only to the tested samples and applicable parameters.
2. Sample will be destroyed one month from the date of issue of test certificate.
3. Any complaints about this report should be communicated within 7 days of issue of this report
4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



Test Report

Report No.: AEL/RIPL/16032023/ST/03	Reporting Date: 21/03/2023
Issued to: M/s Rungta Industries Private Limited BL-1, Sector- 15, GIDA, Sahjanwa, Gorakhpur, Uttar Pradesh - 273209	Sample I'd : AEL/RIPL/160323/ST/03 Date : 16.03.2023 Period of testing : 16.03.2023 to 21.03.2023

SAMPLE PARTICULARS:	
Type of the Sample	D.G. Stack Emission
Date of Sampling	13.03.2023
Serial No.	G09D07730
Name of Plant/Section	D.G. Section
Capacity of D.G	35 KVA
Stack Height	8.5 Meter
Stack Dia	0.064 Meter
Type of Fuel Used	Diesel
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring

SAMPLE OBSERVATIONS	
Ambient Temperature, °C	30
Stack Temperature, °C	69
Flue gas velocity, m/sec	9.5
Sampling flow rate, liter per minute	16
Volumetric Flow Rate, Nm ³ /hr	92.1

Sr. No.	Parameters	Unit	Results	Standards Limit as per CPCB	Test Protocol
1	PM(Particulate Matter)	gm/kwh	0.167	0.3	IS 11255(P-1)
2	Sulphur Dioxide (SO ₂)	gm/kwh	0.041	--	IS 11255(P-2)
3	Oxides of Nitrogen(NO _x)	gm/kwh	0.732	4.7 (NO _x + HC)	IS 11255(P-7)
5	Carbon Monoxide(CO)	gm/kwh	0.256	3.5	USEPA Method No.-10

Remark:-CPCB-Central Pollution Control Board.


Checked By


Authorized Signatory

- Note: 1. The result listed refer only to the tested samples and applicable parameters.
 2. Sample will be destroyed one month from the date of issue of test certificate.
 3. Any complaints about this report should be communicated within 7 days of issue of this report
 4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



Test Report

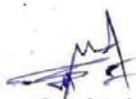
Report No.: AEL/RIPL/12062023/ST/02	Reporting Date: 17/06/2023
Issued to: M/s Rungta Industries Private Limited BL-1, Sector- 15, GIDA, Sahjanwa, Gorakhpur, Uttar Pradesh - 273209	Sample I'd : AEL/RIPL/120623/ST/02 Date : 12.06.2023 Period of testing : 12.06.2023 to 17.06.2023

SAMPLE PARTICULARS:	
Type of the Sample	D.G. Stack Emission
Date of Sampling	09.06.2023
Serial No.	N10F10905
Name of Plant/Section	D.G. Section
Capacity of D.G	200KVA
Stack Height	12.3 Meter
Stack Diameter	0.15 Meter
Type of Fuel Used	Diesel
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring

SAMPLE OBSERVATIONS	
Ambient Temperature, °C	38
Stack Temperature, °C	152
Flue gas velocity, m/sec	10.0
Sampling flow rate, liter per minute	14
Volumetric Flow Rate, Nm ³ /hr	428.6

Sr. No.	Parameters	Unit	Results	Standards Limit as per CPCB	Test Protocol
1	PM(Particulate Matter)	gm/kwh	0.142	0.2	IS 11255(P-1)
2	Sulphur Dioxide (SO ₂)	gm/kwh	0.036	--	IS 11255(P-2)
3	Oxides of Nitrogen(NO _x)	gm/kwh	0.634	4.0 (NO _x + HC)	IS 11255(P-7)
5	Carbon Monoxide(CO)	gm/kwh	0.234	3.5	USEPA Method No.-10

Remark:-CPCB-Central Pollution Control Board.


Checked By


Authorized Signatory

- Note: 1. The result listed refer only to the tested samples and applicable parameters.
- 2. Sample will be destroyed one month from the date of issue of test certificate.
- 3. Any complaints about this report should be communicated within 7 days of issue of this report
- 4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



Test Report

Report No.: AEL/RIPL/12062023/ST/03	Reporting Date: 17/06/2023
Issued to: M/s Rungta Industries Private Limited BL-1, Sector- 15, GIDA, Sahjanwa, Gorakhpur, Uttar Pradesh - 273209	Sample I'd : AEL/RIPL/120623/ST/03 Date : 12.06.2023 Period of testing : 12.06.2023 to 17.06.2023

SAMPLE PARTICULARS:	
Type of the Sample	D.G. Stack Emission
Date of Sampling	09.06.2023
Serial No.	N14A030417
Name of Plant/Section	D.G. Section
Capacity of D.G	625 KVA
Stack Height	12.3 Meter
Stack Dia	0.15 Meter
Type of Fuel Used	Diesel
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring

SAMPLE OBSERVATIONS	
Ambient Temperature, °C	39
Stack Temperature, °C	198
Flue gas velocity, m/sec	10.8
Sampling flow rate, liter per minute	14
Volumetric Flow Rate, Nm ³ /hr	417.7

Sr. No.	Parameters	Unit	Results	Standards Limit as per CPCB	Test Protocol
1	PM(Particulate Matter)	gm/kwh	0.115	0.2	IS 11255(P-1)
2	Sulphur Dioxide (SO ₂)	gm/kwh	0.022	--	IS 11255(P-2)
3	Oxides of Nitrogen(NO _x)	gm/kwh	0.227	4.0 (NO _x + HC)	IS 11255(P-7)
5	Carbon Monoxide(CO)	gm/kwh	0.076	3.5	USEPA Method No.-10

Remark:-CPCB-Central Pollution Control Board.


Checked By


Authorized Signatory

- Note: 1. The result listed refer only to the tested samples and applicable parameters.
- 2. Sample will be destroyed one month from the date of issue of test certificate.
- 3. Any complaints about this report should be communicated within 7 days of issue of this report
- 4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



Test Report

Report No.: AEL/RIPL/12062023/ST/04	Reporting Date: 17/06/2023
Issued to: M/s Rungta Industries Private Limited BL-1, Sector- 15, GIDA, Sahjanwa, Gorakhpur, Uttar Pradesh - 273209	Sample I'd : AEL/RIPL/120623/ST/04 Date : 12.06.2023 Period of testing : 12.06.2023 to 17.06.2023

SAMPLE PARTICULARS:	
Type of the Sample	D.G. Stack Emission
Date of Sampling	09.06.2023
Serial No.	G09D07730
Name of Plant/Section	D.G. Section
Capacity of D.G	35 KVA
Stack Height	8.5 Meter
Stack Dia	0.064 Meter
Type of Fuel Used	Diesel
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring

SAMPLE OBSERVATIONS	
Ambient Temperature, °C	39
Stack Temperature, °C	76
Flue gas velocity, m/sec	9.6
Sampling flow rate, liter per minute	17
Volumetric Flow Rate, Nm ³ /hr	91.2

Sr. No.	Parameters	Unit	Results	Standards Limit as per CPCB	Test Protocol
1	PM(Particulate Matter)	gm/kwh	0.178	0.3	IS 11255(P-1)
2	Sulphur Dioxide (SO ₂)	gm/kwh	0.047	--	IS 11255(P-2)
3	Oxides of Nitrogen(NO _x)	gm/kwh	0.786	4.7 (NO _x + HC)	IS 11255(P-7)
5	Carbon Monoxide(CO)	gm/kwh	0.262	3.5	USEPA Method No.-10

Remark:-CPCB-Central Pollution Control Board.


Checked By


Authorized Signatory

- Note: 1. The result listed refer only to the tested samples and applicable parameters.
2. Sample will be destroyed one month from the date of issue of test certificate.
3. Any complaints about this report should be communicated within 7 days of issue of this report
4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



Test Report

Report No.: AEL/RIPL/12062023/ST/04	Reporting Date: 17/06/2023
--	-----------------------------------

Issued to: M/s Rungta Industries Private Limited BL-1, Sector- 15, GIDA, Sahjanwa, Gorakhpur, Uttar Pradesh - 273209	Sample I'd : AEL/RIPL/120623/ST/04 Date : 12.06.2023 Period of testing : 12.06.2023 to 17.06.2023
---	--

SAMPLE PARTICULARS:	
Type of the Sample	Boiler Stack Emission
Date of Sampling	09.06.2023
Name of Plant/Section	Hot Water Generator Boiler Section
Capacity of Boiler	8 TPH
Type of Fuel Used	Rice Husk
Height of Stack from ground Level	28.7 Meter
Diameter of Stack	0.9 Meter
Pollution Control Measures Attached (If Any)	Cyclone
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring

SAMPLE OBSERVATIONS	
Ambient Temperature, °C	38
Stack Temperature, °C	176
Flue gas velocity, m/sec	9.8
Sampling flow rate, liter per minute	28

Sr. No.	Parameters	Unit	Results	Standards Limit (as per CPCB)	Test Protocol
1	PM(Particulate Matter)	mg/Nm ³	137.6	800	IS 11255(P-1)
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	14.2	N.S.	IS 11255(P-2)
3	Oxides of Nitrogen(NO ₂)	mg/Nm ³	56.4	N.S.	IS 11255(P-7)
4	Carbon Monoxide(CO)	%	1.2	N.S.	USEPA Method No.-10
5	Carbon Dioxide(CO ₂)	%	8.8	N.S.	IS 13270

Remark:- N.S. Not Specified *Results corrected to 12%CO₂, CPCB-Central Pollution Control Board.
 Note:-H=14Q³ whereas Q is the emission rate of SO₂ in kg/hr. & H is the height of stack in meter;

Checked By

Authorized Signatory

- Note: 1. The result listed refer only to the tested samples and applicable parameters.
- 2. Sample will be destroyed one month from the date of issue of test certificate.
- 3. Any complaints about this report should be communicated within 7 days of issue of this report
- 4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



ASIA ENVIRO LAB

(An ISO 9001:2015, 14001:2015, 45001:2018 NABL & MOEF Approved Lab)

Job Description : Environmental Testing, ETP/STP Manufacturing, ETP/STP Plant Operation Pollution NOC Etc.

Lab - H1-837, Near Pollution Control Board, RIICO Industrial Area, Bhiwadi, Distt. Alwar (Rajasthan)-301019

Ph. No. : 01493-294022, 09694666022, Email : asiaenvirolab@gmail.com, Website : www.asiaenvirolab.com

325

Test Report

Report No.: AEL/RIPL/18092023/ST/01 Reporting Date:23/09/2023

Issued to:
M/s Rungta Industries Private Limited
BL-1, Sector- 15, GIDA, Sahjanwa, Gorakhpur,
Uttar Pradesh - 273209

Sample I'd : AEL/RIPL/180923/ST/01
Date : 18.09.2023
Period of testing : 18.09.2023 to 23.09.2023

SAMPLE PARTICULARS:

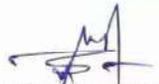
Type of the Sample	D.G. Stack Emission
Date of Sampling	15.09.2023
Serial No.	N10F10905
Name of Plant/Section	D.G. Section
Capacity of D.G	200 KVA
Stack Height	12.3 Meter
Stack Diameter	0.15 Meter
Type of Fuel Used	Diesel
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring

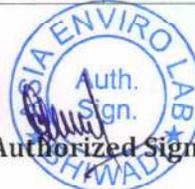
SAMPLE OBSERVATIONS

Ambient Temperature, °C	34
Stack Temperature, °C	163
Flue gas velocity, m/sec	9.7
Sampling flow rate, liter per minute	13
Volumetric Flow Rate, Nm ³ /hr	405.3

Sr. No.	Parameters	Unit	Results	Standards Limit as per CPCB	Test Protocol
1	PM(Particulate Matter)	gm/kwh	0.126	0.2	IS 11255(P-1)
2	Sulphur Dioxide (SO ₂)	gm/kwh	0.045	--	IS 11255(P-2)
3	Oxides of Nitrogen(NO _x)	gm/kwh	0.506	4.0 (NO _x + HC)	IS 11255(P-7)
5	Carbon Monoxide(CO)	gm/kwh	0.197	3.5	USEPA Method No.-10

Remark:-CPCB-Central Pollution Control Board.


Checked By


Authorized Signatory

- Note: 1. The result listed refer only to the tested samples and applicable parameters.
2. Sample will be destroyed one month from the date of issue of test certificate.
3. Any complaints about this report should be communicated within 7 days of issue of this report
4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



ASIA ENVIRO LAB

(An ISO 9001:2015, 14001:2015, 45001:2018 NABL & MOEF Approved Lab)

Job Description : Environmental Testing, ETP/STP Manufacturing, ETP/STP Plant Operation Pollution NOC Etc.

Lab - H1-837, Near Pollution Control Board, RIICO Industrial Area, Bhiwadi, Distt. Alwar (Rajasthan)-301019

Ph. No. : 01493-294022, 09694666022, Email : asiaenvirolab@gmail.com, Website : www.asiaenvirolab.com

326

Test Report

Report No.: AEL/RIPL/18092023/ST/02 Reporting Date:23/09/2023

Issued to:
M/s Rungta Industries Private Limited
BL-1, Sector- 15, GIDA, Sahjanwa, Gorakhpur,
Uttar Pradesh - 273209

Sample I'd : AEL/RIPL/180923/ST/02
Date : 18.09.2023
Period of testing : 18.09.2023 to 23.09.2023

SAMPLE PARTICULARS:

Type of the Sample	D.G. Stack Emission
Date of Sampling	15.09.2023
Serial No.	N14A030417
Name of Plant/Section	D.G. Section
Capacity of D.G	625 KVA
Stack Height	12.3 Meter
Stack Dia	0.15 Meter
Type of Fuel Used	Diesel
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring

SAMPLE OBSERVATIONS

Ambient Temperature, °C	34
Stack Temperature, °C	187
Flue gas velocity, m/sec	10.6
Sampling flow rate, liter per minute	14
Volumetric Flow Rate, Nm ³ /hr	420.0

Sr. No.	Parameters	Unit	Results	Standards Limit as per CPCB	Test Protocol
1	PM(Particulate Matter)	gm/kwh	0.132	0.2	IS 11255(P-1)
2	Sulphur Dioxide (SO ₂)	gm/kwh	0.029	--	IS 11255(P-2)
3	Oxides of Nitrogen(NO _x)	gm/kwh	0.246	4.0 (NO _x + HC)	IS 11255(P-7)
5	Carbon Monoxide(CO)	gm/kwh	0.094	3.5	USEPA Method No.-10

Remark:-CPCB-Central Pollution Control Board.


Checked By


Authorized Signatory

- Note: 1. The result listed refer only to the tested samples and applicable parameters.
2. Sample will be destroyed one month from the date of issue of test certificate.
3. Any complaints about this report should be communicated within 7 days of issue of this report
4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



ASIA ENVIRO LAB

(An ISO 9001:2015, 14001:2015, 45001:2018 NABL & MOEF Approved Lab)

Job Description : Environmental Testing, ETP/STP Manufacturing, ETP/STP Plant Operation Pollution NOC Etc.

Lab - H1-837, Near Pollution Control Board, RIICO Industrial Area, Bhiwadi, Distt. Alwar (Rajasthan)-301019

Ph. No. : 01493-294022, 09694666022, Email : asiaenvirolab@gmail.com, Website : www.asiaenvirolab.com

Test Report

Report No.: AEL/RIPL/18092023/ST/03 Reporting Date: 23/09/2023

Issued to:
M/s Rungta Industries Private Limited
BL-1, Sector- 15, GIDA, Sahjanwa, Gorakhpur,
Uttar Pradesh - 273209

Sample I'd : AEL/RIPL/180923/ST/03
Date : 18.09.2023
Period of testing : 18.09.2023 to 23.09.2023

SAMPLE PARTICULARS:

Type of the Sample	D.G. Stack Emission
Date of Sampling	15.09.2023
Serial No.	G09D07730
Name of Plant/Section	D.G. Section
Capacity of D.G	35 KVA
Stack Height	8.5 Meter
Stack Dia	0.064 Meter
Type of Fuel Used	Diesel
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring

SAMPLE OBSERVATIONS

Ambient Temperature, °C	34
Stack Temperature, °C	74
Flue gas velocity, m/sec	9.4
Sampling flow rate, liter per minute	16
Volumetric Flow Rate, Nm ³ /hr	89.8

Sr. No.	Parameters	Unit	Results	Standards Limit as per CPCB	Test Protocol
1	PM(Particulate Matter)	gm/kwh	0.181	0.3	IS 11255(P-1)
2	Sulphur Dioxide (SO ₂)	gm/kwh	0.053	--	IS 11255(P-2)
3	Oxides of Nitrogen(NO _x)	gm/kwh	0.742	4.7 (NO _x + HC)	IS 11255(P-7)
5	Carbon Monoxide(CO)	gm/kwh	0.242	3.5	USEPA Method No.-10

Remark:- CPCB-Central Pollution Control Board.

Checked By

Authorized Signatory

- Note: 1. The result listed refer only to the tested samples and applicable parameters.
- 2. Sample will be destroyed one month from the date of issue of test certificate.
- 3. Any complaints about this report should be communicated within 7 days of issue of this report
- 4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



ASIA ENVIRO LAB

(An ISO 9001:2015, 14001:2015, 45001:2018 NABL & MOEF Approved Lab)

Job Description : Environmental Testing, ETP/STP Manufacturing, ETP/STP Plant Operation Pollution NOC Etc.

Lab - H1-837, Near Pollution Control Board, RIICO Industrial Area, Bhiwadi, Distt. Alwar (Rajasthan)-301019

Ph. No. : 01493-294022, 09694666022, Email : asiaenvirolab@gmail.com, Website : www.asiaenvirolab.com

328

Test Report

Report No.: AEL/RIPL/18092023/ST/04 Reporting Date: 23/09/2023

Issued to:
M/s Rungta Industries Private Limited
BL-1, Sector- 15, GIDA, Sahjanwa, Gorakhpur,
Uttar Pradesh - 273209

Sample I'd : AEL/RIPL/180923/ST/04
Date : 18.09.2023
Period of testing : 18.09.2023 to 23.09.2023

SAMPLE PARTICULARS:

Type of the Sample	Boiler Stack Emission
Date of Sampling	15.09.2023
Name of Plant/Section	Hot Water Generator Boiler Section
Capacity of Boiler	8 TPH
Type of Fuel Used	Rice Husk
Height of Stack from ground Level	28.7 Meter
Diameter of Stack	0.9 Meter
Pollution Control Measures Attached (If Any)	Cyclone
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring

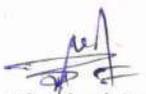
SAMPLE OBSERVATIONS

Ambient Temperature, °C	33
Stack Temperature, °C	168
Flue gas velocity, m/sec	9.2
Sampling flow rate, liter per minute	26

Sr. No.	Parameters	Unit	Results	Standards Limit (as per CPCB)	Test Protocol
1	PM(Particulate Matter)	mg/Nm ³	178.3	800	IS 11255(P-1)
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	18.4	N.S.	IS 11255(P-2)
3	Oxides of Nitrogen(NO ₂)	mg/Nm ³	81.3	N.S.	IS 11255(P-7)
4	Carbon Monoxide(CO)	%	0.7	N.S.	USEPA Method No.-10
5	Carbon Dioxide(CO ₂)	%	13.5	N.S.	IS 13270

Remark:- N.S. Not Specified *Results corrected to 12%CO₂, CPCB-Central Pollution Control Board.

Note:-H=14Q³ whereas Q is the emission rate of SO₂ in kg/hr. & H is the height of stack in meter,


Checked By


Authorized Signatory

Note: 1. The result listed refer only to the tested samples and applicable parameters.

2. Sample will be destroyed one month from the date of issue of test certificate.

3. Any complaints about this report should be communicated within 7 days of issue of this report

4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



Test Report

Report No.: AEL/RIPL/08122023/ST/01 Reporting Date:13/12/2023

Issued to: M/s Rungta Industries Private Limited BL-1, Sector- 15, GIDA, Sahjanwa, Gorakhpur, Uttar Pradesh - 273209	Sample I'd : AEL/RIPL/081223/ST/01 Date : 08.12.2023 Period of testing : 08.12.2023 to 13.12.2023
---	---

SAMPLE PARTICULARS:	
Type of the Sample	D.G. Stack Emission
Date of Sampling	05.12.2023
Serial No.	N10F10905
Name of Plant/Section	D.G. Section
Capacity of D.G	200KVA
Stack Height	12.3 Meter
Stack Diameter	0.15 Meter
Type of Fuel Used	Diesel
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring

SAMPLE OBSERVATIONS	
Ambient Temperature, °C	27
Stack Temperature, °C	142
Flue gas velocity, m/sec	9.8
Sampling flow rate, liter per minute	14
Volumetric Flow Rate, Nm ³ /hr	430.1

Sr. No.	Parameters	Unit	Results	Standards Limit as per CPCB	Test Protocol
1	PM(Particulate Matter)	gm/kwh	0.134	0.2	IS 11255(P-1)
2	Sulphur Dioxide (SO ₂)	gm/kwh	0.048	--	IS 11255(P-2)
3	Oxides of Nitrogen(NO _x)	gm/kwh	0.591	4.0 (NO _x + HC)	IS 11255(P-7)
5	Carbon Monoxide(CO)	gm/kwh	0.212	3.5	USEPA Method No.-10

Remark: CPCB - Central Pollution Control Board.

Subodh
Checked By

Authorized Signatory

- Note: 1. The result listed refer only to the tested samples and applicable parameters.
- 2. Sample will be destroyed one month from the date of issue of test certificate.
- 3. Any complaints about this report should be communicated within 7 days of issue of this report
- 4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



ASIA ENVIRO LAB

(An ISO 9001:2015, 14001:2015, 45001:2018 NABL & MOEF Approved Lab)

Job Description : Environmental Testing, ETP/STP Manufacturing, ETP/STP Plant Operation Pollution NOC Etc.

Lab - H1-837, Near Pollution Control Board, RIICO Industrial Area, Bhiwadi, Distt. Alwar (Rajasthan)-301019

Ph. No. : 01493-294022, 09694666022, Email : asiaenvirolab@gmail.com, Website : www.asiaenvirolab.com

330

Test Report

Report No.: AEL/RIPL/08122023/ST/02 Reporting Date: 13/12/2023

Issued to:
M/s Rungta Industries Private Limited
BL-1, Sector- 15, GIDA, Sahjanwa,
Gorakhpur, Uttar Pradesh - 273209

Sample I'd : AEL/RIPL/081223/ST/02
Date : 08.12.2023
Period of testing : 08.12.2023 to 13.12.2023

SAMPLE PARTICULARS:

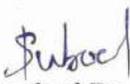
Type of the Sample	D.G. Stack Emission
Date of Sampling	05.12.2023
Serial No.	N14A030417
Name of Plant/Section	D.G. Section
Capacity of D.G	625 KVA
Stack Height	12.3 Meter
Stack Dia	0.15 Meter
Type of Fuel Used	Diesel
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring

SAMPLE OBSERVATIONS

Ambient Temperature, °C	28
Stack Temperature, °C	184
Flue gas velocity, m/sec	10.5
Sampling flow rate, liter per minute	14
Volumetric Flow Rate, Nm ³ /hr	418.5

Sr. No.	Parameters	Unit	Results	Standards Limit as per CPCB	Test Protocol
1	PM(Particulate Matter)	gm/kwh	0.106	0.2	IS 11255(P-1)
2	Sulphur Dioxide (SO ₂)	gm/kwh	0.019	--	IS 11255(P-2)
3	Oxides of Nitrogen(NO _x)	gm/kwh	0.216	4.0 (NO _x + HC)	IS 11255(P-7)
5	Carbon Monoxide(CO)	gm/kwh	0.067	3.5	USEPA Method No.-10

Remark:-CPCB-Central Pollution Control Board.


Checked By

Authorized Signatory



- Note: 1. The result listed refer only to the tested samples and applicable parameters.
2. Sample will be destroyed one month from the date of issue of test certificate.
3. Any complaints about this report should be communicated within 7 days of issue of this report
4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



ASIA ENVIRO LAB

(An ISO 9001:2015, 14001:2015, 45001:2018 NABL & MOEF Approved Lab)

Job Description : Environmental Testing, ETP/STP Manufacturing, ETP/STP Plant Operation Pollution NOC Etc.

Lab - H1-837, Near Pollution Control Board, RIICO Industrial Area, Bhiwadi, Distt. Alwar (Rajasthan)-301019

Ph. No. : 01493-294022, 09694666022, Email : asiaenvirolab@gmail.com, Website : www.asiaenvirolab.com

331

Test Report

Report No.: AEL/RIPL/08122023/ST/03 Reporting Date: 13/12/2023

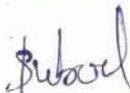
Issued to: M/s Rungta Industries Private Limited BL-1, Sector- 15, GIDA, Sahjanwa, Gorakhpur, Uttar Pradesh - 273209	Sample I'd : AEL/RIPL/081223/ST/03 Date : 08.12.2023 Period of testing : 08.12.2023 to 13.12.2023
---	---

SAMPLE PARTICULARS:	
Type of the Sample	D.G. Stack Emission
Date of Sampling	05.12.2023
Serial No.	G09D07730
Name of Plant/Section	D.G. Section
Capacity of D.G	35 KVA
Stack Height	8.5 Meter
Stack Dia	0.064 Meter
Type of Fuel Used	Diesel
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring

SAMPLE OBSERVATIONS	
Ambient Temperature, °C	28
Stack Temperature, °C	67
Flue gas velocity, m/sec	9.5
Sampling flow rate, liter per minute	17
Volumetric Flow Rate, Nm ³ /hr	92.6

Sr. No.	Parameters	Unit	Results	Standards Limit as per CPCB	Test Protocol
1	PM(Particulate Matter)	gm/kwh	0.169	0.3	IS 11255(P-1)
2	Sulphur Dioxide (SO ₂)	gm/kwh	0.042	--	IS 11255(P-2)
3	Oxides of Nitrogen(NO _x)	gm/kwh	0.756	4.7 (NO _x + HC)	IS 11255(P-7)
5	Carbon Monoxide(CO)	gm/kwh	0.251	3.5	USEPA Method No.-10

Remark:-CPCB-Central Pollution Control Board.


Checked By

Authorized Signatory


- Note: 1. The result listed refer only to the tested samples and applicable parameters.
2. Sample will be destroyed one month from the date of issue of test certificate.
3. Any complaints about this report should be communicated within 7 days of issue of this report
4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



Test Report

Report No.: AEL/RIPL/08122023/ST/04 Reporting Date:13/12/2023

Issued to:
M/s Rungta Industries Private Limited
BL-1, Sector- 15, GIDA, Sahjanwa, Gorakhpur,
Uttar Pradesh - 273209

Sample I'd : AEL/RIPL/081223/ST/04
Date : 08.12.2023
Period of testing : 08.12.2023 to 13.12.2023

SAMPLE PARTICULARS:

Type of the Sample	Boiler Stack Emission
Date of Sampling	05.12.2023
Name of Plant/Section	Hot Water Generator Boiler Section
Capacity of Boiler	8 TPH
Type of Fuel Used	Rice Husk
Height of Stack from ground Level	28.7 Meter
Diameter of Stack	0.9 Meter
Pollution Control Measures Attached (If Any)	Cyclone
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring

SAMPLE OBSERVATIONS

Ambient Temperature, °C	27
Stack Temperature, °C	158
Flue gas velocity, m/sec	9.5
Sampling flow rate, liter per minute	27

Sr. No.	Parameters	Unit	Results	Standards Limit (as per CPCB)	Test Protocol
1	PM(Particulate Matter)	mg/Nm ³	180.7	800	IS 11255(P-1)
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	16.4	N.S.	IS 11255(P-2)
3	Oxides of Nitrogen(NO ₂)	mg/Nm ³	72.9	N.S.	IS 11255(P-7)
4	Carbon Monoxide(CO)	%	0.6	N.S.	USEPA Method No.-10
5	Carbon Dioxide(CO ₂)	%	10.4	N.S.	IS 13270

Remark:- N.S. Not Specified *Results corrected to 12%CO₂, CPCB-Central Pollution Control Board.

Note:-H=14Q³ whereas Q is the emission rate of SO₂ in kg/hr. & H is the height of stack in meter,

Subal
Checked By

Authorized Signatory

Note: 1. The result listed refer only to the tested samples and applicable parameters.

2. Sample will be destroyed one month from the date of issue of test certificate.

3. Any complaints about this report should be communicated within 7 days of issue of this report

4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing



ASIA ENVIRO LAB

(An ISO 9001:2015, 14001:2015, 45001:2018 & CPCB Govt. Recognised Lab)

Job Description : Environmental Testing, ETP/STP Manufacturing, ETP/STP Plant Operation Pollution NOC Etc.

Lab - H1-837, Near Pollution Control Board, RIICO Industrial Area, Bhiwadi, Distt. Alwar (Rajasthan)-301019

Ph. No. : 01493-294022, 09694666022, Email : asiaenvirolab@gmail.com, Website : www.asiaenvirolab.com

333

Test Report

Report No.: AEL/RIPL/18032024/ST/01	Reporting Date: 22/03/2024
Issued to: M/s Rungta Industries Private Limited BL-1, Sector- 15, GIDA, Sahjanwa, Gorakhpur, Uttar Pradesh - 273209	Sample I'd : AEL/RIPL/180324/ST/01 Date : 18.03.2024 Period of testing : 18.03.2024 to 22.03.2024

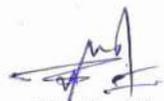
SAMPLE PARTICULARS:	
Type of the Sample	Boiler Stack Emission
Date of Sampling	15.03.2024
Name of Plant/Section	Hot Water Generator Boiler Section
Capacity of Boiler	8 TPH
Type of Fuel Used	Rice Husk
Height of Stack from ground Level	28.7 Meter
Diameter of Stack	0.9 Meter
Pollution Control Measures Attached (If Any)	Cyclone
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring

SAMPLE OBSERVATIONS	
Ambient Temperature, °C	32
Stack Temperature, °C	146
Flue gas velocity, m/sec	7.5
Sampling flow rate, liter per minute	22

Sr. No.	Parameters	Unit	Results	Standards Limit (as per CPCB)	Test Protocol
1	PM(Particulate Matter)	mg/Nm ³	140.6	800	IS 11255(P-1)
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	12.8	N.S.	IS 11255(P-2)
3	Oxides of Nitrogen(NO ₂)	mg/Nm ³	63.5	N.S.	IS 11255(P-7)
4	Carbon Monoxide(CO)	%	0.6	N.S.	USEPA Method No.-10
5	Carbon Dioxide (CO ₂)	%	8.4	N.S.	IS 13270

Remark:- N.S. Not Specified *Results corrected to 12% CO₂, CPCB-Central Pollution Control Board.

Note:-H=14Q³ whereas Q is the emission rate of SO₂ in kg/hr. & H is the height of stack in meter,


Checked By


Authorized Signatory



- Note: 1. The result listed refer only to the tested samples and applicable parameters.
2. Sample will be destroyed one month from the date of issue of test certificate.
3. Any complaints about this report should be communicated within 7 days of issue of this report
4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



ASIA ENVIRO LAB

(An ISO 9001:2015, 14001:2015, 45001:2018 & CPCB Govt. Recognised Lab)

Job Description : Environmental Testing, ETP/STP Manufacturing, ETP/STP Plant Operation Pollution NOC Etc.

Lab - H1-837, Near Pollution Control Board, RIICO Industrial Area, Bhiwadi, Distt. Alwar (Rajasthan)-301019

Ph. No. : 01493-294022, 09694666022, Email : asiaenvirolab@gmail.com, Website : www.asiaenvirolab.com

334

Test Report

Report No.: AEL/RIPL/18032024/ST/02 Reporting Date: 22/03/2024

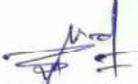
Issued to: M/s Rungta Industries Private Limited BL-1, Sector- 15, GIDA, Sahjanwa, Gorakhpur, Uttar Pradesh - 273209	Sample I'd : AEL/RIPL/180324/ST/02 Date : 18.03.2024 Period of testing : 18.03.2024 to 22.03.2024
--	--

SAMPLE PARTICULARS:	
Type of the Sample	D.G. Stack Emission
Date of Sampling	15.03.2024
Serial No.	N10F10905
Name of Plant/Section	D.G. Section
Capacity of D.G	200 KVA
Stack Height	12.3 Meter
Stack Diameter	0.15 Meter
Type of Fuel Used	Diesel
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring

SAMPLE OBSERVATIONS	
Ambient Temperature, °C	32
Stack Temperature, °C	159
Flue gas velocity, m/sec	10.4
Sampling flow rate, liter per minute	15
Volumetric Flow Rate, Nm ³ /hr	438.6

Sr. No.	Parameters	Unit	Results	Standards Limit as per CPCB	Test Protocol
1	PM(Particulate Matter)	gm/kwh	0.118	0.2	IS 11255(P-1)
2	Sulphur Dioxide (SO ₂)	gm/kwh	0.030	--	IS 11255(P-2)
3	Oxides of Nitrogen(NO _x)	gm/kwh	0.479	4.0 (NO _x + HC)	IS 11255(P-7)
5	Carbon Monoxide(CO)	gm/kwh	0.194	3.5	USEPA Method No.-10

Remark:-CPCB-Central Pollution Control Board.


Checked By


Authorized Signatory

- Note: 1. The result listed refer only to the tested samples and applicable parameters.
2. Sample will be destroyed one month from the date of issue of test certificate.
3. Any complaints about this report should be communicated within 7 days of issue of this report
4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



ASIA ENVIRO LAB

(An ISO 9001:2015, 14001:2015, 45001:2018 & CPCB Govt. Recognised Lab)

Job Description : Environmental Testing, ETP/STP Manufacturing, ETP/STP Plant Operation Pollution NOC Etc.

Lab - H1-837, Near Pollution Control Board, RIICO Industrial Area, Bhiwadi, Distt. Alwar (Rajasthan)-301019

Ph. No. : 01493-294022, 09694666022, Email : asiaenvirolab@gmail.com, Website : www.asiaenvirolab.com

Test Report

Report No.: AEL/RIPL/18032024/ST/03 Reporting Date:22/03/2024

Issued to: M/s Rungta Industries Private Limited BL-1, Sector- 15, GIDA, Sahjanwa, Gorakhpur, Uttar Pradesh - 273209	Sample I'd : AEL/RIPL/180324/ST/03 Date : 18.03.2024 Period of testing : 18.03.2024 to 22.03.2024
---	---

SAMPLE PARTICULARS:	
Type of the Sample	D.G. Stack Emission
Date of Sampling	15.03.2024
Serial No.	N14A030417
Name of Plant/Section	D.G. Section
Capacity of D.G	625 KVA
Stack Height	12.3 Meter
Stack Dia	0.15 Meter
Type of Fuel Used	Diesel
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring

SAMPLE OBSERVATIONS	
Ambient Temperature, °C	32
Stack Temperature, °C	201
Flue gas velocity, m/sec	11.4
Sampling flow rate, liter per minute	15
Volumetric Flow Rate, Nm ³ /hr	438.1

Sr. No.	Parameters	Unit	Results	Standards Limit as per CPCB	Test Protocol
1	PM(Particulate Matter)	gm/kwh	0.058	0.2	IS 11255(P-1)
2	Sulphur Dioxide (SO ₂)	gm/kwh	0.014	--	IS 11255(P-2)
3	Oxides of Nitrogen(NO _x)	gm/kwh	0.175	4.0 (NO _x + HC)	IS 11255(P-7)
5	Carbon Monoxide(CO)	gm/kwh	0.084	3.5	USEPA Method No.-10

Remark:-CPCB-Central Pollution Control Board.

Checked By

Authorized Signatory

- Note: 1. The result listed refer only to the tested samples and applicable parameters.
 2. Sample will be destroyed one month from the date of issue of test certificate.
 3. Any complaints about this report should be communicated within 7 days of issue of this report
 4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



ASIA ENVIRO LAB

(An ISO 9001:2015, 14001:2015, 45001:2018 & CPCB Govt. Recognised Lab)

Job Description : Environmental Testing, ETP/STP Manufacturing, ETP/STP Plant Operation Pollution NOC Etc.

Lab - H1-837, Near Pollution Control Board, RIICO Industrial Area, Bhiwadi, Distt. Alwar (Rajasthan)-301019

Ph. No. : 01493-294022, 09694666022, Email : asiaenvirolab@gmail.com, Website : www.asiaenvirolab.com

336

Test Report

Report No.: AEL/RIPL/18032024/ST/04 Reporting Date: 22/03/2024

Issued to: M/s Rungta Industries Private Limited BL-1, Sector- 15, GIDA, Sahjanwa, Gorakhpur, Uttar Pradesh - 273209	Sample I'd : AEL/RIPL/180324/ST/04 Date : 18.03.2024 Period of testing : 18.03.2024 to 22.03.2024
---	---

SAMPLE PARTICULARS:	
Type of the Sample	D.G. Stack Emission
Date of Sampling	15.03.2024
Serial No.	G09D07730
Name of Plant/Section	D.G. Section
Capacity of D.G	35 KVA
Stack Height	8.5 Meter
Stack Dia	0.064 Meter
Type of Fuel Used	Diesel
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring

SAMPLE OBSERVATIONS	
Ambient Temperature, °C	31
Stack Temperature, °C	73
Flue gas velocity, m/sec	10.7
Sampling flow rate, liter per minute	19
Volumetric Flow Rate, Nm ³ /hr	102.6

Sr. No.	Parameters	Unit	Results	Standards Limit as per CPCB	Test Protocol
1	PM(Particulate Matter)	gm/kwh	0.204	0.3	IS 11255(P-1)
2	Sulphur Dioxide (SO ₂)	gm/kwh	0.046	--	IS 11255(P-2)
3	Oxides of Nitrogen(NO _x)	gm/kwh	0.895	4.7 (NO _x + HC)	IS 11255(P-7)
5	Carbon Monoxide(CO)	gm/kwh	0.312	3.5	USEPA Method No.-10

Remark: CPCB Central Pollution Control Board.


Checked By


Authorized Signatory

- Note: 1. The result listed refer only to the tested samples and applicable parameters.
2. Sample will be destroyed one month from the date of issue of test certificate.
3. Any complaints about this report should be communicated within 7 days of issue of this report
4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



TRUE COPY

GSTIN : 09AADCR4671C1ZF

☎ 0551-2580425, 2580360
0551-2580361, 2580366
E-mail: ripl_gkp@rediffmail.com
RUNGTA INDUSTRIES
PRIVATE LIMITED

BL-1, Sector-15, GIDA, P.O. Sahjanwa, Distt. Gorakhpur-273 209

Manufacturers of Solvent Extracted Oil & De-oiled Cake

सेवा में,

दिनांक - 25.01.2023

 क्षेत्रीय अधिकारी
 उ०प्र० प्रदूषण नियंत्रण बोर्ड
 क्षेत्रीय कार्यालय गोरखपुर
 उ० प्र०

विषय :- सहमति आदेश दिनांक 28.12.2022 के शर्त संख्या 18 के अन्तर्गत Stack Monitoring Report of D.G. Set & Boilers जमा करने के सम्बन्ध में।

महोदय,

सविनय पूर्वक निवेदन करना है कि उपरोक्त सहमति आदेश दिनांक 28.12.2022 में वर्णित शर्तों के अन्तर्गत प्रार्थी द्वारा NABL मान्यता प्राप्त लैबोरेटरी से जांच कराकर रिपोर्ट प्राप्त कर श्रीमान् की सेवा में आवश्यक कार्य हेतु प्रेषित है।

सन्ध-यदाद,

संलग्नक - Stack Monitoring Report of D.G. Set & Boilers की छाया प्रति-



प्रार्थी

वास्ते - रूंगटा इण्डस्ट्रीज प्रा० लि०

निदेशक



TRUE COPY



An Approved Laboratory From MoEF - CC & Uttar Pradesh Pollution Control Board
(An ISO 14001:2015, ISO 9001:2015 and ISO 45001:2018 Certified Organization)

Address: 12, Vishnupuri, Church Road, Aliganj, Lucknow-226024

E-mail: prakriti_md@rediffmail.com, prakriticonsultantservices@gmail.com

Tel: 0522- 4002545, Mobile: 09415518818,
GSTIN :- 09AAJFP5925G1ZY

Stack Test Report for Stack Monitoring (D.G- 625 KVA)

Report No.		Reference No.		Issue Date
PCS/SE/02/2023		PCS/RIPL/01/2023		28/08/2023
1. Name & address of Industry		M/s Rungta Industries Pvt. Ltd., BL-1 Sector-15, GIDA P.O-Sahjanwa, Dist- Gorakhpur-273209		
2. Type of Industry	Solvent Extraction Unit	7. Method of Sampling	PCS/WI/SAMP/20	
3. Sample collected by	Mr. Vipin & Mr.Sunil .	8. Date of sampling	24/08/2023-25/08/2023	
4. Weather Condition	Clear Sky	9. Sample receipt in lab	26/08/2023	
5. Sampling Location	D.G. Set- 625 KVA	10. Date of Analysis	26/08/2023-28/08/2023	
6. Lab Code	PCS23/84/1232	11. Sample Analyzed By	Mr. Rohit Yadav	
S. No.	Particulars	Value		
1	Duct Attached to	D.G. Set- 625 KVA		
2	Type of Stack	Circular		
3	Stack height from Ground (m)	12.3		
4	Fuel Consumption (Lit/Hr)	115		
5	Diameter of Stack (m)	0.15		
6	Material of Construction of duct	Mild Steel (M.S)		
7	Type of fuel used	HSD		
8	Normal Operating Hour	During power failure		
9	Sampling Duration	40		
10	Atmospheric Pressure (mmHg)	740		
11	Atmospheric temperature (^o K)	303		
12	Flue Gas temperature (^o K)	451		
13	Flue Gas Exist Velocity(m/s)	13.24		
14	Volume of Sample (lit.)	680		
	Pollutants	Method	Result	Standard*
	PM (g/kw-hr)	IS 11255 (Part-1):1985	0.14	0.2
	SO ₂ (g/kw-hr)	IS 11255 (Part-2):1985	0.08	-
	CO (g/kw-hr)	PCS/SOP/ST/03:2021	1.3	3.5
	NOx (g/kw-hr)	PCS/SOP/ST/Nox/12:2021	3.2	4.0

*G.S.R. 771(E) dated 11th December, 2013 amend the Environment (Protection) Rules, 1986, in Schedule I for S.No 95, namely Emission limits for new diesel engine up to 800 kW for generator set (Genset) application.

Note: 1. Sample collected from flue gas exit

2. The results in the Test Report relate only to the items tested.

3. The report shall not be reproduced-except in full, without the written permission of laboratory.

4. The report shall not be used for any other purpose than declared by the sponsor.

5. Prakriti Consultants Services are not regulatory agency hence not part of this report should be used for legal purpose under any circumstances.

Authorized Signatory

(Dr. Divya Misra)
Managing Director

"End of this Test Report"

Page 1 of 1

Services Available

Environmental Monitoring, Preparation of EIA/EMP, Baseline data generation for Air, Water, Soil, Noise & Meteorology
Environmental and Safety Audit reports, Commissioning, Erection, Operation and Maintenance of STP/ETP, Clearances from
Ground Water Board, Compliance of E.C., NOC from UPPCB, MoEF

Stack Test Report for Stack Monitoring (D.G- 200 KVA)

Report No.	Reference No.	Issue Date		
PCS/SE/01/2023	PCS/RIPL/01/2023	28/08/2023		
1. Name & address of Industry	M/s Rungta Industries Pvt. Ltd., BL-1 Sector-15, GIDA P.O-Sahjanwa, Dist- Gorakhpur-273209			
2. Type of Industry	Solvent Extraction Unit	7. Method of Sampling	PCS/WI/SAMP/20	
3. Sample collected by	Mr. Vipin & Mr.Sunil .	8. Date of sampling	24/08/2023-25/08/2023	
4. Weather Condition	Clear Sky	9. Sample receipt in lab	26/08/2023	
5. Sampling Location	D.G. Set- 200 KVA	10. Date of Analysis	26/08/2023-28/08/2023	
6. Lab Code	PCS23/84/1233	11. Sample Analyzed By	Mr. Rohit Yadav	
S. No.	Particulars	Value		
1	Duct Attached to	D.G. Set- 200 KVA		
2	Type of Stack	Circular		
3	Stack height from Ground (m)	10.3		
4	Fuel Consumption (Lit/Hr)	23.0		
5	Diameter of Stack (m)	0.13		
6	Material of Construction of duct	Mild Steel (M.S)		
7	Type of fuel used	HSD		
8	Normal Operating Hour	During power failure		
9	Sampling Duration	40		
10	Atmospheric Pressure (mmHg)	740		
11	Atmospheric temperature (°K)	303		
12	Flue Gas temperature (°K)	398		
13	Flue Gas Exist Velocity(m/s)	11.47		
14	Volume of Sample (lit.)	680		
	Pollutants	Method	Result	Standard*
	PM (g/kw-hr)	IS 11255 (Part-1):1985	0.12	0.2
	SO ₂ (g/kw-hr)	IS 11255 (Part-2):1985	0.03	-
	CO (g/kw-hr)	PCS/SOP/ST/03:2021	1.2	3.5
	NO _x (g/kw-hr)	PCS/SOP/ST/Nox/12:2021	2.5	4.0

*G.S.R. 771(E) dated 11th December, 2013 amend the Environment (Protection) Rules, 1986, in Schedule I for S.No 95, namely Emission limits for new diesel engine up to 800 kW for generator set (Genset) application.

Note: 1. Sample collected from flue gas exit

2. The results in the Test Report relate only to the items tested.

3. The report shall not be reproduced-except in full, without the written permission of laboratory.

4. The report shall not be used for any other purpose than declared by the sponsor.

5. Prakriti Consultants Services are not regulatory agency hence not part of this report should be used for legal purpose under any circumstances.

Authorized Signatory

(Dr. Divya Misra)
Managing Director

"End of this Test Report"

Test Report for Ambient Air Quality



ULR- TC82412300001329

Report No.	Reference No.	Issue Date			
PCS/AAQ/01/2023	PCS/RIPL/01/2023	28/08/2023			
1. Name of Industry & Address	M/s Rungta Industries Pvt. Ltd., BL-1 Sector-15, GIDA P.O-Sahjanwa, Dist-Gorakhpur-273209				
2.Type of Industry :	Solvent Extraction Unit	7.Method of Sampling: PCS/WI/SAMP/20			
3.Sampling Location:	Near Main Gate	8.Date of Monitoring : 24/08/2023-25/08/2023			
4. Monitoring done by:	Mr. Vipin& Mr.Sunil	9.Sample Receipt in Lab: 26/08/2023			
5. Weather Condition :	Clear Sky	10.Date of Analysis: 26/08/2023-28/08/2023			
6.Lab Code:	PCS23/84/1228	11.Sample Analyzed By: Mr. RohitYadav			
Sl. No.	Parameters	Unit	Method of Measurement	Result	Standards*
1	Particulate Matter (PM ₁₀)	(µg/m ³)	IS: 5182 Part (23):2006	90.6	100
2	Particulate Matter (PM _{2.5})	(µg/m ³)	IS 5182 (Part-24) :2019	47.9	60
3	Sulphur Dioxide (SO ₂)	(µg/m ³)	IS : 5182 (Part-2):2006	16.7	80
4	Nitrogen Dioxide (NO ₂)	(µg/m ³)	IS: 5182 (Part 6):2006	28.4	80

*NAAQS CPCB Notification, dated 18.11.2009

- Note:
- 1.The results in the Test Report relate only to the items tested.
 2. The report shall not be reproduced-except in full, without the written permission of laboratory.
 3. The report shall not be used for any other purpose than declared by the Sponsor
 4. Prakriti Consultants Services is not regulatory agency hence no part of this report should be used for legal purpose under any circumstances.
 5. No deviation as per the Standard Method.

Authorized Signatory

(Dr. Divya Misra)
Managing Director

“End of this Test Report”

Test Report for Ambient Air Quality

ULR- TC824123000001330



Report No.	Reference No.	Issue Date			
PCS/AAQ/02/2023	PCS/RIPL/01/2023	28/08/2023			
1. Name of Industry & Address	M/s Rungta Industries Pvt. Ltd., BL-1 Sector-15, GIDA P.O-Sahjanwa, Dist-Gorakhpur-273209				
2.Type of Industry :	Solvent Extraction Unit	7.Method of Sampling:	PCS/WI/SAMP/20		
3.Sampling Location:	Near Boiler Area	8.Date of Monitoring :	24/08/2023-25/08/2023		
4. Monitoring done by:	Mr. Vipin& Mr.Sunil	9.Sample Receipt in Lab:	26/08/2023		
5. Weather Condition :	Clear Sky	10.Date of Analysis:	26/08/2023-28/08/2023		
6.Lab Code:	PCS23/84/1227	11.Sample Analyzed By:	Mr. RohitYadav		
Sl. No.	Parameters	Unit	Method of Measurement	Result	Standards*
1	Particulate Matter (PM ₁₀)	(µg/m ³)	IS: 5182 Part (23):2006	94.2	100
2	Particulate Matter (PM _{2.5})	(µg/m ³)	IS 5182 (Part-24) :2019	51.4	60
3	Sulphur Dioxide (SO ₂)	(µg/m ³)	IS : 5182 (Part-2):2006	18.9	80
4	Nitrogen Dioxide (NO ₂)	(µg/m ³)	IS: 5182 (Part 6):2006	30.7	80

*NAAQS CPCB Notification, dated 18.11.2009

Note:

1. The results in the Test Report relate only to the items tested.
2. The report shall not be reproduced-except in full, without the written permission of laboratory.
3. The report shall not be used for any other purpose than declared by the Sponsor
4. Prakriti Consultants Services is not regulatory agency hence no part of this report should be used for legal purpose under any circumstances.
5. No deviation as per the Standard Method.

Authorized Signatory

(Dr. Divya Misra)
Managing Director

“End of this Test Report”

Test Report for Ambient Air Quality



ULR- TC824123000001331

Report No.	Reference No.	Issue Date			
PCS/AAQ/03/2023	PCS/RIPL/01/2023	28/08/2023			
1. Name of Industry & Address	M/s Rungta Industries Pvt. Ltd., BL-1 Sector-15, GIDA P.O-Sahjanwa, Dist-Gorakhpur-273209				
2.Type of Industry :	Solvent Extraction Unit	7.Method of Sampling: PCS/WI/SAMP/20			
3.Sampling Location:	Main Plant Area	8.Date of Monitoring : 24/08/2023-25/08/2023			
4. Monitoring done by:	Mr. Vipin& Mr.Sunil	9.Sample Receipt in Lab: 26/08/2023			
5. Weather Condition :	Clear Sky	10.Date of Analysis: 26/08/2023-28/08/2023			
6.Lab Code:	PCS23/84/1229	11.Sample Analyzed By: Mr. RohitYadav			
Sl. No.	Parameters	Unit	Method of Measurement	Result	Standards*
1	Particulate Matter (PM ₁₀)	(µg/m ³)	IS: 5182 Part (23):2006	92.4	100
2	Particulate Matter (PM _{2.5})	(µg/m ³)	IS 5182 (Part-24) :2019	48.6	60
3	Sulphur Dioxide (SO ₂)	(µg/m ³)	IS : 5182 (Part-2):2006	15.7	80
4	Nitrogen Dioxide (NO ₂)	(µg/m ³)	IS: 5182 (Part 6):2006	31.2	80

*NAAQS CPCB Notification, dated 18.11.2009

- Note:
1. The results in the Test Report relate only to the items tested.
 2. The report shall not be reproduced-except in full, without the written permission of laboratory.
 3. The report shall not be used for any other purpose than declared by the Sponsor
 4. Prakriti Consultants Services is not regulatory agency hence no part of this report should be used for legal purpose under any circumstances.
 5. No deviation as per the Standard Method.

Authorized Signatory

(Dr. DivyaMisra)
Managing Director

“End of this Test Report”

Test Report for Ambient Air Quality

ULR- TC82412300001332



Report No. PCS/AAQ/04/2023		Reference No. PCS/RIPL/01/2023		Issue Date 28/08/2023	
1. Name of Industry & Address		M/s Rungta Industries Pvt. Ltd., BL-1 Sector-15, GIDA P.O.-Sahjanwa, Dist-Gorakhpur-273209			
2.Type of Industry :		Solvent Extraction Unit		7.Method of Sampling: PCS/WI/SAMP/20	
3.Sampling Location:		Near D.G Set Area		8.Date of Monitoring : 24/08/2023-25/08/2023	
4. Monitoring done by:		Mr. Vipin& Mr.Sunil		9.Sample Receipt in Lab: 26/08/2023	
5. Weather Condition :		Clear Sky		10.Date of Analysis: 26/08/2023-28/08/2023	
6.Lab Code:		PCS23/84/1230		11.Sample Analyzed By: Mr. RohitYadav	
Sl. No.	Parameters	Unit	Method of Measurement	Result	Standards*
1	Particulate Matter (PM ₁₀)	(µg/m ³)	IS: 5182 Part (23):2006	86.7	100
2	Particulate Matter (PM _{2.5})	(µg/m ³)	IS 5182 (Part-24) :2019	47.1	60
3	Sulphur Dioxide (SO ₂)	(µg/m ³)	IS : 5182 (Part-2):2006	15.4	80
4	Nitrogen Dioxide (NO ₂)	(µg/m ³)	IS: 5182 (Part 6):2006	26.8	80

*NAAQS CPCB Notification, dated 18.11.2009

Note:

- 1.The results in the Test Report relate only to the items tested.
2. The report shall not be reproduced-except in full, without the written permission of laboratory.
3. The report shall not be used for any other purpose than declared by the Sponsor
4. Prakriti Consultants Services is not regulatory agency hence no part of this report should be used for legal purpose under any circumstances.
5. No deviation as per the Standard Method.

Authorized Signatory

(Dr. Divya Misra)
Managing Director

“End of this Test Report”

Stack Emission Data and Analytical Results

ULR- TC82412300001333



Report No.	Reference No.	Issue Date		
PCS/SE/01/2023	PCS/RIPL/01/2023	28/08/2023		
1. Name & address of Industry	M/s Rungta Industries Pvt. Ltd., BL-1 Sector-15, GIDA P.O-Sahjanwa, Dist- Gorakhpur-273209			
2. Type of Industry	Solvent Extraction Unit	7. Method of Sampling		
3. Sample collected by	Mr. Vipin & Mr. Sunil	PCS/WI/SAMP/20		
4. Weather Condition	Clear Sky	8. Date of sampling		
5. Sampling Location	Boiler-8 TPII Rice Husk Boiler	9. Sample receipt in lab		
6. Lab Code	PCS23/84/1231	10. Date of Analysis		
		11. Sample Analyzed By		
		Mr. Rohit Yadav		
S. No.	Value			
1	Stack attached to	Boiler-08 TPH Rice Husk Boiler		
2	Type of Stack	Circular		
3	Stack Height from Ground (m)	32.0		
4	Sampling port height from Ground(m)	13.7		
5	Stack Diameter (m)	2.5		
6	Stack Area (m ²)	4.9		
7	Material of Construction of duct	Mild Steel(M.S)		
8	Type of fuel used	Rice Husk		
9	Fuel Consumption	19Ton/day		
10	Sampling Duration (min)	40		
11	Atmospheric temperature(⁰ K)	303		
12	Atmospheric pressure(mmHg)	740		
13	Flue Gas temperature (K)	378		
14	Flue Gas Exist Velocity(m/s)	7.27		
15	Volume of Sample (Lt.)	440		
	Pollutants	Reference Method	Result	Standard*
	PM (mg/Nm ³)	IS 11255 PART-1:1985	169.2	250
	SO ₂ (mg/Nm ³)	IS 11255 PART-2:1985	36.2	-
	NO _x (mg/Nm ³)	PCS/SOP/ST/NO _x /12:2021	55.3	-

*These limits shall supercede the earlier limits notified under Schedule I at serial number 34 of Environment (Protection) Amendment Rules, 2022 vide notification GSR 477(E), dated 27th June, 2022.

Note: 1. The results in the Test Report relation to the items tested.

2. The report shall not be reproduced-except in full, without the written permission of laboratory.

3. The report shall not be used for any other purpose than declared by the sponsor.

4. Prakriti Consultants Services are not regulatory agency hence no part of this report should be used for legal purpose under any circumstances.

5. No deviation as per standard method.

Authorized Signatory

(Dr. Divya Misra)
Managing Director

"End of this Test Report"

Page 1 of 1

Services Available

Environmental Monitoring, Preparation of EIA/EMP, Baseline data generation for Air, Water, Soil, Noise & Meteorology
Environmental and Safety Audit reports, Commissioning, Erection, Operation and Maintenance of STP/ETP, Clearances from
Ground Water Board, Compliance of E.C., NOC from UPPCB, MoEF



Test Report for Borewell Water Quality

ULR- TC824123000001334

Report No. PCS/BWQ/01/2023 Reference No. PCS/RIPL/01/2023 Issue Date 28/08/2023

1. Name & address of Industry	M/s Rungta Industries Pvt. Ltd., BL-1 Sector-15, GIDA P.O-Sahjanwa, Dist- Gorakhpur-273209		
2. Type of industry	Solvent Extraction Unit	8. Method of Sampling	PCS/WI/SAMP/21
3. Sample collected by	Mr. Vipin & Mr. Sunil	9. Date of sampling	24/08/2023
4. Weather Condition	Clear Sky	10. Sample receipt in lab	24/08/2023
5. Sampling Location	Borewell Water	11. Date of Analysis	25/08/2023 – 28/08/2023
6. Lab Code	PCS23/159/955	12. Sample Analyzed By	Ms. Shivani & Ms. Alka
7. Quantity of Sample	1 Litre		

SL No.	Parameters	Unit	Reference Method	Result	BIS Standard IS 10500:2012	
					Requirement (Acceptable limit)	Permissible limit in the absence of alternate source
1.	pH	-	APHA 4500H+ B	7.65	6.5 - 8.5	NR*
2.	Colour	Hazen	IS-3025(Part-4)	<5.0	5	15
3.	Odour	-	IS-3025(Part-5)	Odorless	Agreeable	Agreeable
4.	Turbidity	NTU	APHA-2130-B	0.16	1	5
5.	Conductivity	µmhos/cm	APHA 2510 B	620	---	---
6.	Total Dissolved Solid	mg/l	APHA 2540 C	319	500	2000
9.	Hardness as CaCO ₃	mg/l	APHA 2340 C	264	200	600
10.	Alkalinity	mg/l	APHA 2320 B	216	200	600
11.	Chloride as Cl	mg/l	APHA 4500-Cl,B	47.1	250	1000
12.	Sulphate as SO ₄	mg/l	APHA 4500-SO ₄	7.8	200	400
13.	Nitrate as NO ₃	mg/l	APHA 4500-B	0.4	45	NR*
14.	Fluoride	mg/l	APHA 4500-F,C	0.47	1.0	1.5
15.	Calcium as Ca	mg/l	APHA 3500-Ca	83.4	75	200
16.	Magnesium as Mg	mg/l	APHA 3500-Mg,E	10.69	30	100
17.	Sodium as Na	mg/l	APHA 3500-Na,D	66.0	---	---
18.	Potassium as K	mg/l	APHA 3500-K,D	<10.0	---	---
19.	Copper as Cu	mg/l	APHA 3111-Cu, B	<0.05	0.05	1.5
20.	Chromium as Cr	mg/l	APHA 3111-Cr, B	<0.05	0.05	NR*
21.	Cadmium as Cd	mg/l	APHA 3111-Cd, B	<0.008	0.003	NR*
22.	Iron as Fe	mg/l	APHA 3111-Fe,B	0.086	0.3	NR*
23.	Nickel as Ni	mg/l	APHA 3111-Ni,B	<0.02	0.02	NR*
24.	Lead as Pb	mg/l	APHA 3111-Pb,B	<0.01	0.01	NR*
25.	Zinc as Zn	mg/l	APHA 3111-Zn, B	0.022	5	15
26.	Manganese (as Mn)	mg/l	APHA 3111-Mn,B	<0.02	0.1	0.3
27.	Arsenic as As	mg/l	APHA 3114-As,B	<0.05	0.01	0.05
28.	Mercury as Hg	mg/l	APHA 3112-Hg,B	<0.005	0.001	NR**

*NR-No Relaxation

Note: It is recommended that the acceptable limit is to be implemented. Values in excess of those mentioned under 'acceptable' render the water not suitable, but still may be tolerated in the absence of an alternative source but up to the limits indicated under 'permissible' limit in the absence of alternative source above which the sources will have to be rejected.

Note:

- The results in the Test Report relate only to the items tested
- The report shall not be reproduced-except in full, without the written permission of laboratory.
- The report shall not be used for any other purpose than declared by the Sponsor
- Prakriti Consultants Services is not regulatory agency hence no part of this report should be used for legal purpose under any circumstances.
- No deviation as per the Standard Method

Authorized Signatory



(Dr. Divya Misra)
Managing Director

"End of this Test Report"

Services Available

Environmental Monitoring, Preparation of EIA/EMP, Baseline data generation for Air, Water, Soil, Noise & Meteorology
Environmental and Safety Audit reports, Commissioning, Erection, Operation and Maintenance of STP/ETP, Clearances from
Ground Water Board, Compliance of E.C., NOC from UPCCB, MoEF

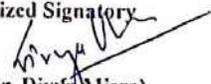
Test Report for Borewell Water Quality

Report No.		Reference No.		Issue Date		
PCS/BWQ/01(a)/2023		PCS/RIPL/01/2023		28/08/2023		
1. Name & address of Industry		M/s Rungta Industries Pvt. Ltd., BL-1 Sector-15, GIDA P.O-Sahjanwa, Dist- Gorakhpur-273209				
2. Type of industry		Solvent Extraction Unit		8. Method of Sampling		
3. Sample collected by		Mr. Vipin & Mr. Sunil		9. Date of sampling		
4. Weather Condition		Clear Sky		10. Sample receipt in lab		
5. Sampling Location		Borewell Water		11. Date of Analysis		
6. Lab Code		PCS23/159/955		12. Sample Analyzed By		
7. Quantity of Sample		1 Litre		Ms. Shivani & Ms. Alka		
Sl. No.	Parameters	Unit	Reference Method	Result	BIS Standard IS 10500:2012	
					Requirement (Acceptable limit)	Permissible limit in the absence of alternate source
Bacteriological Testing						
1.	Total coliforms	MPN/100ml	APHA 9221	Absent	Should be absent in any 100 ml sample	
2.	Faecal coliforms	MPN/100ml	APHA 9221	Absent		

Note: It is recommended that the acceptable limit is to be implemented. Values in excess of those mentioned under 'acceptable' render the water not suitable, but still may be tolerated in the absence of an alternative source but up to the limits indicated under 'permissible' limit in the absence of alternative source above which the sources will have to be rejected.

- Note:
- The results in the Test Report relate only to the items tested.
 - The report shall not be reproduced-except in full, without the written permission of laboratory.
 - The report shall not be used for any other purpose than declared by the Sponsor
 - Prakriti Consultants Services is not regulatory agency hence no part of this report should be used for legal purpose under any circumstances.
 - No deviation as per the standard method.

Authorized Signatory


(Dr. Divya Misra)
Managing Director

"End of this Test Report"

Services Available

Environmental Monitoring, Preparation of EIA/EMP, Baseline data generation for Air, Water, Soil, Noise & Meteorology
Environmental and Safety Audit reports, Commissioning, Erection, Operation and Maintenance of STP/ETP, Clearances from
Ground Water Board, Compliance of E.C., NOC from UP PCB, MoEF

Test Report of Waste Water				
ULR- TC824123000001335				
Report No. PCS/WW/01/2023		Reference No. PCS/RIPL/01/2023		Issue Date 28/08/2023
1.	Name & Address of Industry	M/s Rungta Industries Pvt. Ltd., BL-1 Sector-15, GIDA P.O-Sahjanwa, Dist-Gorakhpur-273209		
2.	Type of Industry	Solvent Extraction Unit	8. Date of Sampling	24/08/2023
3.	Sampling Location	ETP Inlet	9. Sample Receipt in Lab	24/08/2023
4.	Sample Collected by	Mr. Vipin & Mr. Sunil	10. Date of Testing	25/08/2023- 28/08/2023
5.	Weather Condition	Clear	11. Analyzed by	Ms. Shivani & Ms. Alka
6.	Method of Sampling	PCS/WI/SAMP/21		
7.	Lab Code	PCS23/159/952		
S. No.	Parameter	Units	Reference Method*	Results
1	pH	-	APHA 4500H+ - B	7.41
2	Total Dissolved Solids (TDS)	mg/l	APHA 2540- C	522.3
3	Total Suspended Solids (TSS)	mg/l	APHA 2540-D	117.1
4	COD	mg/l	APHA 5220-C	259.2
5	BOD (3days at 27°C)	mg/l	IS:3025 (Part 44) 1993 RA 2009	72.0
6	Oil & Grease	mg/l	APHA 5520 B	3.2

Note: 1. The results in the Test Report related only to the items tested.

2. The report shall not be reproduced-except in full without the written permission of laboratory.

3. The report shall not be used for any other purpose than declared by the Sponsor

4. Prakriti Consultants Services is not regulatory agency hence no part of this report should be used for legal purpose under any circumstances.

5. No deviation as per Standard Method.

Authorized Signatory



(Dr Divya Misra)

Managing Director

“End of this Test Report”

Test Report of Waste Water



ULR- TC824123000001337

Report No.
PCS/WW/03/2023

Reference No.
PCS/RIPL/01/2023

Issue Date
28/08/2023

1.	Name & Address of Industry	M/s Rungta Industries Pvt. Ltd., BL-1 Sector-15, GIDA P.O-Sahjanwa, Dist- Gorakhpur-273209			
2.	Type of Industry	Solvent Extraction Unit	8. Date of Sampling	24/08/2023	
3.	Sampling Location	Drain Water	9. Sample Receipt in Lab	24/08/2023	
4.	Sample Collected by	Mr. Vipin & Mr. Sunil	10. Date of Testing	25/08/2023 - 28/08/2023	
5.	Weather Condition	Clear	11. Analyzed by	Ms. Shivani & Ms. Alka	
6.	Method of Sampling	PCS/WI/SAMP/21			
7.	Lab Code	PCS23/159/954			

S. No.	Parameter	Units	Reference Method*	Results	Standard*
1	pH	-	APHA 4500H+ - B	8.46	5.5 to 9.0
2	Total Dissolved Solids (TDS)	mg/l	APHA 2540- C	600	-
3	Total Suspended Solids (TSS)	mg/l	APHA 2540-D	45.6	100
4	COD	mg/l	APHA 5220-C	163.2	250
5	BOD (3days at 27°C)	mg/l	IS:3025 (Part 44) 1993 RA 2009	24.0	30
6	Oil & Grease	mg/l	APHA 5520 B	<2.0	10

*Standard as per Schedule VI inserted by Rule 2(d) of the Environment (Protection) Second Amendment Rules, 1993 Notified vide G.S.R. 978(E) dated 10.10.2016, published in the Gazette No. 719 dated 10.10.2016.

- Note:
1. The results in the Test Report related only to the items tested.
 2. The report shall not be reproduced-except in full without the written permission of laboratory.
 3. The report shall not be used for any other purpose than declared by the Sponsor
 4. Prakriti Consultants Services is not regulatory agency hence no part of this report should be used for legal purpose under any circumstances.
 5. No deviation as per Standard Method.

Authorized Signatory

(Dr. Divya Misra)
Managing Director

"End of this Test Report"

TRUE COPY

Page 3 of 3

Services Available

Environmental Monitoring, Preparation of EIA/EMP, Baseline data generation for Air, Water, Soil, Noise & Meteorology
Environmental and Safety Audit reports, Commissioning, Erection, Operation and Maintenance of STP/ETP, Clearances from
Ground Water Board, Compliance of E.C., NOC from UPPCB, MoEF



chaitanya dixit <dixitchaitanya2000@gmail.com>

O.A. No. 356 of 2024: Additional Reply by M/S Rungta Industries Pvt Ltd in Compliance of Order dated 05.04.2024 passed by National Green Tribunal

1 message

chaitanya dixit <dixitchaitanya2000@gmail.com>

21 May 2024 at 02:37

To: "info@uppcb.in" <info@uppcb.in>

Cc: Samridhi Jain <samridhi12318@gmail.com>

Sir/Ma'am

With Reference to the aforesaid matter, Please find the Attachment of the copy of the Additional Reply by M/S Rungta Industries Pvt Ltd in Compliance of Order dated 05.04.2024 passed by National Green Tribunal filed by the undersigned before the Hon'ble National Green Tribunal in Original Application No. 356 of 2024.

Kindly consider the same as service of the copy to you.

Regards,
Chaitanya Dixit
Advocate
Supreme Court of India
A-10, LGF, Lajpat Nagar-III
New Delhi-110024

**Additional Reply in Compliance of Order dated 05.04.2024.pdf**

21774K

TRUE COPY